

List of Civil & Criminal cases for the year 2019-2020 to the court of Sh. Ajay Prashar, Addl. Distt. & Sessions Judge, Jind as on 31.03.2020

SR. NO	CASE NO/YEAR	DOI	TITLE	NEXT DATE	PURPOSE
i) oldest Execution Petitions					
1	EXE/620/2013	04-05-2010	INDUSLAND BANK LTD. Vs. SURAJ BHAN	21/04/2020	App.
2	EXE/406/2014	18-12-2014	RAM KUMAR Vs. STATE OF HR	04/10/2019	Decided
3	EXE/407/2014	18-12-2014	GIAN CHAND Vs. STATE OF HR	04/10/2019	Decided
4	EXE/408/2014	18-12-2014	RAM SARAN Vs. STATE OF HR	12/07/2019	Decided
5	EXE/409/2014	18-12-2014	SURAT SINGH Vs. STATE OF HR	12/07/2019	Decided
6	EXE/410/2014	18-12-2014	PARTAP Vs. STATE OF HR	12/07/2019	Decided
7	EXE/411/2014	18-12-2014	MAHA SINGH Vs. STATE OF HR	12/07/2019	Decided
8	EXE/412/2014	18-12-2014	RAM MEHAR Vs. STATE OF HR	12/07/2019	Decided
9	EXE/413/2014	18-12-2014	SHAMSHER Vs. STATE OF HR	12/07/2019	Decided
10	EXE/414/2014	18-12-2014	BARU RAM Vs. STATE OF HR	18/05/2019	Decided
11	EXE/415/2014	18-12-2014	SURAJ BHAN Vs. STATE OF HR	12/07/2019	Decided
12	EXE/416/2014	18-12-2014	BIR SINGH Vs. STATE OF HR	12/07/2019	Decided
13	EXE/417/2014	18-12-2014	BALBIR SINGH Vs. STATE OF HR	04/10/2019	Decided
14	EXE/419/2014	18-12-2014	445	22/04/2019	Decided
15	EXE/420/2014	18-12-2014	MANJU GARG Vs. STATE OF HARYANA	22/04/2019	Decided
16	EXE/2/2015	23-12-2014	TEK RAM Vs. STATE OF HARYANA	08/05/2019	Decided
17	EXE/24/2015	14-01-2015	SHRI RAM Vs. VIKRAM	07/05/2019	Decided
18	EXE/38/2015	17-01-2015	SMT KESHAR Vs. STATE OF HARYANA	19/04/2019	Decided
19	EXE/30/2015	17-01-2015	SHRI RAM TRANSPORT FINANCE COMPANY LTD. Vs. RAMESH	12/07/2019	Decided
20	EXE/31/2015	17-01-2015	SHRI RAM TRANSPORT FINANCE COMPANY LTD. Vs. JAI BHAGWAN	07/09/2019	Decided
21	EXE/32/2015	17-01-2015	CHOLAMANDLAM INVESTMENT AND FINANCE LTD. Vs. JAI PAL	06/05/2019	Decided
22	EXE/40/2015	17-01-2015	RAM PYARI Vs. STATE OF HARYANA	09/07/2019	Decided
23	EXE/36/2015	21/01/2015	TARA CHAND Vs. STATE OF HARYANA	19/04/2019	Decided
24	EXE/69/2015	27/01/2015	BANSI LAL Vs. STATE OF HARYANA	06/08/2019	Decided
25	EXE/45/2015	31/01/2015	NANU RAM Vs. STATE OF HARYANA	02/05/2019	Decided
ii) All the pending cases which are instituted upto 31.12.2015					
26	CA/01/1980	21-11-1980	Jogi Ram Vs. Nathu Ram	21/01/2020	Decided
27	MACP/1/2001	19-04-2001	Hem Chand Vs. Hardev Singh	06/11/2019	Decided
28	SC/22/2018	20/12/2010/20/01/2018	State Vs. Naresh	02/04/2019	Decided
29	CA/390/2013	09-08-2012	Gurbax Singh Vs. Baldev Singh	03/04/2019	Decided
30	Arb/21/2012	20-12-2012	Shyam Sunder Vs. IBL	04/12/2019	Decided

31	Arb/22/2012	20-12-2012	Shyam Sunder Vs. IBL	04/12/2019	Decided
32	CM/3569/2013	26-07-2013	Nirmal Vs. State	02/12/2019	Decided
33	RA/5/2014	11-03-2014	Devender Vs. Shashi Kant	17/07/2019	Decided
34	CA/115/2014	05-04-2014	RAM SINGH Vs. ANGURI	04/12/2019	Decided
35	SC/140/2014	27-05-2014	STATE Vs. RAJESH	06/07/2019	Decided
36	CA/219/2014	01-07-2014	CHATTER SINGH Vs. STATE OF HR	13/08/2019	Decided
37	CM/124/2015	16-07-2014	KAMAL KISHORE Vs. PARVEEN KUMAR	17/12/2019	Decided
38	CA/388/2014	03-11-2014	KASHMIR SINGH Vs. GURDEEP SINGH	14/11/2019	Decided
39	RA/28/2014	11-11-2014	Sushil Kumar Vs. Arya Samaj	17/12/2019	Decided
40	CM/132/2015	15-11-2014	BALWAN Vs. State	02/05/2019	Decided
41	CA/13/2015	07-01-2015	Shamsher Vs. Janu Khan	03/04/2019	Decided
42	CA/60/2015	13-02-2015	BAJINDER Vs. SUSHIL SHARMA	01/05/2019	Decided
43	CA/03/2015	23-02-2015	Janu Khan Vs. GP	03/04/2019	Decided
44	CA/86/2015	11-03-2015	GOPI RAM Vs. PRITHVI RAJ	08/07/2019	Decided
45	CRA/46/2015	30-03-2015	CHARAN SINGH Vs. MISS MANISHA	02/05/2019	Decided
46	CA/114/2015	01-04-2015	TEKI RAM Vs. SANTU	15/05/2019	Decided
47	CA/124/2015	06-04-2015	Ram Chander Vs. Sobha Ram	05/04/2019	Decided
48	CA/147/2015	13-04-2015	LALJI Vs. DHARAMPAL	01/10/2019	Decided
49	CA/154/2015	16-04-2015	HARI OM Vs. State	04/05/2019	Decided
50	CA/176/2015	04-05-2015	ZILE SINGH Vs. GRAM PANCHAYAT TH ITS SARPANCH	04/10/2019	Decided
51	Obj/6/2015	11-08-2015	Ramphal Vs. Zile Singh	14/10/2019	Decided
52	CA/192/2015	13-05-2015	Shamsher Vs. Lilu Ram	03/04/2019	Decided
53	CA/202/2015	18-05-2015	MUNICIPAL COMMITTEE SAFIDON Vs. HAWA SINGH	06/05/2019	Decided
54	CM/73/2018	18-05-2015	KAVITA DEVI Vs. ANGOORI DEVI	19/08/2019	Decided
55	MACP/126/2015	25-05-2015	SUDESH Vs. KULDEEP	01/05/2019	Decided
56	CA/236/2015	01-07-2015	JIYA LAL Vs. HARIKESH	09/10/2019	Decided
57	CA/251/2015	15-07-2015	HARIKESH Vs. JIYA LAL	09/10/2019	Decided
58	CA/237/2015	02-07-2015	JIYA LAL Vs. JAGROOP	09/10/2019	Decided
59	SC/115/2015	16-07-2015	State Vs. JAIDEEP @ NARSI	13/09/2019	Decided
60	MACP/191/2015	30-07-2015	RAM BHATERI Vs. SATPAL	11/07/2019	Decided
61	MACP/192/2015	31-07-2015	BHIM SINGH VS. SATPAL	11/07/2019	Decided
62	CA/258/2015	03-08-2015	SAROJ SINGLA Vs. HINDU KANYA	04/02/2020	Decided
63	CA/262/2015	05-08-2015	Lilu Ram Vs. GP	05/04/2019	Decided
64	CA/268/2015	11-08-2015	JAI KISHAN Vs. BALBIR SINGH	16/09/2019	Decided
65	CA/288/2015	24-08-2015	JAGBIR Vs. GRAM PANCHAYAT	03/05/2019	Decided
66	MACP/214/2015	26-08-2015	HANUMAT SINGH Vs. MANOJ KUMAR	01/07/2019	Decided
67	CM/187/2015	28-08-2015	RAM DHARI Vs. State	06/02/2020	Decided
68	CA/294/2015	02-09-2015	VIRENDER SINGH Vs. KARTARA	01/05/2019	Decided
69	CM/73/2015	03-09-2015	MAHENDER Vs. RAM PHAL	03/05/2019	Decided
70	CA/297/2015	04-09-2015	RAJ KUMAR Vs. SURESH KUMAR	02/09/2019	Decided
71	MACP/228/2015	10-09-2015	SHRI BHAGWAN Vs. PARMOD SINGLA	09/10/2019	Decided
72	CA/307/2015	14-09-2015	PALA Vs. PARTAP SINGH	09/05/2019	Decided
73	CA/309/2015	14-09-2015	UMARDEEN Vs. TULSI PURI	08/05/2019	Decided
74	CA/313/2015	15-09-2015	SUSHIL KUMAR Vs. KELO	06/05/2019	Decided

75	LAC/7/2015	17-09-2015	YJUENDER SINGH KADYAN Vs. BABA DUDHADHARI	30/04/2020	Arg.
76	CA/323/2015	21-09-2015	RAM KUMAR Vs. RAJ KUMAR	14/08/2019	Decided
77	SC/181/2015	22-09-2015	State Vs. RAJESH	04/01/2020	Decided
78	CA/327/2015	24-09-2015	BANTA Vs. DILBAG	14/08/2019	Arg.
79	SC/184/2015	25-09-2015	State Vs. BURA	05/02/2020	Decided
80	CA/339/2015	03-10-2015	SURESH KUMAR Vs. LIFE INSURANCE CORPORATION	08/05/2019	Decided
81	CA/350/2015	14-10-2015	HUKAM CHAND Vs. AMAN KUMAR	16/12/2012	Decided
82	CM/98/2015	14-10-2015	RAM MURTI Vs. State	30/07/2019	Decided
83	CA/352/2015	16-10-2015	NARESH Vs. RAJBIR	04/05/2019	Decided
84	CA/358/2015	20-10-2015	CHAND ROOP Vs. State	10/09/2019	Decided
85	CA/368/2015	28-10-2015	NAROTAM SINGH Vs. UHBVNL	13/08/2019	Decided
86	CM/145/2015	28-10-2015	MANI RAM Vs. RAMESH KUMAR	07/09/2019	Decided
87	CA/376/2015	02-11-2015	BHUNDU RAM Vs. KASHMIRI	13/05/2019	Decided
88	CM/160/2015	03-11-2015	BHAGAT SINGH Vs. State	07/05/2019	Decided
89	CA/379/2015	02-11-2015	SUSHANK Vs. JAGAH NATH	16/01/2020	Decided
90	CM/159/2015	03-11-2015	DEVA SINGH Vs. State	18/04/2019	Decided
91	CA/385/2015	04-11-2015	PHULPATI Vs. GULAB SINGH	14/10/2019	Decided
92	CA/386/2015	04-11-2015	SECRETARY MARKET COMMITTEE Vs. KAPOOR CHAND	08/05/2019	Decided
93	CA/390/2015	06-11-2015	PARVEEN Vs. U.H.B.V.N.LTD	02/05/2019	Decided
94	CA/396/2015	10-11-2015	PHOOLWATI Vs. GIANO DEVI	21/08/2019	Decided
95	CA/399/2015	16-11-2015	CHUD SINGH ALIAS CHUHAR SINGH Vs. ZILE SINGH	03/07/2019	Decided
96	CA/410/2015	30-11-2015	DHARAMPAL Vs. RAM SINGH	06/05/2019	Decided
97	CA/413/2015	01-12-2015	BALRAJ Vs. BALRAJ	21/08/2019	Decided
98	LAC/13/2015	03-12-2015	LILU Vs. SARPANCH GRAM PANCHAYAT	09/10/2019	Decided
99	CA/419/2015	04-12-2015	RAJINDER SINGH Vs. SIRI KISHAN	04/10/2019	Decided
100	CA/425/2015	08-12-2015	TOTA RAM Vs. SUPERINTENDING ENGINEER,	01/07/2019	Decided
101	CA/429/2015	10-12-2015	SATBIR Vs. SAVITRI	09/07/2019	Decided
102	CA/437/2015	15-12-2015	SWARAN SINGH Vs. NISHAN SINGH	15/07/2019	Decided
103	CA/440/2015	16-12-2015	TEJBHAN Vs. MANJEET KAUR	11/09/2019	Decided
104	CA/443/2015	18-12-2015	RAJINDER Vs. MUKHTIARA	01/05/2019	Decided
105	CA/444/2015	21-12-2015	KARTAR SINGH Vs. ROSHNI	04/07/2019	Decided
106	LAC/14/2015	21-12-2015	TEK RAM Vs. NARSHI	03/10/2019	Decided
107	CA/448/2015	23-12-2015	UHBVN NIGAM LTD. Vs. SUDERSHAN KUMAR	03/05/2019	Decided
iii) Cases under Preention of Coorruption Act,1988 Which are more than one year old.					
108	PC/2/2014	31-01-2014	State Vs. SUKHWINDER	15/04/2020	PW's
109	PC/11/2014	23-09-2014	STATE Vs. BALWAN SINGH	18/04/2020	Dws
110	PC/16/2015	30-11-2015	State Vs. MAHABIR SINGH	16/03/2020	Decided

111	PC/2/2016	06-01-2016	State Vs. MAHENDER SINGH	05/02/2020	Decided
112	PC/3/2016	15-02-2016	State Vs. RAJENDER SINGH	18/04/2020	Arg.
113	PC/4/2016	25-02-2016	State Vs. RISHI RAJ	29/11/2019	Decided
vi) Other oldest civil and criminal cases					
114	CA/3/2016	02-01-2016	VIJENDER Vs. KHYALI RAM	09/05/2019	Decided
115	MACP/7/2016	05-01-2016	BIMLA Vs. SATBIR	08/07/2019	Decided
116	ARB/1/2016	06-01-2016	PARMOD Vs. MS MAHINDRA MAHINDRA	03/08/2019	Decided
117	CM/6/2016	07-01-2016	MANGE RAM Vs. State	20/04/2019	Decided
118	CA/12/2016	11-01-2016	MS ASHOK MITTAL Vs. HDFC BANKL LTD	05/10/2019	Decided
119	CA/18/2016	14-01-2016	RAJMAL Vs. SANTOSH	02/05/2019	Decided
120	CA/23/2016	18-01-2016	State Vs. RAJ BALA	03/10/2019	Decided
121	RA/5/2016	19-01-2016	MOHAN LAL Vs. ASHOK KUMAR	08/05/2019	Decided
122	CA/28/2016	21-01-2016	State Vs. INDER SINGH	20/08/2019	Decided
123	CA/38/2016	28-01-2016	JAGDISH Vs. BIMLA	10/07/2019	Decided
124	CA/39/2016	29-01-2016	RAJBIR SINGH Vs. NAFE SINGH	06/05/2019	Decided
125	CA/46/2016	01-02-2016	JOGINDER SINGH Vs. MANO DEVI	10/07/2019	Decided
126	CA/51/2016	04-02-2016	RAJBALA Vs. State	19/09/2019	Decided
127	MACP/38/2016	04-02-2016	OMI DEVI Vs. NARESH KUMAR	09/05/2019	Decided
128	CA/56/2016	08-02-2016	SATNARAIN Vs. SHIV KUMAR GARG	01/10/2019	Decided
129	CA/59/2016	10-02-2016	JAIN BRICK KILN Vs. KRISHAN	01/11/2019	Decided
130	ARB/3/2016	18-02-2016	DEVENDER Vs. UNION OF INDIA	30/08/2019	Decided
131	CA/67/2016	23-02-2016	RAJA Vs. DR. BHIM RAO AMBEDKAR SAMAJ SAMITI GULKANI	02/08/2019	Decided
132	ARB/7/2016	23-02-2016	NAFE SINGH Vs. UNION OF INDIA TH ITS SECRETARY	30/08/2019	Decided
133	CM/25/2016	29-02-2016	HARBEER SINGH Vs. SDO	02/08/2019	Decided
134	CA/71/2016	01-03-2016	RAJ SINGH Vs. RANDEEP SINGH	02/09/2019	Decided
135	CA/73/2016	02-03-2016	RAM NIWAS Vs. CHANDERBHAN CHOPRA	06/11/2019	Decided
136	CA/75/2016	03-03-2016	SATYAWAN Vs. UHBVNL	13/09/2019	Decided
137	CRA/37/2016	03-03-2016	RITU Vs. PARDEEP	14/10/2019	Decided
138	MACP/65/2016	04-03-2016	Subhash Vs. Krishan	03-04-19	Decided
139	MACP/66/2016	04-03-2016	Karam Singh Vs. Krishan	03-04-19	Decided
140	MACP/69/2016	04-03-2016	Manoj Kumar Vs. Krishan	03-04-19	Decided
141	CA/79/2016	04-03-2016	HARI RAM Vs. RANJEET	05/08/2019	Decided
142	MACP/71/2016	04-03-2016	HAWA SINGH Vs. RANDHIR SINGH	23/09/2019	Decided
143	CA/84/2016	09-03-2016	RAM BHAGAT Vs. ASHOKI	19/08/2019	Decided
144	CA/86/2016	09-03-2016	SATISH KUMAR Vs. DULARI	20/08/2019	Decided
145	LAC/1/2016	09-03-2016	KARAN SINGH Vs. State	12/07/2019	Decided
146	SC/45/2016	11-03-16	State Vs. Sanjay	01-10-19	Decided
147	CM/29/2016	03-11-16	MAHA SINGH Vs. STATE OF H	20/07/2019	Decided
148	CA/77/2016	02-05-14	TARA CHAND VS. BALBIR	11-01-19	Decided
149	CA/17/2016	14/01/2016	Shamsher Vs. Rajesh	15/01/2020	Decided
150	CA/98/2016	16/03/2016	Shamsher Vs. Rajesh	15/01/2020	Decided

List of Action Plan 2019-20 Cases as on 31.03.2020.

Name of the Court:- Dr. Sanjeev Arya, AD&SJ, as Principal Judge, Family Court, Jind

Sr. No.	Case No.	DOI	Title	Next Date	Status
i) 25 oldest Execution Petitions					
1	CRM/47/2019	10/04/2015	SUMITRA Vs. SANJAY	18/05/2019	DISMISSED AS WITHDRAWN
2	CRM/203/2015	11/12/2015	KAVITA Vs. SANDEEP	04.06.2019	DISMISSED AS WITHDRAWN
3	CRM/71/2019	21/01/2016	JYOTI Vs. PREETAM	08/04/2019	DISMISSED IN DEFAULT
4	CRM/12/2019	11/11/2016	SWATI GARG Vs. LUCKY GUPTA	17/05/2019	DISPOSED OFF
5	CRM/59/2019	03/12/2016	BALA Vs. KRISHAN ALIAS LAL SINGH	01/04/2019	DISMISSED AS WITHDRAWN
6	CRM/326/2017	09/03/2017	SHEELA DEVI Vs. RAMESH CHAND	02/04/2019	DISPOSED OFF
7	CRM/331/2017	17/03/2017	KAVITA Vs. NARESH	28/05/2019	DISPOSED OFF
8	CRM/322/2017	27/03/2017	SUNITA DEVI Vs. JOGINDER	20/7/2019	DISMISSED AS WITHDRAWN
9	CRM/334/2017	27/03/2017	GEETA Vs. SINGARA	21/05/2019	ALLOWED
10	CRM/303/2017	18/07/2017	KOMAL Vs. PARVEEN	18/05/2019	DISMISSED AS WITHDRAWN
11	CRM/304/2017	18/07/2017	KOMAL Vs. PARVEEN	18/05/2019	DISMISSED AS WITHDRAWN
12	CRM/306/2017	18/07/2017	KOMAL Vs. PARVEEN	18/05/2019	DISMISSED AS WITHDRAWN
13	CRM/302/2017	21/07/2017	KOMAL Vs. PARVEEN	18/05/2019	DISMISSED AS WITHDRAWN
14	CRM/305/2017	21/07/2017	KOMAL Vs. PARVEEN	18/05/2019	DISMISSED AS WITHDRAWN
15	CRM/307/2017	04/10/2017	KULWANT KAUR Vs. BALWINDER SINGH	04/05/2019	DISMISSED AS WITHDRAWN
Other oldest family court cass					
16	MNT125/240/2019	05-06-13	POONAM VS NEERAJ	05.07.2019	DISMISSED AS WITHDRAWN
17	HMA/188/2014	30-05-2014	RISHI RAM Vs. POOJA	06/05/2019	DISMISSED
18	MNT/937/2014	02-06-2014	GITA-SINGARA	21.05.2019	ALLOWED
19	HMA/88/2019	22-01-2015	ASHOK Vs. SUMAN	17.7.19	DISMISSED AS WITHDRAWN
20	HMA/34/2015	29-01-2015	RAM NIWAS Vs. RAJESH	04.12.19	DISMISSED
21	HMA/14/2019	07-02-2015	GOBINDA Vs. SUNITA	12/04/2019	DISMISSED IN DEFAULT
22	HMA/81/2015	19-03-2015	SUNIL KUMAR Vs. RITU RANI	04.07.2019	DISMISSED
23	HMA/87/2015	31-03-2015	PARVEEN MOR Vs. RITU	05.07.2019	DISMISSED
24	MNT125/287/2019	04-04-2015	MANJU Vs. TINU SHARMA	15/05/2019	ALLOWED
25	MNT125/143/2019	06-04-2015	POOJA Vs. MOHAN	16/05/2019	DISMISSED AS WITHDRAWN
26	GW/12/2019	10-04-2015	RAJBALA Vs. WAZIR SINGH	07.08.2019	DISMISSED AS WITHDRAWN
27	MNT125/475/2019	13-04-2015	RAJBALA Vs. WAZIR SINGH	16.10.2019	ALLOWED
28	MNT125/5/2015	01-05-2015	SONIA Vs. VIKASH	13.8.2019	DISMISSED AS WITHDRAWN
29	MNT125/463/2019	13-05-2015	SWEETI Vs. SONU	27.09.2019	ALLOWED
30	MNT125/413/2019	20-05-2015	SWATI Vs. RAJESH	01/04/2019	DISMISSED AS WITHDRAWN
31	MNT125/416/2019	20-05-2015	ANJU Vs. SUNIL KUMAR	05/04/2019	ALLOWED
32	CM/63/2019	21-05-2015	JAGDEEP Vs. MAMTA RANI,	27.9.19	ALLOWED
33	MNT125/269/2019	01-06-2015	KUSUM Vs. ANKIT	08/05/2019	DISMISSED AS WITHDRAWN
34	MNT125/296/2019	05-06-2015	REKHA Vs. ANKUR GUPTA	08/04/2019	DISPOSED OFF
35	HMA/188/2015	09-06-2015	SANDEEP Vs. NIRMAL	16/05/2019	DISMISSED
36	HMA/90/2019	01-07-2015	GAGANDEEP Vs. SMT GEETA	01/05/2019	ALLOWED

37	MNT125/159/2019	01-07-2015	MEENAKSHI Vs. MANOJ VERMA	06.12.19	ALLOWED
38	MNT125/401/2019	10-07-2015	SMT. INDU BALA Vs. PANKAJ	18.07.2019	DISMISSED AS WITHDRAWN
39	MNT125/19/2019	24-07-2015	MOSAM (MINOR) THROUGH HER NEXT FRIEND AND MOTHER SMT. KAUSHALYA Vs. MANOJ	03.07.2019	ALLOWED
40	MNT125/441/2019	28-07-2015	SUDESH Vs. SUKHVINDER	09.10.2019	ALLOWED
41	MNT125/281/2019	03-08-2015	SMT NEELAM Vs. SUBEDAR	04.09.2019	ALLOWED
42	HMA/258/2015	04-08-2015	NIRMALA Vs. PARVEEN	24/04/2019	DISMISSED
43	HMA/268/2015	05-08-2015	RAMESH KUMAR Vs. SUDESH	01/05/2019	ALLOWED
44	MNT125/313/2019	05-08-2015	ANITA Vs. RAJESH	13.09.209	ALLOWED
45	MNT125/471/2019	13-08-2015	SHILPA ALIAS SONI Vs. VINOD	25.7.19	DISMISSED
46	MNT125/338/2019	25-08-2015	KIRAN SHARMA Vs. SUBHASH SHARMA	04.07.2019	ALLOWED
47	HMA/299/2015	26-08-2015	NARESH KUMAR Vs. NIRMALA DEVI	18.07.2019	DISMISSED
48	HMA/82/2019	02-09-2015	RUPINDER KUMAR Vs. SMT.JAMILA	01/04/2019	DISMISSED AS WITHDRAWN
49	HMA/89/2019	02-09-2015	MANOJ KUMAR Vs. SMT DHANNO	16.8.2019	DISMISSED AS WITHDRAWN
50	MNT125/10/2015	03-09-2015	SHEELA Vs. KULDEEP	04.06.2019	DISMISSED AS WITHDRAWN
51	MNT125/162/2019	07-09-2015	SUMAN Vs. SANDEEP KUMAR	09.10.2019	ALLOWED
52	MNT125/32/2019	21-09-2015	NEHA Vs. DEEPAK KUMAR MITTAL	04.7.2019	DISMISSED AS WITHDRAWN
53	MNT125/155/2019	24-09-2015	CHANDER PAL Vs. JAIDEEP	31/05/2019	DISMISSED
54	MNT125/301/2019	25-09-2015	ANITA Vs. PARDEEP	30/05/2019	ALLOWED
55	HMA/354/2015	12-10-2015	RAJESH KUMAR Vs. SWATI	01/04/2019	DISMISSED AS WITHDRAWN
56	HMA/374/2015	21-10-2015	VIJAY SINGH Vs. POONAM	04.09.2019	DISMISSED
57	HMA/403/2015	18-11-2015	SADHNA Vs. PAWAN KUMAR	07.11.2019	ALLOWED
58	GW/51/2019	30-11-2015	SANTOSH DEVI Vs. SMT NARESH KUMARI ALIAS NISHA	22.11.19	DISMISSED
59	MNT125/13/2015	01-12-2015	SAPNA Vs. SUBHASH CHAND	07/05/2019	DISMISSED AS WITHDRAWN
60	MNT125/445/2019	02-12-2015	POOJA Vs. KULBIR	06/05/2019	ALLOWED
61	HMA/116/2019	08-12-2015	KAVITA Vs. NARESH	30/05/2019	ALLOWED
62	MNT125/28/2019	10-12-2015	SHASHI Vs. MANOJ	07.11.2019	ALLOWED
63	MNT125/251/2019	10-12-2015	KAVITA Vs. MANOJ	30/05/2019	ALLOWED
64	HMA/2/2019	05-01-2016	MANJEET Vs. SONIA	03.07.2019	DISMISSED AS WITHDRAWN
65	MNT125/145/2019	13-01-2016	MEENA ALIAS ASHA Vs. HET RAM	04.10.2019	ALLOWED
66	HMA/10/2016	14-01-2016	ASHA Vs. NARESH	09.08.2019	DISMISSED
67	HMA/15/2016	19-01-2016	NEELAM Vs. VINOD	12/04/2019	DISMISSED IN DEFAULT
68	MNT125/1/2016	22-01-2016	ANURADHA SHARMA Vs. SATISH KUMAR	06.08.2019	ALLOWED
69	MNT125/177/2019	22-01-2016	USHA Vs. KARAMBIR	03/04/2019	DISMISSED AS WITHDRAWN
70	MNT125/473/2019	27-01-2016	SHIKSHA Vs. NAVEEN	13.09.209	ALLOWED
71	MNT125/299/2019	28-01-2016	KIRAN SHARMA Vs. SANDEEP	11.09.2019	ALLOWED
72	HMA/29/2016	29-01-2016	DEEPAK KUMAR Vs. SANGEETA	19/04/2019	DISMISSED AS WITHDRAWN
73	MNT125/433/2019	09-02-2016	RUHAAN Vs. MANOJ KUMAR	04.12.19	ALLOWED
74	MNT125/144/2019	11-02-2016	SUDESH Vs. MANI RAM	05/04/2019	DISMISSED

75	HMA/58/2016	18-02-2016	SAROJ CHOUDHARY Vs. RAM KUMAR	07.08.2019	DISMISSED
76	GW/79/2019	24-02-2016	RAJBALA Vs. GENERAL PUBLIC	03/04/2019	ALLOWED
77	MNT125/2/2016	24-02-2016	SUNITA Vs. RAKESH KUMAR	17.12.2019	ALLOWED
78	MNT125/3/2016	25-02-2016	SUNITA Vs. GIAN CHAND	09/04/2019	ALLOWED
79	MNT125/254/2019	25-02-2016	ANNU Vs. NARESH	29/04/2019	DISMISSED AS WITHDRAWN
80	HMA/61/2016	26-02-2016	SWATI GARG Vs. LUCKY	10.01.2020	ALLOWED
81	MNT125/4/2016	26-02-2016	MANJU Vs. TEJBIR	30/04/2019	DISPOSED OFF
82	MNT125/216/2019	26-02-2016	SMT SANGEETA Vs. SUNIL KUMAR	22/04/2019	DISMISSED AS WITHDRAWN
83	MNT125/267/2019	15-03-2016	POONAM Vs. LAKSHMI NARAIN	08.07.2019	ALLOWED
84	MNT125/5/2016	16-03-2016	SAMIT Vs. PREM	28/05/2019	DISMISSED AS WITHDRAWN
85	HMA/86/2016	17-03-2016	REETU Vs. VIKRAM SINGH	20.12.19	DISMISSED AS WITHDRAWN
86	MNT125/6/2016	18-03-2016	MURTI Vs. DEEPAK	04/06/2019	ALLOWED
87	MNT15/2019	29.03.2016	POOJA-SUNIL	27.05.2019	DISMISSED AS WITHDRAWN
88	MNT125/136/2019	07-04-2016	REENA Vs. DINESH	04.07.2019	ALLOWED
89	HMA/116/2016	11-04-2016	GURJEET KAUR Vs. TEJPARTAP SINGH	06/05/2019	ALLOWED
90	HMA/119/2016	16-04-2016	JAGPARVESH Vs. MEENU	26.09.2019	DISMISSED AS WITHDRAWN
91	MNT125/95/2019	27-04-2016	DIMPLE Vs. MANOJ	08.7.79	ALLOWED
92	HMA/129/2016	28-04-2016	RAMESHWAR DASS Vs. DR VIMAL @ VIMLA	15.11.19	DISMISSED
93	HMA/135/2016	04-05-2016	PRIYANKA Vs. GAGAN DHAMIJA	06/05/2019	ALLOWED
94	MNT125/393/2019	06-05-2016	SMT NIRMALA Vs. SANDEEP KUMAR	19/04/2019	DISMISSED AS WITHDRAWN
95	MNT125/109/2019	07-05-2016	MS POONAM Vs. PARVEEN KUMAR	25.7.19	DISMISSED AS WITHDRAWN
96	MNT125/9/2016	16-05-2016	PINKI Vs. SUBHASH	21/05/2019	ALLOWED
97	HMA/118/2019	17-05-2016	SATPAL Vs. SEEMA	04.12.19	DISMISSED AS WITHDRAWN
98	MNT125/397/2019	17-05-2016	SOMYA Vs. SANJAY KUMAR	27.09.2019	ALLOWED
99	HMA/163/2016	24-05-2016	MANOJ Vs. KAVITA	29.01.2020	ALLOWED
100	MNT125/305/2019	24-05-2016	SEEMA Vs. SACHIN	12.12.19	ALLOWED
101	GW/10/2019	27-05-2016	SATYWAN VS GP	12.09.2019	ALLOWED
102	GW/37/2019	30-05-2016	SHYAMO DEVI Vs. PINKI	31/05/2019	DISMISSED AS WITHDRAWN
103	HMA/167/2016	30-05-2016	DEEPAK Vs. SAVITA	07.03.2020	DISMISSED AS WITHDRAWN
104	MNT125/346/2019	30-05-2016	REETU Vs. VIKRAM SINGH	20.12.19	ALLOWED
105	GW/76/2019	31-05-2016	SMT SUMITA Vs. RADHEY SOLANKI ALIAS RADHE SHYAM	30/05/2019	DISMISSED AS WITHDRAWN
106	HMA/173/2016	31-05-2016	ASHOK Vs. ASHU	24/05/2019	DISMISSED AS WITHDRAWN
107	HMA/176/2016	31-05-2016	SOHAN PAL Vs. ANAMIKA	16.07.2019	DISMISSED AS WITHDRAWN
108	HMA/178/2016	31-05-2016	SUBEDAR Vs. NEELAM	02.03.2020	DISMISSED
109	MNT125/10/2016	31-05-2016	KANTA Vs. ANIL	06.08.2019	DISMISSED AS WITHDRAWN
110	HMA/184/2016	01-07-2016	RAMESH KUMAR Vs. SUMAN	15.11.19	DISMISSED AS WITHDRAWN
111	HMA/185/2016	01-07-2016	POONAM Vs. PARVEEN KUMAR	25.7.19	DISMISSED AS WITHDRAWN
112	HMA/189/2016	01-07-2016	SUKHDEV Vs. MONIKA	30.01.2020	DISMISSED AS WITHDRAWN
113	HMA/190/2016	01-07-2016	PRITI Vs. SUNIL	03.02.2020	DISMISSED AS WITHDRAWN

114	MNT125/384/2019	01-07-2016	RAJ RANI Vs. SANDEEP	04.10.2019	ALLOWED
115	MNT125/113/2019	02-07-2016	SUNITA Vs. ROHTASH	31/05/2019	ALLOWED
116	HMA/157/2019	04-07-2016	HARBANSH Vs. POOJA	03/04/2019	DISMISSED
117	HMA/202/2016	04-07-2016	BABITA Vs. ANGREJ SINGH	12.02.2020	DISPOSED OFF
118	MNT125/429/2019	04-07-2016	ASHU Vs. ASHOK	05/07/2019	DISMISSED AS WITHDRAWN
119	HMA/212/2016	06-07-2016	VISHAL BHOLA Vs. VANSHIKA KANDA	17.01.2020	DISMISSED AS WITHDRAWN
120	HMA/176/2019	08-07-2016	SOMBIR Vs. POOJA	03/04/2019	DISMISSED IN DEFAULT
121	HMA/4/2019	11-07-2016	VIRENDER SINGH Vs. SUMAN	01/04/2019	ALLOWED
122	HMA/211/2016	11-07-2016	NARESH Vs. SUMAN KAJLA	04.09.2019	DISMISSED
123	GW/13/2016	14-07-2016	PARVIN KUMAR Vs. SUNILA KUMARI	10.09.2019	DISMISSED AS WITHDRAWN
124	HMA/223/2016	18-07-2016	VINOD KUMAR Vs. KUSUM	09.01.20	DISMISSED AS WITHDRAWN
125	HMA/227/2016	18-07-2016	SUNIL KUMAR Vs. SANGEETA	22/04/2019	DISMISSED AS WITHDRAWN
126	MNT125/166/2019	18-07-2016	KANTA RANI Vs. RAM BHAGAT	17/05/2019	ALLOWED
127	MNT125/11/2016	19-07-2016	MONIKA Vs. SHYAM LAL JAIN	19.10.2019	ALLOWED
128	MNT125/141/2019	20-07-2016	SUNITA Vs. SUMIT SETHI	03.10.2019	ALLOWED
129	MNT125/170/2019	26-07-2016	MONIKA Vs. JAI BHAGWAN	10/04/2019	DISMISSED AS WITHDRAWN
130	HMA/238/2016	27-07-2016	ROSHANI Vs. RAJESH	05.09.2019	ALLOWED
131	GW/19/2016	30-07-2016	SEEMA Vs. RAMESH	28/05/2019	DISMISSED AS WITHDRAWN
132	MNT125/187/2019	01-08-2016	POONAM VS TINU	04.10.2019	ALLOWED
133	MNT125/31/2019	02-08-2016	NEHA Vs. SUMIT KHURANA	30.09.2019	DISMISSED AS WITHDRAWN
134	MNT125/44/2019	02-08-2016	KHAYATI Vs. SUMIT KHURANA	30.9.19	DISMISSED AS WITHDRAWN
135	MNT125/182/2019	11-08-2016	SEEMA Vs. DEVENDER SINGH	18.11.19	ALLOWED
136	MNT125/343/2019	16-08-2016	NEELAM VS SUNIL	11.10.2019	ALLOWED
137	HMA/601/2016	18-08-2016	NEELAM Vs. ROSHAN	01.10.19	DISMISSED AS WITHDRAWN
138	MNT125/12/2016	18-08-2016	NEELAM Vs. ROSHAN	01.10.2019	DISMISSED AS WITHDRAWN
139	MNT125/325/2019	19-08-2016	MANJU Vs. SHAILENDER SINGH	17/05/2019	ALLOWED
140	MNT125/295/2019	20-08-2016	PREETI SHARMA Vs. NAVEEN	15.7.19	ALLOWED
141	HMA/269/2016	22-08-2016	HARDEEP KAUR Vs. SUBEG SINGH	04/04/2019	DISMISSED IN DEFAULT
142	MNT125/79/2019	23-08-2016	INDO @ INDRO Vs. SURENDER	01.08.2019	ALLOWED
143	MNT125/378/2019	24.08.2016	DARSHNA VS SANDEEP	13.11.19	ALLOWED
144	MNT125/13/2016	26.08.2016	SHEELA VS SATISH	06.08.2019	DISMISSED AS WITHDRAWN
145	MNT125/127/2019	29-08-2016	ASHU Vs. MUKESH GARG	05/04/2019	ALLOWED
146	HMA/284/2016	30-08-16	MOHAN VS POOJA	05.08.2019	DISMISSED AS WITHDRAWN
147	MNT125/315/2019	01-09-16	SUMAN VS SUNIL	09.08.2019	ALLOWED
148	MNT125/200/2019	02.09.2016	KAUSHALYA VS MANOJ	09.10.2019	ALLOWED
149	GW/33/2019	02.09.2016	KRISHNA VS G.P.	27.11.19	ALLOWED
150	MNT125/316/2019	05/09/2016	RADHA Vs. RAVINDER	21.11.2019	ALLOWED

List of Action 2019-20 relating to the court of Sh. Devender Singh Id. ASJ/ Special Judge, Jind up to 31-03-2020.

Sr. No.	Case CIS No.	DOI	Title	Next Date	Purpose
1	262/2014	10-10-2014	State Vs. Manjeet	06-06-2019	Disposed
2	Sc/207/2014	31-07-2014	STATE Vs Rajinder	15-05-2019	Disposed

3	Sc/60/2015	30-03-2015	State Vs Himmat	06-03-2020	Disposed
4	Sc/114/2015	16-07-2015	State Vs Kapil	05-08-2019	Disposed
5	Sc/8/2016	08-01-2016	State Vs Sudesh	11-02-2020	Disposed
6	Sc/39/2016	29-02-2016	State Vs Krishan	03-07-2019	Disposed
7	Sc/104/2016	10-06-2016	State Vs Babbu Alias Ram Mehar	05-10-2019	Disposed
8	Sc/127/2016	22-07-2016	State Vs Tara Chand	04-06-2019	Disposed
9	Sc/179/2016	22-08-2016	State Vs Soma	18-07-2019	Disposed
10	Sc/191/2016	31-08-2016	State Vs Vikas	26-11-2019	Disposed
11	Sc/244/2016	14-10-2016	State Vs Anil @ Sonu	09-01-2020	Disposed
12	Sc/243/2016	14-10-2016	State Vs Gulab	21-08-2019	Disposed
13	Sc/253/2016	18-10-2016	State Vs Pardeep	06-12-2019	Disposed
14	Sc/256/2016	21-10-2016	State Vs Sachin	21-09-2019	Disposed
15	Sc/261/2016	28-10-2016	State Vs Vijay	22-08-2019	Disposed
16	SC/92/2016	27-04-2016	State Vs. Sonu	06-06-2019	Disposed
17	Sc/277/2016	10-11-2016	State Vs Sabnam	06-01-2020	Disposed
18	Sc/295/2016	03-12-2016	State Vs Dalsher	25-02-2020	Disposed
19	Sc/34/2017	09-02-2017	State Vs Dharmender	18-04-2019	Disposed
20	Sc/38/2017	15-02-2017	State Vs Naseeb	14-11-2019	Disposed
21	Sc/47/2017	08-03-2017	State Vs Mala Devi	18-09-2019	Disposed
22	Sc/50/2017	14-03-2017	State Vs Anil alias Sunil	10-06-2019	Disposed
23	Sc/69/2017	17-04-2017	State Vs Puran	13.05.2020	PW's
24	Sc/75/2017	19-04-2017	State Vs Ashok Kumar	28-02-2020	Disposed
25	Sc/78/2017	20-04-2017	State Vs Jaibir	04.03.2020	Disposed
26	Sc/76/2017	20-04-2017	State Vs Naveen Kumar	04-11-2019	Disposed
27	Sc/94/2017	02-05-2017	State Vs Raj Bala	13-12-2019	Disposed
28	Sc/107/2017	22-05-2017	State Vs Rani	10-04-2019	Disposed
29	Sc/119/2017	30-05-2017	State Vs Sonu	09-05-2019	Disposed
30	Sc/125/2017	31-05-2017	State Vs Sandeep	13-05-2019	Disposed
31	Sc/138/2017	10-07-2017	State Vs Deepak	05-02-2020	Disposed
32	Sc/142/2017	12-07-2017	State Vs Sunny	20-07-2019	Disposed
33	Sc/152/2017	18-07-2017	State Vs Ankush	23-09-2019	Disposed
34	Sc/166/2017	28-07-2017	State Vs Mehar Singh	08.05.2020	D.W
35	Sc/184/2017	11-08-2017	State Vs Bijender	31-07-2019	Disposed
36	Sc/182/2017	11-08-2017	State Vs Sandeep alias Sonu	24-09-2019	Disposed
37	Sc/194/2017	21-08-2017	State Vs Krishan Kumar	19-09-2019	Disposed
38	Sc/205/2017	25-08-2017	State Vs Anil alias Lila	14-12-2019	Disposed
39	Sc/209/2017	30-08-2017	State Vs Deepak	08.05.2020	PW's
40	Sc/211/2017	30-08-2017	State Vs Surender	31-08-2019	Disposed
41	Sc/213/2017	01-09-2017	State Vs Balwan	22-10-2019	Disposed
42	Sc/215/2017	05-09-2017	State Vs Ravinder	01.05.2020	DW
43	Sc/220/2017	13-09-2017	State Vs Ikbal	06-11-2019	Disposed
44	Sc/219/2017	13-09-2017	State Vs Deepak	01-05-2019	Disposed
45	Sc/224/2017	14-09-2017	State Vs Anil	05-03-2020	Disposed
46	Sc/241/2017	29-09-2017	State Vs Shiv Kumar alias Tony	19-02-2020	Disposed
47	Sc/243/2017	04-10-2017	State Vs Krishan	19-09-2019	Disposed
48	Sc/262/2017	23-10-2017	State Vs Narender	06-03-2020	Disposed
49	Sc/263/2017	23-10-2017	State Vs Shekhar	28-08-2019	Disposed
50	Sc/273/2017	03-11-2017	State Vs Mukesh	20-05-2019	Disposed
51	Sc/275/2017	03-11-2017	State Vs Bhup Singh	17-07-2019	Disposed
52	Sc/278/2017	07-11-2017	State Vs Vijay	06-06-2019	Disposed
53	Sc/284/2017	10-11-2017	State Vs Anil alias Kala	10-10-2019	Disposed
54	Sc/286/2017	13-11-2017	State Vs Amit alias Mita	28-01-2020	Disposed
55	Sc/300/2017	30-11-2017	State Vs Munim	10-10-2019	Disposed
56	Sc/305/2017	04-12-2017	State Vs Mohit	18-10-2019	Disposed
57	Sc/307/2017	06-12-2017	State Vs Pardeep Kumar	04-03-2020	Disposed
58	Sc/311/2017	08-12-2017	State Vs Monu	04-12-2019	Disposed
59	Sc/313/2017	08-12-2017	State Vs Parveen	09-05-2019	Disposed
60	Sc/314/2017	11-12-2017	State Vs Satyawan	16-09-2019	Disposed
61	Sc/316/2017	12-12-2017	State Vs Naveen	06-12-2019	Disposed
62	Sc/317/2017	13-12-2017	State Vs Sumit alias Sonu	04-06-2019	Disposed
63	Sc/322/2017	18-12-2017	State Vs Neelam	04-11-2019	Disposed
64	Sc/329/2017	22-12-2017	State Vs Ram Mehar	11.05.2020	P.W

65	Sc/2/2018	04-01-2018	State Vs Sonu	13-08-2019	Disposed
66	Sc/29/2018	25-01-2018	State Vs Amit alias Manoj	23-07-2019	Disposed
67	Sc/36/2018	01-02-2018	State Vs Mandeep	10-05-2019	Disposed
68	Sc/37/2018	01-02-2018	State Vs Deepak	24-01-2020	Disposed
69	Sc/38/2018	01-02-2018	State Vs Sunil	30-09-2019	Disposed
70	Sc/40/2018	02-02-2018	State Vs Kuldeep	24-07-2019	Disposed
71	Sc/45/2018	07-02-2018	State Vs Vikram	18-01-2020	Disposed
72	Sc/55/2018	20-02-2018	State Vs Krishan	26-07-2019	Disposed
73	Sc/70/2018	12-03-2018	State Vs Jagdish	31-10-2019	Disposed
74	Sc/76/2018	23-03-2018	State Vs Mandeep	11-12-2019	Disposed
75	Sc/78/2018	23-03-2018	State Vs Deepak	11-09-2019	Disposed
76	Sc/81/2018	26-03-2018	Darshna Devi Vs Gulsher	17-01-2020	Disposed
77	Sc/83/2018	27-03-2018	State Vs Tinku alias Satraj	18-10-2019	Disposed
78	Sc/86/2018	04-04-2018	State Vs Rajesh Kumar	18-09-2019	Disposed
79	Sc/89/2018	05-04-2018	State Vs Mukesh	30-11-2019	Disposed
80	Sc/93/2018	07-04-2018	State Vs Sonu alias Ajay	14-01-2020	Disposed
81	Sc/94/2018	09-04-2018	State Vs Sukhdev@Hardev	02-11-2019	Disposed
82	Sc/103/2018	18-04-2018	State Vs Vijay	27-09-2019	Disposed
83	Sc/108/2018	21-04-2018	State Vs Bansi Lal	23-10-2019	Disposed
84	Sc/109/2018	21-04-2018	State Vs Bittu	22-01-2020	Disposed
85	Sc/111/2018	23-04-2018	State Vs Sanjay	11-09-2019	Disposed
86	Sc/114/2018	25-04-2018	State Vs Mangal Singh	03-10-2019	Disposed
87	Sc/115/2018	25-04-2018	State Vs Ramesh Yadav alias Kala	15-01-2010	Disposed
88	Sc/119/2018	27-04-2018	State Vs Gaurav	04-09-2019	Disposed
89	Sc/120/2018	30-04-2018	State Vs Deepak Rathee	07-11-2019	Disposed
90	Sc/125/2018	03-05-2018	State Vs. Balwan	17-02-2020	Disposed
91	SC/126/2018	04-05-2018	State Vs. Sandeep	04-02-2020	Disposed
92	SC/128/2018	09-05-2018	State Vs. Satbir	10-09-2019	Disposed
93	SC/133/2018	14-05-2018	State Vs. Rahul	26-09-2019	Disposed
94	SC/135/2018	15-05-2018	State Vs. Jai Bhagwan	13-02-2020	Disposed
95	Sc/138/2018	17-05-2018	State Vs. Satish	14-10-2019	Disposed
96	Sc/143/2018	25-05-2018	State Vs. Parveen	23-09-2019	Disposed
97	SC/146/2018	31-05-2018	State Vs. Yashpal	14-11-2019	Disposed
98	Sc/156/2018	08-06-2018	State Vs. Subash	03-12-2019	Disposed
99	SC/157/2018	08-06-2018	State Vs. Surender	13.03.2020	Disposed
100	173/2018	11-07-2018	State Vs. Parisat alias Vipin	12.05.2020	P.w

ACTION PLAN CASES 2019 – 2020

List of action plan case Relating to the Court of Ms. Gurvinder Kaur Ld.ASJ Fast Track Court (Pocso Act) W.e.f 27.02.2020 to 31.03.2020.

Sr. No.	Case No.	D.O.I	P/ Name	Next Date	Stage
1	SC/23/2017	25/01/2017	STATE Vs. AJMER	21.05.2020	PROCECUTION EVIDENCE
2	SC/78/2017	20/04/2017	STATE Vs. JAIBIR	04/03/2020	Decided
3	SC/168/2017	31/07/2017	STATE Vs. SONU ALIAS DHOLU	27.05.2020	PROCECUTION EVIDENCE
4	SC/223/2017	14/09/2017	STATE Vs. ANIL	7.03.2020	Decided
5	SC/72/2018	16/03/2018	STATE Vs. KRISHAN	11.05.2020	PROCECUTION EVIDENCE
6	SC/148/2018	01/06/2018	STATE Vs. HARPAL	13.05.2020	PROCECUTION EVIDENCE
7	SC/168/2018	29/06/2018	STATE Vs. TONY	21.05.2020	PROCECUTION EVIDENCE
8	SC/177/2018	19/07/2018	STATE Vs. VAKIL	06/03/2020	Decided
9	SC/196/2018	06/08/2018	STATE Vs. DILBAG	16.03.2020	Decided
10	SC/199/2018	08/08/2018	STATE Vs. MOHANJEET	13.05.2020	PROCECUTION EVIDENCE
11	SC/213/2018	24/08/2018	STATE Vs. SACHIN	22.05.2020	PROCECUTION EVIDENCE
12	SC/221/2018	31/08/2018	STATE Vs. BHARAT	05.05.2020	PROCECUTION EVIDENCE

List of Action Plan 2019-20 Cases as on 19.10.2019 to 31.03.2020.

Name of the Court:- Sh. Subhash Chander Sraoi, Addl. Distt & Sessions Judge, Jind

Sr. No.	Case No.	DOI	Title	Next Date	Status
i) 25 oldest Execution Petitions					
1	EXE/486/2016	07/09/2016	Fateh Singh Vs. Union of India	07-12-2019	Decided
2	EXE/487/2016	07/09/2016	Ram Mehar Vs. Union of India	07-12-2019	Decided
3	EXE/488/2016	07/09/2016	Tek Ram Vs. Union of India	07-12-2019	Decided
4	EXE/430/2017	13/10/2017	Satyabir Vs. Union of India	06-02-2020	Decided
5	EXE/431/2017	13/10/2017	Anoop Vs. Union of India	06-02-2020	Decided
6	EXE/125/2018	12/03/2018	Kela Vs. Union of India	09-01-2020	Decided
7	EXE/145/2018	17/03/2018	Mewa Vs. Union of India	05-12-2019	Decided
8	EXE/146/2018	21/03/2018	Jagbir Vs. Union of India	16-01-2020	Decided
9	EXE/197/2018	18/04/2018	Chanderpati Vs. Union of India	10-12-2019	Decided
10	EXE/198/2018	18/04/2018	Rajinder Vs. Union of India	14-01-2020	Decided
ii) All the pending cases which are instituted upto 31.12.2015					
11	CM/217/2015	08-12-2015	Ishwar singh Vs Arvind Balyan	22-05-2020	Arguments
iii) All the cases under Prevention of Coorruption Act, 1988 Which are more than one year old.					
NIL					
iv) Cases under NDPS Act, 1985 which are more than one year old.					
-					
v) All the pending cases in which accused are in custody for a period of more than one year					
-					
vi) Other oldest civil and criminal cases					
Sr N	Case No.	DOI	Title	N.D.	Stage
12	ARB/2/2016	15/02/2016	BHAGAT SINGH Vs. UNION OF INDIA.	17-03-2020	Decided
13	ARB/4/2016	18/02/2016	TARA CHAND Vs. UNION OF INDIA	17-03-2020	Decided
14	ARB/5/2016	18-02-2016	Sukhbir Vs Union of India	17-03-2020	Decided
15	CA/66/2016	20-02-2016	Kamlesh Vs State of Haryana	01-11-2019	Decided
16	ARB/6/2016	23-02-2016	Nafe Singh Vs Union of India	17-03-2020	Decided
17	ARB/8/2016	24-02-2016	Dilbag Vs Union of India	17-03-2020	Decided
18	CA/76/2016	03-03-2016	Bir singh Vs Usha	24-01-2020	Decided
19	SC/42/2016	03-03-2016	State Vs Satnarain	23-04-2020	PW
20	CA/96/2016	14-03-2016	Tek Ram Vs Balwant sharma	11-12-2019	Decided
21	CA/92/2016	14-03-2016	Anguri Vs Murti Devi	26/02/2020	Decided
22	CA/107/2016	21-03-2016	Dharambir Vs Rajbala	11-12-2019	Decided
23	CA/109/2016	23-03-2016	Ravinder Vs State	14.02.2020	Decided
24	RA/26/2016	28-03-2016	Shri Gaushala Vs Chander Kalan	08-11-2019	Decided
25	RA/27/2016	28-03-2016	Shri Gaushala Vs Sube Yadav	08-11-2019	Decided
26	RA/28/2016	29-03-2016	Ajit Singh Vs Kulbushan	06.02.2020	Decided
27	CA/117/2016	05-04-2016	Raghbir singh Vs Ram Mehar	19-11-2019	Decided
28	MACP/98/2016	05-04-2016	Anil Vs Sudhir	20-12-2019	Decided
29	CA/118/2016	05-04-2016	Pinki Vs Lakphati	17-01-2020	Decided
30	CRA/62/2016	07-04-2016	Azad Singh Vs Pala Ram	24-04-2020	Arguments
31	CA/126/2016	11-04-2016	Om Pati Kareva Vs Surjan	28-01-2020	Decided
32	CA/128/2016	16-04-2016	Ramesh Vs Rajesh Devi	20-12-2019	Decided
33	CA/133/2016	19-04-2016	Hawa Singh Vs Parkash	03-02-2020	Decided
34	CA/141/2016	21-04-2016	CBSE Vs Manoj Kumar	03-12-2019	Decided
35	CRR/66/2016	25-04-2016	Naresh Goyal Vs State	08-01-2020	Decided
36	MACP/118/16	27-04-2016	Manju Rani Vs Ramesh	03-03-2020	Decided
37	CA/161/2016	04-05-2016	Balwan singh Vs State	23-04-2020	Arguments
38	CA/174/2016	16-05-2016	Krishan Vs Subhash	17-12-2019	Decided

39	CA/178/2016	20-05-2016	Banshi Lal Vs Managing Director	18-01-2020	Decided
40	CA/196/2016	02-06-2016	Ramrati Vs Ramdiya	21-01-2020	Decided
41	CRA/90/2016	02-06-2016	Parmender Vs State	21-01-2020	Decided
42	CA/203/2016	01-07-2016	Manjur singh Vs Sect. Revenue Dept.	21-04-2020	Arguments
43	CA/206/2016	01-07-2016	Anil Vs Dr Sushil Sharma	05-03-2020	Decided
44	CA/221/2016	04-07-2016	Anil Vs Punjab National bank	22-04-2020	Arguments
45	CA/215/2016	04-07-2016	Dharampal Vs Saroj	23-01-2020	Decided
46	SC/109/2016	04-07-2016	State Vs Bal Singh	24-04-2020	PW
47	CA/219/2016	05-07-2016	Dr Sushil Sharma Vs Baldev Krishan	05-03-2020	Decided
48	ARB/9/2016	06-07-2016	Jagat singh Vs Union of india	17-03-2020	Decided
49	ARB/10/2016	12-07-2016	Rajbir Vs Union of india	17-03-2020	Decided
50	ARB/11/2016	12-07-2016	Ram Niwas Vs Union of india	17-03-2020	Decided
51	SC/114/2016	14-07-2016	State of Haryana Vs Sunil	02-03-2020	Decided
52	NDPS/21/2016	20-07-2016	State Vs Makhan Singh	19-02-2020	Decided
53	SC/128/2016	22-07-2016	State Vs Sunil @ Sushil	06-03-2020	Decided
54	SC/130/2016	22-07-2016	State Vs Sunil @ Sushil	22-04-2020	PW
55	SC/136/2016	26-07-2016	State of Haryana Vs Neeraj	22-11-2019	Decided
56	SC/140/2016	26-07-2016	State of Haryana Vs Neeraj	06-12-2019	Decided
57	SC/139/2016	26-07-2016	State of Haryana Vs Neeraj	15-01-2020	Decided
58	SC/143/2016	26-07-2016	State of Haryana Vs Neeraj	01-02-2020	Decided
59	ARB/12/2016	27-07-2016	Ram Niwas Vs Union of india	17-03-2020	Arguments
60	ARB/13/2016	27-07-2016	Daya Nand Vs Union of india	17-03-2020	Arguments
61	SC/146/2016	28-07-2016	State Vs Sunil @ Sonu	19-02-2020	Decided
62	CA/236/2016	01-08-2016	Raman Vs Karan singh	18-04-2020	Arguments
63	MACP/200/16	02-08-2016	Ramesh Vs Billu	08-01-2020	Decided
64	ARB/14/2016	06-08-2016	Dilbag Vs Union of India	17/03/2020	Decided
65	ARB/15/2016	08-08-2016	Sukhdev Singh Vs. Union of India	17/03/2020	Decided
66	RA/39/2016	09-08-2016	Ramesh Kumar Vs Suresh Jain	15/02/2020	Decided
67	CRA/117/2016	09/08/2016	CHANDERKANT Vs. STATE	15/04/2020	Arguments

List of Action Plan 2019-20 Cases as on 01.04.2019 to 31.03.2020.

Name of the Court:- Ms Arya Sharma, Civil Judge (Sr. Divn.)-cum- Addl. Chief Judicial Magistrate, Jind

Sr. No.	Case No.	DOI	Title	Next Dt.	Purpose
I) 50 oldest Execution Petitions					
1	EXE/188/2013	08/10/2011	KAMLA Vs. STATE OF HARYANA		Decided
2	EXE/667/2013	14/10/2013	PUNJAB WAKF BOARD Vs. JAI RAM		Decided
3	EXE/626/2013	15/10/2013	PUNJAB WAKF BOARD Vs. SMT. KRISHNA DEVI		Decided
4	EXE/635/2013	10/05/2013	TRIPAT KAUR Vs. THE PRESIDENT SHRI MAHAVIR JAIN GIRLS HIGH SCHOOL	20-04-2020	APPEARANCE
5	EXE/63/2014	23/04/2014	SURESH Vs. FATEH		Decided
6	EXE/92/2014	02/08/2014	CHAND RAM Vs. RANI INDER JEET KAUR		Decided
7	EXE/143/2014	22/12/2014	CANARA BANK Vs. RAJA RAM		Decided
8	EXE/74/2015	27/07/2015	BALJEET SINGH Vs. KULBIR SINGH		Decided

9	EXE/109/2015	30/09/2015	SMT. JAI SHREE Vs. KRISHAN KUMAR		Decided
10	EXE/129/2015	27/11/2015	S.B.I KITHANA Vs. ISHWER		Decided
11	EXE/133/2015	03/12/2015	GAJE SINGH Vs. JOGINDER PAL		Decided
12	EXE/12/2016	27/01/2016	RAJESH Vs. ANOOP SHARMA		Decided
13	EXE/10/2016	23/02/2016	AJMER SINGH Vs. THE JIND CO-OPERATIVE	23-04-2020	CONSIDERATION
14	EXE/16/2016	15/03/2016	SYNDICATE BANK Vs. SURINDER SINGH		Decided
15	EXE/20/2016	18/04/2016	WAZIR SINGH Vs. HARI RAM		Decided
16	EXE/23/2016	02/05/2016	RENU SHARMA Vs. COMMISSIONER		Decided
17	EXE/27/2016	16/05/2016	BSNL Vs. RAJBALA		Decided
18	EXE/30/2016	31/05/2016	AMAR DASS Vs. BALBIR SINGH		Decided
19	EXE/32/2016	08/07/2016	VIKAS GUPTA Vs. CHANDERBALA		Decided
20	EXE/33/2016	08/07/2016	VIKAS GUPTA Vs. VIKAS RAJ		Decided
21	EXE/44/2016	09/08/2016	SARUPA Vs. SUBE SINGH		Decided
22	EXE/60/2016	14/10/2016	RAGHBIR SINGH Vs. BHAGWANI		Decided
23	EXE/61/2016	18/10/2016	S.B.I Vs. HIMMAT SINGH		Decided
24	EXE/69/2016	18/10/2016	SIRI CHAND SAINI Vs. HARYANA STATE AGRI. MARKETING BOARD PANCHKULA		Decided
25	EXE/4/2017	06/01/2017	M/S GROUP SUB INDIA PVT. LTD. Vs. PUNEET JAIN		Decided
26	EXE/11/2017	19/01/2017	PARWATI Vs. VIJAY KUMAR JAIN		Decided
27	EXE/17/2018	18/02/2017	STATE BANK OF INDIA Vs. SIYA RAM		Decided
28	EXE/45/2017	18/03/2017	SHRI KRISHAN BHAGWAN BHAWAN(IDOL) Vs. RAM PAT		Decided
29	EXE/62/2017	19/04/2017	SHANTI DEVI Vs. STATE OF HARYANA		Decided
30	EXE/117/2017	03/07/2017	STATE BANK OF INDIA Vs. DALIPA		Decided
31	EXE/107/2017	29/07/2017	CANARA BANK Vs. BIR SINGH	22-04-2020	REPLY
32	EXE/111/2017	05/08/2017	STATE BANK OF INDIA Vs. SMT. SHANTI DEVI		Decided
33	EXE/120/2017	17/08/2017	ROOP CHAND Vs. PAWAN KUMAR	01-04-2020	APPEARANCE
34	EXE/122/2017	07/09/2017	KUNAL TAYAL Vs. GRAM PANCHAYAT	28-04-2020	APPEREANCE
35	EXE/124/2017	16/09/2017	S.B.I Vs. ANITA		Decided
36	EXE/129/2017	10/10/2017	SANGEETA BALA Vs. RAM KESH MALIK		Decided
37	EXE/130/2017	13/10/2017	M/S AJAY TRADING COMPANY Vs. M/S SHIV BEEJ BHANDAR		Decided
38	EXE/143/2017	21/11/2017	M/S SHARMA POULTRY FEED Vs. SANT RAM		Decided
39	EXE/144/2017	24/11/2017	PARVEEN BALA Vs. REGISTRAR BIRTH AND DEATH		Decided
40	EXE/152/2017	19/12/2017	STATE BANK OF INDIA Vs. DILBAG SINGH		Decided

41	EXE/7/2018	09/01/2018	SHEONAN Vs. SATISH		Decided
42	EXE/9/2018	16/01/2018	PUNJAB NATIONAL BANK Vs. VIKAS KUMAR		Decided
43	EXE/10/2018	20/01/2018	KULDEEP SINGH Vs. SUB DIVISIONAL OFFICER		Decided
44	EXE/12/2018	20/01/2018	BHARAT ARYA Vs. M/S AARYA ORGANIC FOODS AND AYURVEDIC INDUSTRIES PVT. LTD.	17-04-2020	APPEARANCE
45	EXE/19/2018	12/02/2018	PARTAP SINGH Vs. SUB DIVISIONAL OFFICER		Decided
46	EXE/24/2018	19/02/2018	SATYAWAN Vs. SUMITRA	18-04-2020	APPEARANCE
47	EXE/28/2018	06/03/2018	RAM SWAROOP V/S HANS RAJ	30-05-2020	CONSIDERATION
48	EXE/27/2018	12/03/2018	JAIBIR Vs. JAI BHAGWAN		Decided
49	EXE/30/2018	17/03/2018	M/S SUKHDAYAL SINGH DHAN SINGH Vs. NAMDHARI RICE AND GENERAL MILLS		Decided
50	EXE/48/2018	30-04-18	STATE OF HARYANA Vs. INDUSTRIAL CABLE INDIA LIMITED	16-04-2020	APPEARANCE

ii) All the pending cases which were instituted upto 31.12.2014

51	CHA/1/1997	27-08-97	STATE V/S KALA		Decided
52	CHA/1/2001	31-01-01	STATE V/S KALA		Decided
53	CS/1/2008	27.05.2008	SUNITA Vs. RAMMURTI		Decided
54	CHA/40/2019	30.06.2001/ 31.01.2019	STATE Vs. RANDHIR		Decided
55	CS/747/2013	26-08-2011 / 17-04-2012	RAMPHAL VS M/S FULL AGRITECH		Decided
56	CS/904/2013	24/01/2008	ANJANA MITTAL Vs. DINESH KUMAR		Decided
57	COMI/697/2013	29-01-2009	MADHU MITTAL Vs. VED KUNDU		Decided
58	CHI/39377/2013	24-12-2012	STATE VS KARAMBIR		Decided
59	CS/608/2013	21/01/2011	SMT. PARMILA Vs. RAM PHAL	23-04-2020	DEFENDANT EVIDENCE
60	CM/157/2013	15.04.2011	DHARAMPAL Vs. SUNHERA	27-04-2020	CONSIDERATION
61	COMA/464/2013	11/05/2011	NEETU ARORA Vs. MAYANK ARORA	28-04-2020	CONSIDERATION
62	CS/1140/2013	05/06/2012	KAILASH Vs. SHAKTI SINGH		Decided
63	CHI/39847/2013	06/03/2013	STATE OF HARYANA Vs. PRIYAWART	04-05-2020	PROSECUTION EVIDENCE
64	CHI/39846/2013	13/03/2013	STATE OF HARYANA Vs. MAHESH KUMAR	30-04-2020	DEFENCE EVIDENCE
65	CHI/40398/2013	06/12/2013	STATE Vs. RAJA RAM SARPANCH	24-04-2020	PROSECUTION EVIDENCE
66	CHI/80/2014	11/12/2013	STATE Vs. RAJA RAM SARPANCH	24-04-2020	DEFENCE EVIDENCE
67	CHI/81/2014	27/01/2014	STATE Vs. ROHTASH		Decided
68	CHI/256/2014	03/03/2014	STATE Vs. DHOLLA @ AJMER ETC		Decided
69	CS/242/2014	22/03/2014	RAMESH KUMAR Vs. SUNIL		Decided
70	CHI/528/2014	28/04/2014	STATE OF HARYANA Vs. SHANWAZ		Decided
71	CHI/263/2015	29/04/2014	STATE Vs. MANOJ KUMAR		Decided
72	CM/66/2014	25/08/2014	SUSHIL KUMAR Vs. STATE OF HARYANA	21-04-2020	APPEARANCE
73	CS/763/2014	23/09/2014	SURENDER Vs. SHAKUNTALA DEVI		Decided
74	CS/754/2014	25/09/2014	SHAMSHER SINGH Vs. SONI		Decided
75	CS/776/2014	01/10/2014	ROHTASH Vs. SURENDER	23-04-2020	CONSIDERATION

76	CHI/1174/2014	12/11/2014	STATE V/S PAWAN		Decided
77	CS/906/2014	21/11/2014	RAJ SINGH Vs. KITAB SINGH		Decided
78	CS/913/2014	26/11/2014	DINESH Vs. RAJIV KUMAR		Decided
79	SUCC/31/2014	08/12/2014	MAHANT SWAMI SADANAND CHELA Vs. GENERAL PUBLIC		Decided
80	CS/945/2014	10/12/2014	SUBHASH JANGRA Vs. CHARAN SINGH		Decided
iii) All the pending cases in which accused are in custody for a period of more than six months					
			Nil		
iv) All the pending cases under section 138 of NI Act instituted upto the year 2015.					
81	NACT/140/2014	28/01/2014	JITENDER Vs. SURENDER		Decided
82	NACT/68/2015	13/02/2015	SUNIL KUMARI VS SATYAWAN		Decided
83	NACT/85/2015	25/02/2015	RAJESH KUMAR VS RAKESH KUMAR		Decided
84	NACT/518/2014	27/05/2014	MS PERFECT POULTRIES PROP. SANJAY JAIN Vs. SATISH KUMAR	28-04-2020	DEFENCE EVIDENCE
85	NACT/49/2015	22/01/2015	PARDEEP Vs. JAI BHAGWAN		Decided
86	NACT/58/2015	07/02/2015	AJAY GARG Vs. SMT RAJ DEVI		Decided
87	NACT/132/2015	23/03/2015	SATISH KUMAR Vs. SANDEEP		Decided
88	NACT/149/2015	06/04/2015	KASHMIRI LAL Vs. RAJESH KUMAR		Decided
89	NACT/177/2015	24/04/2015	TATA MOTORS FINANCE LTD. Vs. VIJENDER		Decided
90	NACT/178/2015	24/04/2015	VIPUL Vs. HARVINDER KAUR		Decided
91	NACT/198/2015	20/05/2015	MS AMI LAL JAIN AND COMPANY, BHARAT PETROLEUM DEALER THROUGH ITS PROP. SUDARSHAN KUMAR JAIN. Vs. RAJESH LATHER		Decided
92	NACT/264/2015	02/07/2015	SHYAM SINGH Vs. NARENDER KUMAR		Decided
93	NACT/255/2015	03/07/2015	MS ZILE SINGH BHATTA COMPANY THROUGH ITS PARTNER LACHMAN DASS Vs. SATBIR		Decided
94	NACT/294/2015	27/07/2015	GHANSHYAM Vs. SHRI SARVE DEV POOJA BHANDAR		Decided
95	NACT/306/2015	03/08/2015	SHAMSHER VS GULAB		Decided
96	NACT/341/2015	28/08/2015	ASHWINI KUMAR Vs. DARVESH KUMAR		Decided
97	NACT/345/2015	29/08/2015	SUDESH KUMAR Vs. ANIL CHAUDHRY		Decided
98	NACT/351/2015	02/09/2015	RANBIR SINGH Vs. NASEEB JAIN		Decided
99	NACT/360/2015	08/09/2015	MS VENUS LAYER FARM THROUGH ITS PROP. SANJAY Vs. RAKESH		Decided
100	NACT/372/2015	19/09/2015	AMIT KHARAB Vs. MANJEET SIHAG		Decided
101	NACT/373/2015	21/09/2015	RAMPAL Vs. PARDEEP		Decided
102	NACT/394/2015	28/09/2015	SUMIT PRUTHI Vs. RAKESH		Decided
103	NACT/426/2015	03/10/2015	TATA MOTORS FINANCE LTD. Vs. NAWAB SINGH		Decided

104	NACT/447/2015	19/10/2015	MADAN GOPAL Vs. SANTOSH DEVI		Decided
105	NACT/457/2015	20/10/2015	PAWAN KUMAR Vs. ASHISH KASHYAP		Decided
106	NACT/468/2015	28/10/2015	ANITA DEVI Vs. RAVINDER SHARMA		Decided
107	NACT/469/2015	28/10/2015	ANITA DEVI Vs. RAVINDER SHARMA		Decided
108	NACT/529/2015	27/11/2015	MAHENDER SINGH Vs. SMT SANTOSH DEVI		Decided
109	NACT/535/2015	30/11/2015	RAVINDER KUMAR Vs. HIMANSHU KUMAR SINGH		Decided
110	NACT/550/2015	08/12/2015	RAM NIWAS Vs. SANDEEP CHAHAL		Decided
111	NACT/561/2015	11/12/2015	THE JIND DISTRICT PRIMARY CO. OP. AGRI. AND RURAL DEV. BANK LTD. Vs. SHER SINGH		Decided
112	NACT/562/2015	11/12/2015	THE JIND DISTRICT PRIMARY CO. OP. AGRI. AND RURAL DEV. BANK LTD. Vs. TRILOK		Decided
113	NACT/585/2015	22/12/2015	MS HARYANA RESEARCH AND BREEDING FARM Vs. MS SAINI HATCHERY THROUGH ITS PROPRIETOR MAHIPAL		Decided
114	NACT/594/2015	23/12/2015	SUMIT KUMAR Vs. DHARAMVIR ALIAS MONU		Decided
v) Other oldest civil and criminal cases					
115	CS/24/2015	05/01/2015	STATE BANK OF INDIA Vs. SUMITRA		Decided
116	CHA/44/2015	20/01/2015	STATE Vs. RAMU		Decided
117	COMI/12/2015	22/01/2015	MANOJ Vs. RAJESH KUMAR ALIAS RAJA		Decided
118	CS/61/2015	23/01/2015	S.B.I Vs. KRISHAN KUMAR		Decided
119	CHI/59/2015	27/01/2015	STATE Vs. SARDOOL SINGH		Decided
120	CHI/88/2015	28/01/2015	STATE Vs. MANISH		Decided
121	CHI/96/2015	28/01/2015	STATE Vs. RAJBIR		Decided
122	CHI/98/2015	28/01/2015	STATE Vs. JASMER		Decided
123	CHI/73/2016	29/01/2015	STATE VS LILU		Decided
124	CHI/89/2015	29/01/2015	STATE Vs. JASMER		Decided
125	CHA/54/2015	29/01/2015	STATE Vs. KRISHAN KUMAR		Decided
126	CS/92/2015	30/01/2015	STATE BANK OF INDIA Vs. KRISHAN		Decided
127	COMI/22/2015	02/02/2015	KARNAIL Vs. WAZIR		Decided
128	COMI/26/2015	11/02/2015	SUNIL KUMAR Vs. MAHENDER		Decided
129	CHI/101/2015	16/02/2015	STATE Vs. SONU		Decided
130	CHA/73/2015	16/02/2015	STATE Vs. MUKESH		Decided
131	CHA/81/2015	16/02/2015	STATE Vs. MONU		Decided
132	CHI/108/2015	24/02/2015	STATE Vs. RAJESH		Decided
133	CHI/110/2015	24/02/2015	STATE Vs. DILBAG		Decided
134	COMI/34/2015	24/02/2015	SMT. BIRMATI Vs. SURESH		Decided
135	CHA/87/2015	26/02/2015	STATE Vs. NARENDER		Decided
136	CS/193/2015	12/03/2015	BHARAT SINGH Vs. MAHAVIR		Decided
137	CHI/148/2015	16/03/2015	STATE Vs. JAGDISH PARSAD		Decided
138	CHI/154/2015	17/03/2015	STATE Vs. SANJAY		Decided
139	CS/216/2015	18/03/2015	USHA GOYAL Vs. SHIV RAJ GOYAL		Decided
140	CHI/149/2015	19/03/2015	STATE Vs. SUNIL		Decided

141	CHI/155/2015	19/03/2015	STATE Vs. MEENA		Decided
142	CHI/156/2015	21/03/2015	STATE Vs. ROHTASH		Decided
143	CHI/201/2015	03/04/2015	STATE Vs. NARENDER		Decided
144	CS/290/2015	07/04/2015	STATE BANK OF PATIALA Vs. ANIL KUMAR		Decided
145	CHI/195/2015	08/04/2015	STATE Vs. RAMESHWAR		Decided
146	CHI/197/2015	08/04/2015	STATEN Vs. NAVIN		Decided
147	CS/306/2015	09/04/2015	RAJBIR SINGH Vs. JUGIR KAUR	28-04-2020	PLAINTIFF EVIDENCE
148	CHI/205/2015	17/04/2015	STATE Vs. SANT LAL		Decided
149	CHI/220/2015	21/04/2015	STATE OF HARYANA Vs. RAJESH		Decided
150	CS/353/2015	28/04/2015	SANJAY SAINI Vs. JAI SINGH		Decided
151	CHI/234/2015	30/04/2015	STATE Vs. SURENDER		Decided
152	CS/376/2015	05/05/2015	VIJAY KUMAR VS PARVEEN		Decided
153	CS/404/2015	13/05/2015	KASHMIRI SINGH Vs. MANOJ KUMAR		Decided
154	CHI/285/2015	14/05/2015	STATE Vs. SOMBIR		Decided
155	CHI/294/2015	19/05/2015	STATE Vs. PARVEEN		Decided
156	CS/437/2015	20/05/2015	SUKRAM Vs. DALBIR SINGH @ JOHNY	29-04-2020	DEFENDANT EVIDENCE
157	RENT/76/2015	20/05/2015	MAHAVIR PARSHAD Vs. JOGI RAM		Decided
158	CHI/304/2015	21/05/2015	STATE Vs. MANGAT		Decided
159	CHA/193/2015	21/05/2015	STATE Vs. SANDEEP		Decided
160	CHI/312/2015	25/05/2015	STATE Vs. DINESH		Decided
161	CHI/320/2015	27/05/2015	STATE Vs. KRISHAN		Decided
162	CHI/323/2015	27/05/2015	STATE Vs. VINOD KUMAR		Decided
163	CS/494/2015	30/05/2015	ORIENTAL BANK OF COMMERCE Vs. BIR SINGH		Decided
164	CS/525/2015	03/07/2015	VIJAY SINGH Vs. SURENDER KUMAR		Decided
165	CHI/501/2015	04/07/2015	STATE VS SUNIL		Decided
166	CHI/466/2015	04/07/2015	STATE Vs. NASEEB		Decided
167	CHI/500/2015	04/07/2015	STATE Vs. RAMESH		Decided
168	CS/541/2015	04/07/2015	STATE BANK OF INDIA Vs. SURENDER		Decided
169	CHI/451/2015	06/07/2015	STATE Vs. SACHIN		Decided
170	CHI/447/2015	07/07/2015	STATE Vs. SUNIL		Decided
171	CHI/463/2015	08/07/2015	STATE Vs. SATNAM SINGH		Decided
172	CHI/488/2015	09/07/2015	STATE Vs. SANDEEP		Decided
173	CS/587/2015	14/07/2015	DHBVN Vs. EMPLOYEES STATE INSURANCE CORPORATION		Decided
174	CHI/496/2015	16/07/2015	STATE Vs. ARUN KUMAR		Decided
175	CS/600/2015	17/07/2015	SHISH PAL Vs. BALDEV		Decided
176	CS/586/2015	17/07/2015	RAM KUMAR VS PARTAP		Decided
177	CHI/511/2015	20/07/2015	STATE VS PARVEEN		Decided
178	CHI/526/2015	21/07/2015	STATE Vs. RAJKUMAR		Decided
179	CS/607/2015	22/07/2015	RAJINDER Vs. ANIL KUMAR		Decided
180	CHI/547/2015	28/07/2015	STATE Vs. SURESH		Decided
181	COMI/129/2015	29/07/2015	POONAM RANI Vs. GURDIAL		Decided
182	CHI/578/2015	05/08/2015	STATE Vs. MUKESH		Decided
183	CHI/583/2015	07/08/2015	STATE Vs. VIJAY		Decided
184	CS/669/2015	07/08/2015	ASHOK KUMAR Vs. ANIL KUMAR		Decided
185	CHI/599/2015	10/08/2015	STATE Vs. DINESH		Decided
186	CHI/601/2015	10/08/2015	STATE Vs. SANDEEP		Decided
187	CS/689/2015	13/08/2015	JAGDISH VS DHARAMPAL		Decided
188	RENT/110/2015	17/08/2015	KULDEEP Vs. ANOOP		Decided
189	CS/707/2015	19/08/2015	SURESH MALIK Vs. MAHENDER LAL		Decided

190	CHI/633/2015	20/08/2015	STATE Vs. NARESH		Decided
191	CHI/649/2015	25/08/2015	STATE Vs. MAHABIR		Decided
192	CHA/478/2015	25/08/2015	STATE Vs. VIKAS		Decided
193	CS/735/2015	25/08/2015	STATE BANK OF INDIA Vs. ANKIT		Decided
194	CS/738/2015	26/08/2015	JITENDER Vs. ANIL KUMAR		Decided
195	CS/780/2015	04/09/2015	MS ARJUN RAM ARUN KUMAR COMMISSION AGENT Vs. BHAG CHAND		Decided
196	CHI/678/2015	08/09/2015	STATE Vs. AMIT		Decided
197	CM/33/2015	11/09/2015	DEVI LAL Vs. SMT. ROSHNI DEVI		Decided
198	CS/802/2015	15/09/2015	STATE BANK OF INDIA Vs. GANGA SELF GROUP		Decided
199	CHI/712/2015	17/09/2015	STATE Vs. BINTU		Decided
200	CHI/731/2015	23/09/2015	STATE Vs. CHANDI RAM		Decided

List of Action Plan 2019-20 cases as on 31.03.2020.

Name Of the Court:- Sh. Arvind Kumar Bansal,Ld. Chief Judicial Magistrate,Jind

Sr. No.	Case No.	Date of Instution	Title	Next Date	Status
<i>j) 50 oldest Execution Petitions</i>					
1	EXE/157/2017	20/12/2017	BALBIR SINGH Vs. RAGHBIR SINGH	01/07/2019	DISMISSED
2	EXE/158/2017	21/12/2017	PHOOLPATI Vs. RAJESH @ RAJU	16/05/2020	APPEARANCE
3	EXE/5/2018	03/01/2018	RATTI RAM Vs. SDO DHBVN	09/08/2019	DAW
4	EXE/16/2018	25/01/2018	RAJKALI Vs. RAJINDER SAINI	01/05/2019	DECIDED
5	EXE/34/2018	28/03/2018	M/S JAI DURGA ELECTRIC STORE Vs. JAGDISH DALAL	15/05/2020	APPEARANCE
6	EXE/40/2018	13/04/2018	HOSIARI DEVI Vs. SDO DHBVN	02/09/2019	DAW
7	EXE/41/2018	13/04/2018	MUNESH DEVI Vs. ESTATE OFFICER ,HUDA ,JIND	29/04/2019	DECIDED
8	EXE/47/2018	30/04/2018	JORA SINGH Vs. NIRMALA DEVI	17/12/2019	DAW
9	EXE/50/2018	11/05/2018	SAHIL KUMAR Vs. CBSE	09/09/2019	DAW
10	EXE/60/2018	30/05/2018	SUSHUM LATA Vs. SARVAR @ BOBI	06/07/2019	DAW
11	EXE/81/2018	27/08/2018	MAHESH KUMAR ATTRI Vs. RAMA DEVI	29/02/2020	DAW
12	EXE/95/2018	27/09/2018	RAJESH KUMAR JAIN Vs. KISHAN BAHADUR SUNAR @ KRISHNA BAHADUR SUNAR	22/10/2019	DAW
13	EXE/97/2018	29/09/2018	JAGDISH Vs. CHAJJU RAM	07/01/2020	DAW
14	EXE/101/2018	10/10/2018	SHAKUNTLA @ MEENA Vs. SANDEEP	06/01/2020	DAW
15	EXE/107/2018	12/10/2018	SURESH KUMAR Vs. SURESH BALA	29/07/2019	DAW
16	EXE/110/2018	30/10/2018	RAM KANWAR Vs. MANGE RAM	06/05/2020	APPEARANCE
17	EXE/114/2018	16/11/2018	BALRAJ SINGH Vs. NARESH	04/07/2020	APPEARANCE
18	EXE/123/2018	27/11/2018	SUDERSHAN KUMAR JAIN Vs. RAJENDER PARSAD	13/09/2019	DAW
19	EXE/124/2018	28/11/2018	SUBHASH Vs. STATE OF HARYANA THROUGH COLLECTOR JIND	22/05/2019	DECIDED

20	EXE/132/2018	11/12/2018	GRAM PANCHAYAT DARIYAWALA THROUGH ITS SARPANCH Vs. STATE OF HARYANA THROUGH COLLECTOR,JIND	31/05/2019	DECIDED
21	EXE/10/2019	22/01/2019	CANARA BANK,A BODY CORPORATE CONSTIUTED UNDER THE BANKING COMPANIES,THROUGH SH. SONU MANAGER Vs. HARJINDER SINGH	02/07/2020	APPEARANCE
22	EXE/11/2019	22/01/2019	CANARA BANK,THROUGH ITS MANAGER SH SONU Vs. MUKESH	24/09/2019	DAW
23	EXE/12/2019	22/01/2019	CANARA BANK THROUGH ITS MANAGER SH. SONU Vs. SAJJAN KUMAR	28/05/2020	APPEARANCE
24	EXE/27/2019	25/02/2019	PADAM SAIN Vs. HAZARI LAL	16/11/2019	DAW
25	EXE/28/2019	25/02/2019	CANARA BANK Vs. DHARMENDER	02/03/2020	DISMISSED
26	EXE/29/2019	26/02/2019	SIRI CHAND Vs. HARYANA STATE AGRICULTURAL MARKETING BOARD	20/09/2019	DAW
27	EXE/33/2019	02/03/2019	S.B.I Vs. ISHWAR	13/03/2020	DAW
28	EXE/34/2019	02/03/2019	S.B.I Vs. PREM SINGH	16/09/2019	DAW
29	EXE/35/2019	12/03/2019	S.B.I Vs. VIKRAM SINGH	08/01/2020	DAW
30	EXE/36/2019	12/03/2019	KULDEEP SINGH Vs. STATE OF HARYANA	13/09/2019	DAW
31	EXE/44/2019	27/03/2019	ISHIKA Vs. SUB DIVISIONAL OFFICER	17/07/2019	DAW
32	EXE/48/2019	29-03-2019	ASHUTOSH SHARMA Vs. SURESH KUMAR	17/09/2019	DAW
ii)All the pending cases which were instiuted upto 31.12.2014					
33	CHA/1/1995	20-04-1995	STATE Vs. RAVINDER	17-09-19	ACQUITTED
34	CS/1/1998	15-06-1998	JAI NARAYAN VS SATNARYAN	17-02-20	P DECREED
35	CS/1/2004	14-06-2004	RAMANDEEP-SUKHBIR SINGH	03-07-20	PLANTIFF EVIDENCE
36	CHI/682/2019	15-11-2007	STATE- ANIL	11-05-20	CONSIDERATION
37	NACT/1057/2019	04-04-2009	The Hry Co-op Agricultural Thrift V/S RAJPAL	20-12-19	PROCEEDINGS DEOPPED / ABATED
38	NACT/1/2010	08-07-10	Naresh Kumar Vs Satyawan	23-11-2019	CONVICTED
39	CS/820/2019	22-10-2011	BRIJESH SWAROOP-ANIL AGC	13-07-20	APPEARANCE
40	CHI/38972/2013	13-02-2012	STATE VS BALWINDER KAUR	19-05-20	APPEARANCE
41	CHI/39308/2013	18/02/2012	STATE OF HARYANA Vs. ANIL	03/07/2020	PROCECUTION EVIDENCE
42	COMA/686/2013	01/12/2012	PROVIDENT FUND INSPECTOR Vs. SANDHU SECURITY SERVICES	04/05/2020	EVIDENCE
43	CHI/39978/2013	15/05/2013	STATE OF HARYANA Vs. JOGENDER	18/05/2020	PROCECUTION EVIDENCE
44	CS/1339/2013	20/11/2012	SUSHANK-JAGANNATH	07/05/2020	PLANTIFF EVIDENCE
45	COMA/787/2013	10/10/2013	MONIKA Vs. KARAMBIR SINGH	18/05/2019	DECIDED
46	CHI/248/2014	24/02/2014	STATE-KRISHAN	12/03/2020	ACQUITTED
47	CHI/946/2014	19/08/2014	STATE-RAJESH	21/12/2019	ACQUITTED
48	COMA/509/2014	26/08/2014	SUMAN Vs. SURAJ PARKASH	01/07/2020	ARGUMENTS
49	CS/668/2014	26/08/2014	RANBIR SINGH VS RAN KUMAR @ RAJA	23/01/2020	DISMISSED
50	NACT/615/2014	26/09/2014	HDFC BANK Vs. RAJ KUMAR	14/06/2019	DECIDED
51	CS/747/2014	22/09/2014	ESHMA TRACTORS V/S RANBIR DHANDA	11/05/2020	PLANTIFF EVIDENCE
52	CHI/1062/2014	30/09/2014	STATE OF HARYANA Vs. RAVINDER	02/06/2020	DEFENCE EVIDENCE
53	SUMM/1/2014	17/11/2014	STATE / RAJU SHARMA	20/09/2019	DISPOSED OFF

54	COMI/287/2014	19/11/2014	NARESH KUMAR GOYAL Vs. RANDHIR ALIAS RANBIR	15/11/2019	CONVICTED
55	CS/955/2014	15/12/2014	PARKASHI Vs. SURAJ MAL	31/01/2020	P. DECREED
56	CS/995/2014	24/12/2014	MAHABIR SINGH Vs. SUSHILA	11/07/2019	DISMISSED
<i>iii) All the pending cases in which accused are in custody for a period of more than six months</i>					
57	CHI/233/2016	21/04/2016	STATE VS AJAY ETC.	20/12/2019	ACQUITTED
58	CHI/1034/2018	30/11/2018	STATE VS SUMIT	07/03/2020	ACQUITTED
59	CHI/561/2018	03/07/2018	STATE VS AMIT	03/10/2019	DECIDED
60	CHI/906/2018	20/10/2018	STATE VS NARENDER	18/10/2019	ACQUITTED
61	CHA/490/2018	03/12/2018	STATE VS SANDEEP	10/02/2020	CONVICTED
62	CHA/9/2019	11/01/2019	STATE VS KIMMAT	19/08/2019	DECIDED
63	CHA/49/2019	07/02/2019	STATE VS MANJEET	04/05/2020	REE
64	CHA/507/2018	21/12/2018	STATE VS MOHAN @ KALA ETC.	04/05/2020	PROCECUTION EVIDENCE
<i>IV) All the pending cases under section 138 of the N.I. Act instiuted upto the year 2015.</i>					
65	NACT/124/2015	20/03/2015	SATENDER KUMAR Vs. MURARI LAL	20/12/2019	SINE-DIE
66	NACT/217/15	30/05/2015	PREM LATA Vs. SUKHBINDER	01/10/2019	CONVICTED
67	NACT/221/2015	04/06/2015	DR. MANOJ KUMAR GOYAL Vs. NARESH KUMAR	12/09/2019	DAW
68	NACT/228/2015	11/06/2015	RAJ KUMAR Vs. RAJESH KUMAR	15/06/2019	DECIDED
69	NACT/240/2015	01/07/2015	ISHWAR SINGH Vs. SONU PANCHAL	04/06/2019	DECIDED
70	NACT/249/2015	03/07/2015	RANBIR SINGH Vs. SOMBIR	17/05/2019	DECIDED
71	NACT/259/2015	04/07/2015	SANJEEV ARORA Vs. SMT PUSHPA RANI	02/08/2019	CONVICTED
72	NACT/261/2015	06/07/2015	RAJINDER Vs. MANJEET SINGH	28/08/2019	CONVICTED
73	NACT/270/2015	13/07/2015	NARENDER SHARMA Vs. BHARAT BHUSHAN @ RINKU PANDAT	01/11/2019	CONVICTED
74	NACT/288/2015	24/07/2015	HDFC BANK Vs. PARDEEP	14/06/2019	DECIDED
75	NACT/289/2015	24/07/2015	HDFC BANK Vs. JAGPAL SINGH	28/08/2019	DAW
76	NACT/293/2015	27/07/2015	JAI PAL SINGH Vs. SUNIL KUMAR	30/01/2020	ACQUITTED
77	NACT/311/2015	05/08/2015	RAJNISH Vs. SANJAY	25/09/2019	CONVICTED
78	NACT/317/2015	10/08/2015	GOURAV JAIN Vs. BALDEV SINGH	11/07/2019	CONVICTED
79	NACT/318/2015	11/08/2015	AMIT KUMAR Vs. SUNNY RAJPUT	13/08/2019	DAW
80	NACT/324/2015	18/08/2015	MANJEET Vs. SANTOSH DEVI	15/10/2019	DAW
81	NACT/339/2015	26/08/2015	MS D M POULTRY RESEARCH Vs. SOHAN LAL	03/01/2020	DAW
82	NACT/361/2015	14/09/2015	MUKESH Vs. ASHU KUMAR	21/01/2020	SINDIE
83	NACT/378/2015	22/09/2015	SUNITA SAINI VS ANAND MALIK	02/04/2019	DECIDED
84	NACT/382/2015	24/09/2015	SUKHBIR SINGH Vs. BISHAN SINGH	18/09/2019	CONVICTED
85	NACT/410/2015	01/10/2015	KARAMBIR ALIAS KARAMBHIR Vs. SULTAN	25/09/2019	DID
86	NACT/460/2015	20/10/2015	SAJJAN SINGH Vs. BALJEET	22/10/2019	DISPOSED OFF
87	NACT/464/2015	23/10/2015	DILBAG SINGH Vs. RAJEEV SINGH	28/02/2020	SIN DIE

88	NACT/527/2015	23/11/2015	PARAMJEET SINGH Vs. ARUN RAI	11/06/2019	DECIDED
v) All other Civil and criminal cases					
88	CHI/1/2015	02/01/2015	STATE OF HARYANA Vs. SANDEEP	06/06/2019	DECIDED
89	CHI/3/2015	03/01/2015	STATE OF HARYANA Vs. DEEPAK	22/04/2019	DECIDED
90	CHI/7/2015	05/01/2015	STATE OF HARYANA Vs. JAIBIR SINGH	29/05/2019	DECIDED
91	CHI/10/2015	07/01/2015	STATE OF HARYANA Vs. KAMLESH	05/09/2019	ACQUITTED
92	CS/23/2015	08/01/2015	PREM CHAND Vs. RAMESHWAR	18/11/2019	DISMISSED
93	CHI/16/2015	09/01/2015	STATE OF HARYANA Vs. DEEPAK JAIN	28/02/2020	ACQUITTED
94	CHI/25/2015	15/01/2015	STATE OF HARYANA Vs. JAGDISH PARSHAD	20/07/2019	ACQUITTED
95	CHI/39/2015	22/01/2015	STATE OF HARYANA Vs. SHALENDER	14/05/2019	DECIDED
96	CHA/37/2015	23/01/2015	STATE OF HARYANA Vs. SANDEEP	12/03/2020	SINE-DIE
97	CHA/38/2015	23/01/2015	STATE OF HARYANA Vs. MANJEET	03/06/2019	DECIDED
98	CHI/42/2015	23/01/2015	STATE OF HARYANA Vs. PARVESH	22/01/2020	ACQUITTED
99	CHI/45/2015	23/01/2015	STATE OF HARYANA Vs. SUSHIL	07/02/2020	SINDIE
100	CHI/66/2015	30/01/2015	STATE OF HARYANA Vs. SONU	18/10/2019	ACQUITTED
101	CHI/72/2015	07/02/2015	STATE OF HARYANA Vs. TEJENDER	06/08/2019	ACQUITTED
102	CHI/75/2015	10/02/2015	STATE OF HARYANA Vs. RAMESH	11/02/2020	ACQUITTED
103	CHI/76/2015	10/02/2015	STATE OF HARYANA Vs. SUSHIL KUMAR	18/11/2019	CONVICTED
104	CS/123/2015	11/02/2015	BALBIR Vs. RAJIV	10/09/2019	DISMISSED
105	CHI/79/2015	16/02/2015	STATE OF HARYANA Vs. MUKESH	18/02/2020	CONVICTED
106	CS/142/2015	18/02/2015	MADAN LAL Vs. ATUL CHAUHAN	23/01/2020	DAW
107	CS/147/2015	20/02/2015	DEVI DAYAL Vs. SURESH	18/12/2019	CONSIDERATION
108	CHA/84/2015	26/02/2015	STATE OF HARYANA Vs. MONU	05/02/2020	SINDIE
109	CHI/133/2015	10/03/2015	STATE OF HARYANA Vs. NAVEEN	12/04/2019	DECIDED
110	CS/199/2015	13/03/2015	MANI RAM Vs. PREM GARG	10/01/2020	DAW
111	CHI/144/2015	16/03/2015	STATE OF HARYANA Vs. OMPAL	19/10/2019	ACQUITTED
112	CHI/147/2015	19/03/2015	STATE OF HARYANA Vs. PARDEEP	04/08/2020	PROCECUTION EVIDENCE
113	CHI/178/2015	04/04/2015	STATE OF HARYANA Vs. RAJ KUMAR LAKHINA	04/11/2019	DISCHARGED
114	CHI/183/2015	07/04/2015	STATE OF HARYANA Vs. MANISH	03/09/2019	ACQUITTED
115	CHI/185/2015	07/04/2015	STATE OF HARYANA Vs. RAMNIWAS	03/06/2019	DECIDED
116	CHI/198/2015	07/04/2015	STATE OF HARYANA Vs. TILAK RAM	27/07/2020	APPEARANCE
117	CHI/189/2015	09/04/2015	STATE OF HARYANA Vs. PAWAN KUMAR	06/02/2020	ACQUITTED
118	CHI/190/2015	09/04/2015	STATE OF HARYANA Vs. RAJ SINGH	12/06/2019	DECIDED
119	CS/316/2015	15/04/2015	S.B.I ROHTAK ROAD JIND Vs. SH. RAMCHANDER	23/04/2019	DECIDED
120	CHI/202/2015	15/04/2015	STATE OF HARYANA Vs. CHITTAR SINGH	04/07/2020	CHARGE

121	CHI/215/2015	22/04/2015	STATE OF HARYANA Vs. ROHTASH	22/07/2019	ACQUITTED
122	COMA/63/2015	27/04/2015	STATE OF HARYANA Vs. SUNIL KUMAR	13/06/2019	DECIDED
123	CHI/230/2015	28/04/2015	STATE OF HARYANA Vs. JAI BHAGWAN	30/04/2019	DECIDED
124	CHI/231/2015	29/04/2015	STATE OF HARYANA Vs. MUKESH	08/04/2019	DECIDED
125	CHI/237/2015	01/05/2015	STATE OF HARYANA Vs. SONU	27/05/2019	DECIDED
126	CHA/154/2015	05/05/2015	STATE OF HARYANA Vs. SOM	26/08/2019	ACQUITTED
127	CHA/155/2015	05/05/2015	STATE OF HARYANA Vs. SANDEEP KUMAR	19/07/2019	ACQUITTED
128	CHI/246/2015	05/05/2015	STATE OF HARYANA Vs. TARUN	02/05/2020	PROCECUTION EVIDENCE
129	COMA/67/2015	05/05/2015	MEENAKSHI-MANOJ	24/02/2020	DAW
130	CHI/248/2015	05/05/2015	STATE OF HARYANA Vs. RAKESH	27/08/2015	ACQUITTED
131	CHI/265/2015	08/05/2015	STATE OF HARYANA Vs. BALRAJ	25/02/2020	ACQUITTED
132	CS/398/2015	12/05/2015	SATPAL Vs. ANITA	24/08/2020	ARGUMENTS
133	CS/408/2015	13/05/2015	KAMLESH VS OM SINGH	27/08/2019	WITHDRAWN
134	CHI/279/2015	15/05/2015	STATE OF HARYANA Vs. VIKAS	13/06/2019	DECIDED
135	CHI/288/2015	19/05/2015	STATE OF HARYANA Vs. PAWAN	12/06/2019	DECIDED
136	CS/428/2015	19-05-2015	JAI NARAYAN Vs. SAT NARAIN	12/05/2020	CONSIDERATION
137	CS/471/2015	29/05/2015	RAMDHARI SAINI Vs. SATPAL SAINI	30/04/2019	DECIDED
138	CS/472/2015	29/05/2015	DALBIR SINGH Vs. BAL KISHAN	19/08/2019	DECREED WITH COST
139	CHI/314/2015	29/05/2015	STATE OF HARYANA Vs. AMANDEEP	09/03/2020	ACQUITTED
140	CHA/218/2015	04/06/2015	STATE OF HARYANA Vs. RAJA	12/04/2019	DECIDED
141	CHI/336/2015	04/06/2015	STATE OF HARYANA Vs. SUNIL	13/08/2019	CONVICTED
142	CHI/342/2015	04/06/2015	STATE OF HARYANA Vs. NARENDER	07/11/2019	ACQUITTED
143	CHI/349/2015	06/06/2015	STATE OF HARYANA Vs. BITTU	07/01/2020	ACQUITTED
144	CHI/352/2015	06/06/2015	STATE OF HARYANA Vs. VIJAY KUMAR	25/09/2019	UNCONTESTED
145	CHI/375/2015	10/06/2015	STATE OF HARYANA Vs. SOMBIR	13/06/2019	DECIDED
146	CHA/278/2015	15/06/2015	STATE OF HARYANA Vs. AJMER	01/06/2019	DECIDED
147	CHI/387/2015	15/06/2015	STATE OF HARYANA Vs. MANISH	10/05/2019	DECIDED
148	CHI/391/2015	15/06/2015	STATE OF HARYANA Vs. SEELA	03/02/2020	CONVICTED
149	CHI/394/2015	15/06/2015	STATE OF HARYANA Vs. VIKRAM	03/06/2019	DECIDED
150	CHI/397/2015	15/06/2015	STATE OF HARYANA Vs. SUKHDEEP	07/11/2019	ACQUITTED
151	CHI/410/2015	02/07/2015	STATE OF HARYANA Vs. MANJEET	30/01/2020	acquitted
152	CHI/418/2015	03/07/2015	STATE OF HARYANA Vs. AMAN	17/07/2019	RELEASED OM PROBATION
153	CHI/422/2015	03/07/2015	STATE OF HARYANA Vs. KULBIR SINGH	27/02/2020	CONVICTED
154	RENT/82/2015	03-07-15	Dharam Chand Vs Geeta Goyal	08-11-2019	DISMISSED AS WITHDRAWN

155	CS/515/2015	04/07/2015	RAJBIR Vs. SATPAL	15/01/2020	daw
156	CHI/438/2015	06/07/2015	STATE OF HARYANA Vs. OM SINGH	28/01/2020	CONVICTED
157	CHI/440/2015	06/07/2015	STATE-VIKRAM	07/03/2020	acquitted
158	CHI/441/2015	06/07/2015	STATE OF HARYANA Vs. MANOJ	14/06/2019	DECIDED
159	CHA/303/2015	08/07/2015	STATE OF HARYANA Vs. MAHABIR	03/06/2019	DECIDED
160	CHI/453/2015	08/07/2015	STATE OF HARYANA Vs. SHAMSHER	20/04/2019	DECIDED
161	CHI/459/2015	09/07/2015	STATE OF HARYANA Vs. SHAKTI	12/06/2019	DECIDED
162	CS/563/2015	13/07/2015	RAMESH Vs. RANDEEP	04/01/2020	DISMISSED
163	CHI/474/2015	13/07/2015	STATE OF HARYANA Vs. ASHOK	02/05/2019	DECIDED
164	CHI/475/2015	13/07/2015	STATE OF HARYANA Vs. SUBHASH	29/11/2019	ACQUITTED
165	CHI/486/2015	14/07/2015	STATE OF HARYANA Vs. MANOJ KUMAR	18/07/2019	ACQUITTED
166	CHI/490/2015	16/07/2015	STATE OF HARYANA Vs. VINAY	30/01/2020	PROCECUTION EVIDENCE
167	CHI/492/2015	16/07/2015	STATE OF HARYANA Vs. NEERAJ	24/01/2020	DISMISSED
168	CHI/509/2015	20/07/2015	STATE VS NASEEB	01/04/2019	DECIDED
169	CHI/510/2015	20/07/2015	STATE OF HARYANA Vs. SATYAWAN	03/04/2019	DECIDED
170	CHI/515/2015	20/07/2015	STATE OF HARYANA Vs. ISHWAR DUTT	20/12/2019	ACQUITTED
171	CS/605/2015	22/07/2015	KAILASH CHAND Vs. UMA RANI	31/08/2019	P. DECREED
172	CM/27/2015	22/07/2015	JAI BHAGWAN Vs. RAJESH	30/07/2019	EXPARTY DECREE
173	CHA/401/2015	27/07/2015	STATE OF HARYANA Vs. ROHTASH	02/05/2019	DECIDED
174	CS/629/2015	29/07/2015	HARYANA LEATHER CHEMICALS LTD Vs. MS ANUPMA MFG.AND TRADING CORPORATION	30/07/2019	DISMISSED
175	CHI/534/2015	29/07/2015	STATE OF HARYANA Vs. SUDESH KUMAR	24/07/2019	COMPOUNDED
176	CHI/536/2015	29/07/2015	STATE OF HARYANA Vs. NARESH	13/06/2019	DECIDED
177	CHI/543/2015	29/07/2015	STATE OF HARYANA Vs. RAMNIWAS	13/06/2019	DECIDED
178	CHI/544/2015	30/07/2015	STATE OF HARYANA Vs. JASBIR	20/01/2020	PROCECUTION EVIDENCE
179	CHA/425/2015	03/08/2015	STATE OF HARYANA Vs. GOURAV	04/04/2019	DECIDED
180	CHI/556/2015	03/08/2015	STATE OF HARYANA Vs. NARESH	18/09/2019	ACQUITTED
181	CHI/564/2015	05/08/2015	STATE OF HARYANA Vs. SUNIL	06/12/2019	DEFENCE EVIDENCE
182	CHI/564/15	05-08-15	STATE-SUNIL	29-01-20	ACQUITTED
183	CHI/574/2015	06/08/2015	STATE OF HARYANA Vs. NARENDER KUMAR	20/07/2019	SINE-DIE
184	CS/670/2015	07/08/2015	STATE BANK OF INDIA Vs. KARAM SINGH	09/07/2019	EXPARTY DECREE
185	CHI/588/2015	07/08/2015	STATE OF HARYANA Vs. RAJBIR	04/06/2019	DECIDED
186	CHI/589/2015	07/08/2015	STATE OF HARYANA Vs. NARENDER ALIAS KOHLI	21/05/2019	DECIDED
187	CHI/591/15	07/08/2015	STATTE VS PARVEEN	09/01/2020	CONVICTED
188	CHA/451/2015	13/08/2015	STATE-VICKY	04/03/2020	ACQUITTED
189	CHI/607/2015	14/08/2015	STATE OF HARYANA Vs. MONU	15/06/2019	DECIDED

190	CS/691/2015	17/08/2015	PARDEEP DHANDA Vs. RAJENDER	22/08/2019	P. DECREED
191	CS/719/2015	21/08/2015	JOGINDER SINGH FAUJI Vs. SANDEEP SAINI	20/09/2019	DAW
192	CHI/622/2015	25/08/2015	STATE OF HARYANA Vs. SOHAN LAL	29/07/2019	ACQUITTED
193	CHI/642/2015	06/03/2020	STATE-GURINDER	06/03/2020	ACQUITTED
194	CHI/643/2015	26/08/2015	STATE OF HARYANA Vs. RAJENDER	03/09/2019	ACQUITTED
195	COMA/123/2015	02/09/2015	STATE OF HARYANA Vs. RAJ KUMAR	17/08/2019	CONFESSION
196	COMA/124/2015	02/09/2015	STATE OF HARYANA Vs. NAVEEN KUMAR	17/08/2019	CONFESSION
197	CHI/665/2015	03/09/2015	STATE OF HARYANA Vs. GOPAL @ ANIL	25/09/2019	ACQUITTED
198	CHI/668/2015	04/09/2015	STATE OF HARYANA Vs. GULAB SINGH	13/06/2019	DECIDED
199	CS/787/2015	07/09/2015	PARSHANT Vs. GENERAL PUBLIC	15/05/2019	DISMISSED
200	CHI/717/2015	19-09-15	STATE-AMRIK	16-01-20	CONVICTED

List of Action Plan 2019-20 cases pertaining to the Court of Ms. Guneet Arora, Ld. Principal Magistrate, JJB Inquiries more than 4 months old from the date of filing of the report.

SR. NO	CASE NO/YEAR	DOI	TITLE	N.D.H.	PURPOSE
1	JJB/107/2014	09/12/2014	STATE Vs. AMIT		DECIDED
2	JJB/22/2015	26/02/2015	STATE Vs NAVEEN KUMAR		DECIDED
3	JJB/59/2015	15.06.2015	STATE VS. MONU		DECIDED
4	JJB/19/2016	18/03/2016	STATE Vs. PARDEEP	15.04.2020	PROCECUTION EVIDENCE
5	JJB/36/2016	31/05/2016	STATE Vs. AMIT	-	Decided-09.08.19
6	JJB/72/2016	19/08/2016	STATE VS. VIKAS	-	Decided-27.08.19
7	JJB/84/2016	26/09/2016	STATE Vs. NAVEEN		DECIDED
8	JJB/107/2016	03/11/2016	STATE Vs. SANDEEP		DW
9	JJB/115/2016	15/12/2016	STATE Vs. PARMINDER	-	Decided-16.08.19
10	JJB/11/2017	03/03/2017	STATE Vs. JINDER PAL	-	DECIDED-23.05.19
11	JJB/12/2017	14/03/2017	STATE Vs. MOHIT KUMAR	-	DECIDED
12	JJB/16/2017	21/03/2017	STATE Vs. PREETAM	-	DECIDED
13	JJB/19/2017	27/03/2017	STATE Vs. RAJESH		DECIDED
14	JJB/20/2017	27/03/2017	STATE Vs. AMANDEEP		DECIDED
15	JJB/24/2017	12/04/2017	STATE Vs. ANIKET	-	DECIDED
16	JJB/25/2017	18/04/2017	STATE Vs. SHEELA	-	Decided-03.08.19
17	JJB/31/2017	04/05/2017	STATE Vs. AMIT		DECIDED
18	JJB/33/2017	05/05/2017	STATE Vs. UPKAR	-	Decided-08.07.2019
19	JJB/36/2017	15/05/2017	STATE Vs. UPKAR	22.04.2020	PW
20	JJB/38/2017	22/05/2017	STATE Vs. RAVI		DECIDED
21	JJB/40/2017	01/06/2017	STATE Vs. SONI	-	DECIDED
22	JJB/41/2017	02/06/2017	STATE Vs. RAKESH		DECIDED
23	JJB/48/2017	15/07/2017	STATE Vs. GURMEET	-	DECIDED
24	JJB/49/2017	25/07/2017	STATE Vs. SAGAR		DECIDED
25	JJB/51/2017	27/07/2017	STATE Vs. VIKAS	21.04.2020	Dws
26	JJB/58/2017	11/08/2017	STATE Vs. MANJEET	-	DECIDED
27	JJB/69/2017	14/08/2017	STATE Vs. GURMIT	-	Decided 10.07.2019
28	JJB/61/2017	18/08/2017	STATE Vs. SANGEETA	-	Decided 31.07.2019
29	JJB/63/2017	01/09/2017	STATE Vs. DEEPAK	-	DECIDED
30	JJB/68/2017	12/09/2017	STATE Vs. SUNIL		DECIDED
31	JJB/70/2017	13/09/2017	STATE Vs. KRISHAN	-	DECIDED
32	JJB/71/2017	14/09/2017	STATE Vs. ANKIT	-	DECIDED
33	JJB/72/2017	06/10/2017	STATE Vs. ANKUSH	-	DECIDED
34	JJB/73/2017	06/10/2017	STATE Vs. AJAY	-	DECIDED
35	JJB/74/2017	10/10/2017	STATE Vs. VANSH	-	DECIDED
36	JJB/76/2017	12/10/2017	STATE Vs. SANGAM	-	DECIDED
37	JJB/77/2017	13/10/2017	STATE Vs. AMIT	-	DECIDED
38	JJB/78/2017	23/10/2017	STATE Vs. RAKESH	-	DECIDED

39	JJB/80/2017	25/10/2017	STATE Vs. VIKRAM	-	DECIDED
40	JJB/81/2017	26/10/2017	STATE Vs. VIKAS	-	DECIDED
41	JJB/82/2017	28/10/2017	STATE Vs. KRISHAN	-	DECIDED
42	JJB/83/2017	31/10/2017	STATE Vs. SAURABH	-	DECIDED
43	JJB/84/2017	06/11/2017	STATE Vs. RAHUL	-	DECIDED
44	JJB/85/2017	08/11/2017	STATE Vs. KARAMJEET		DECIDED
45	JJB/86/2017	08/11/2017	STATE Vs. KARAMJEET	15.04.2020	DW
46	JJB/88/2017	14/11/2017	STATE Vs. KULDEEP		DECIDED
47	JJB/89/2017	15/11/2017	STATE Vs. AKSHAY		DECIDED
48	JJB/90/2017	15/11/2017	STATE Vs. KARAMJEET	15.04.2020	DW
49	JJB/91/2017	17/11/2017	STATE Vs. MANISH	-	DECIDED
50	JJB/93/2017	29/11/2017	STATE Vs. DEEPESH		DECIDED
51	JJB/101/2017	29/11/2017	STATE Vs. ABHISHEK	-	DECIDED
52	JJB/100/2017	05/12/2017	STATE Vs. ANKIT	-	DECIDED
53	JJB/102/2017	12/12/2017	STATE Vs. PUNEET	-	DECIDED
54	JJB/104/2017	13/12/2017	STATE Vs. AASISH KHOKHAR	-	DECIDED
55	JJB/105/2017	13/12/2017	STATE Vs. ROHIT		DECIDED
56	JJB/107/2017	15/12/2017	STATE Vs. AJAY	-	DECIDED- 10.06.19
57	JJB/108/2017	21/12/2017	STATE Vs. SAHIL		DECIDED
58	JJB/1/2018	02/01/2018	STATE Vs. NAVEEN	-	DECIDED
59	JJB/2/2018	03/01/2018	STATE Vs. ANKIT		DECIDED
60	JJB/3/2018	08/01/2018	STATE Vs. SHAKTI @ ANIL	-	DECIDED
61	JJB/6/2018	05/02/2018	STATE Vs. JONY		DECIDED
62	JJB/7/2018	08/02/2018	STATE Vs. AMIT		DECIDED
63	JJB/8/2018	08/02/2018	STATE Vs. MOHIT MOR		Proceeding Dropped
64	JJB/12/2018	23/02/2018	STATE Vs. RAVI		DECIDED
65	JJB/13/2018	26/02/2018	STATE Vs. AMIT	-	DECIDED
66	JJB/15/2018	05/03/2018	STATE Vs. KARAN SINGH	-	DECIDED
67	JJB/17/2018	12/03/2018	STATE Vs. SONU	-	DECIDED
68	JJB/18/2018	13/03/2018	STATE Vs. RAVI	-	DECIDED
69	JJB/19/2018	19/03/2018	STATE Vs. MOHIT	-	DECIDED
70	JJB/21/2018	19/03/2018	STATE Vs. SONU	-	DECIDED
71	JJB/23/2018	26/03/2018	STATE Vs. PANDU KUMAR	-	DECIDED
72	JJB/24/2018	27/03/2018	STATE Vs. GURDEEP	-	DECIDED
73	JJB/27/2018	11/04/2018	STATE Vs. ANKIT	-	DECIDED
74	JJB/30/2018	19/04/2018	STATE Vs. RAHUL	24.04.2020	PW
75	JJB/31/2018	24/04/2018	STATE Vs. VICKY	20.04.2020	DW
76	JJB/32/2018	26/04/2018	STATE Vs. AJAY @ GUJJA	-	DECIDED
77	JJB/34/2018	30/04/2018	STATE Vs. AMIT	-	DECIDED
78	JJB/35/2018	01/05/2018	STATE Vs. RAHUL	-	DECIDED
79	JJB/36/2018	01/05/2018	STATE Vs. ASHUTOSH	22.04.2020	DW
80	JJB/46/2018	15/06/2018	STATE Vs. AJAY		DECIDED
81	JJB/47/2018	15/06/2018	STATE Vs. VIJAY		DECIDED
82	JJB/48/2018	04/07/2018	STATE Vs. ROHIT		DECIDED
83	JJB/49/2018	09/07/2018	STATE Vs. ANIL		DECIDED
84	JJB/50/2018	10/07/2018	STATE Vs. DEEPAK		DECIDED
85	JJB/51/2018	18/07/2018	STATE Vs. JATIN		DECIDED
86	JJB/70/2018	18/07/2018	STATE Vs. SUKHBIR		DECIDED
87	JJB/52/2018	24/07/2018	STATE Vs. POOJA		DECIDED
88	JJB/53/2018	30/07/2018	STATE Vs. BALRAJ		DECIDED
89	JJB/55/2018	31/07/2018	STATE Vs. MONU		DECIDED
90	JJB/56/2018	31/07/2018	STATE Vs. NAVEEN		DECIDED
91	JJB/57/2018	01/08/2018	STATE Vs. SAURABH		DECIDED
92	JJB/58/2018	01/08/2018	STATE Vs. ANKIT		DECIDED
93	JJB/60/2018	03/08/2018	STATE Vs. VIKAS GHOGHRA		DECIDED
94	JJB/62/2018	03/08/2018	STATE Vs. MONI		DECIDED
95	JJB/65/2018	18/08/2018	STATE Vs. MANDEEP		DECIDED
96	JJB/66/2018	18/08/2018	STATE Vs. SUNIL		DECIDED
97	JJB/68/2018	18/08/2018	STATE Vs. HIMANSHU		DECIDED
98	JJB/69/2018	21/08/2018	STATE Vs. RAHUL		DECIDED
99	JJB/71/2018	27/08/2018	STATE Vs. AMAN		DECIDED
100	JJB/72/2018	30-08-18	STATE Vs. VISHAL		DECIDED

List of Action Plan 2019-20 Cases as on 31.03.2020.

Name of the Court:- Sh. Sukhdev Singh, Civil Judge (Jr. Divn.) -cum- Judicial Magistrate 1st Class, Jind.

Sr. No.	Case No.	DOI	Title	Next Date	Status
I) 50 oldest Execution Petitions					
1	EXE/49/2017	14/03/2016	M/S HARIOM SALES AGENCY Vs. M/S HANDA ENTERPRISES	23.04.2019	DECIDED
2	EXE/37/2017	28/03/2016	ORIENTAL BANK OF COMMERCE Vs. M/S JAI GANGA FOUNDRY	21.09.2019	DECIDED
3	EXE/15/2017	30/04/2016	RAGHBIR ALIAS DHIRA Vs. RAJPATI	31.08.2019	DECIDED
4	EXE/38/2016	20/07/2016	NISHABAR SINGH Vs. SHAMSHUDDIN	30.04.2019	DECIDED
5	EXE/14/2017	07/01/2017	JOGINDER Vs. RAM CHANDER	16/04/2020	REPLY
6	EXE/27/2017	21/02/2017	THE DABAS CO. L/C SOCIETY LTD. Vs. STATE OF HARYANA	03.12.2019	DECIDED
7	EXE/36/2017	02/03/2017	ROSHANI DEVI Vs. DILBAGH	21/05/2019	DECIDED
8	EXE/90/2017	03/07/2017	CANARA BANK Vs. ZILE SINGH	08.08.2019	DECIDED
9	EXE/91/2017	03/07/2017	CANARA BANK Vs. BHISHAM	06.05.2019	DECIDED
10	EXE/140/2017	24/10/2017	RAMPHAL Vs. SUNDER	14.11.2019	DECIDED
11	EXE/137/2017	18/11/2017	S.B.I Vs. PARTAP SINGH	12.04.2019	DECIDED
12	EXE/136/2017	18/11/2017	S.B.I Vs. KITAB SINGH	03.09.2019	DECIDED
13	EXE/148/2017	15/12/2017	OM PARKASH SINCE DECEASED Vs. SMT SANTOSH	18/04/2020	Consid
14	EXE/3/2018	02/01/2018	MUNI RAM Vs. RAM CHANDER	28.08.2019	DECIDED
15	EXE/44/2018	04/01/2018	KHARATI LAL Vs. JAGAN NATH PAL	30/04/2020	Consid
16	EXE/46/2018	21/04/2018	SADIK Vs. GRAM PANCHAYAT	16.03.2020	CONSIDERATION
17	EXE/58/2018	22/05/2018	PARVINDER KUMAR Vs. SATBIR @ MODHA	27.09.2019	DECIDED
18	EXE/65/2018	02/07/2018	NEERAJ KUMAR Vs. STATE OF HARYANA	22.05.2019	DECIDED
19	EXE/66/2018	09/07/2018	SHAMSHER SINGH CLERK Vs. STATE OF HARYANA	02/05/2019	DECIDED
20	EXE/68/2018	25/07/2018	S.B.I Vs. VIJENDER SINGH	02.08.2019	DECIDED
21	EXE/70/2018	25/07/2018	SURENDER SINGH Vs. DERA BABA BRAHAMPURI, GATAULI JIND	15.05.2019	DECIDED
22	EXE/71/2018	26/07/2018	RISHI RAM Vs. RAM KUMAR	30.08.2019	DECIDED
23	EXE/74/2018	14/08/2018	ORIENTAL BANK OF COMMERCE Vs. M/S RAMESH WELDING WORKS	29.10.2019	DECIDED
24	EXE/82/2018	01/09/2018	KAMLA DEVI Vs. NARESH KUMAR	01/05/2019	DECIDED
25	EXE/83/2018	05/09/2018	KRISHAN BHAGWAN Vs. RAMPAT ETC	02/05/2019	DECIDED
26	EXE/84/2018	05/09/2018	JAI BHAGWAN DALAL Vs. SUPERINDENT ENGINEER ETC	28.08.2019	DECIDED
27	EXE/85/2018	05/09/2018	CHHOTU Vs. PARMANAND	24.09.2019	DECIDED
28	EXE/91/2018	18/09/2018	KAMLESH Vs. JAI RAJ ETC	03.09.2019	DECIDED
29	EXE/102/2018	11/10/2018	CANARA BANK Vs. ROSHAN	02.12.2019	DECIDED

30	EXE/103/2018	11/10/2018	CANARA BANK Vs. SATISH KUMAR	25.07.2019	DECIDED
31	EXE/119/2018	21/11/2018	CANARA BANK Vs. RAMDIA	12.07.2019	DECIDED
32	EXE/120/2018	22/11/2018	S.B.I Vs. DALBARA	14.08.2019	DECIDED
33	EXE/121/2018	22/11/2018	S.B.I Vs. JAGMAL	13.07.2019	DECIDED
34	EXE/127/2018	01/12/2018	SURAT SINGH Vs. HUDA ETC	22/04/2020	Consid
35	EXE/128/2018	01/12/2018	CANARA BANK Vs. SULTAN SINGH ETC	25.11.2019	DECIDED
36	EXE/129/2018	03/12/2018	HAFED Vs. M/S VARDHMAN RICE	18.07.2019	DECIDED
37	EXE/130/2018	04/12/2018	S.B.I Vs. AJMER	13.07.2019	DECIDED
38	EXE/06/2019	09/01/2019	SBI Vs. OMPARKASH	09.08.2019	DECIDED
39	EXE/13/2019	23/01/2019	M/S HARIOM SALES AGENCY Vs. M/S CHAWLA TRADERS ETC	09.08.2019	DECIDED
40	EXE/14/2019	29/01/2019	SATISH KUMAR Vs. SUNITA DEVI	05.10.2019	DECIDED
41	EXE/23/2019	18/02/2019	SANTRO Vs. LIFE INSURANCE CORPORATION OF INDIA	01/05/2019	DECIDED
42	EXE/26/2019	25/02/2019	KRISHAN CHANDER Vs. RAMPHAL ETC	16.09.2019	DECIDED
43	EXE/31/2019	02/03/2019	S.B.I Vs. SHAMSHER SINGH	22.07.2019	DECIDED
44	EXE/32/2019	02/03/2019	S.B.I Vs. SUBHASH	23.10.2019	DECIDED
45	EXE/41/2019	18/03/2019	DHARAMBIR Vs. DHARA SINGH	09.08.2019	DECIDED
46	EXE/42/2019	18/03/2019	RAMPHAL Vs. HARI OM	27.08.2019	DECIDED
47	EXE/49/2019	29/03/2019	DILBAG SINGH Vs. S.D.O DHBVNL ETC	24.07.2019	DECIDED
ii) All the pending cases which were instituted upto 31.12.2014					
1	COMI/445/2013	10-04-2010	PIRTHI Vs BHOOP SINGH	03.06.2019	DECIDED
2	CS/657/2013	14-08-2010	LAXMI Vs BIRMATI	27.02.2020	DECIDED
3	COMI/22/2019	18-07-2012	PREETI Vs. SURAT SINGHBERLA	05.08.2019	DECIDED
4	COMI/156/2014	07-08-2012	RAM KISAN Vs. MUKESH	05/05/2020	Notice
5	COMI/558/2013	05-09-2012	JAI BHAWAN Vs. RAJIV RATHI	11/05/2020	Pw
6	CS/1355/2013	01-11-12	RAMDHARI Vs. JAI BHAGWAN	19.03.2020	DECIDED
7	CHI/39747/2013	22-12-2012	State Vs. SURENDER	01.06.2019	DECIDED
8	CS/1480/2013	09-01-2013	SATBIR Vs. RAM CHANDER	20/04/2020	Rebut
9	CHI/39755/2013	16-01-2013	State Vs. DEVIDAYAL	22/04/2020	Consid
10	COMI/718/2013	14-03-2013	SMT.KRISHANA Vs. SATISH	27.08.2019	DECIDED
11	CHI/39895/2013	25-04-2013	State Vs. RAMPHAL	02.03.2020	DECIDED
12	CHI/39965/2013	10-06-2013	STATE vs SANDEEP	04.02.2020	DECIDED
13	CHI/40103/2013	01-08-2013	State Vs. LUCKY	24/04/2020	Consid
14	CS/1952/2013	03-08-2013	ANITA DEVI Vs. KRISHAN KUMAR DRIVER	21/04/2020	Rebut
15	COMI/704/2013	23-09-2013	LAXMINARAIN Vs. BIJENDER	19.04.2019	DECIDED
16	COMI/13/2014	28-10-2013	OM PARKASH Vs. DARSHAN LAL	24/04/2020	Consid
17	NACT/892/2013	07-11-2013	SUNHERA SINGH Vs. JAGMENDER	17/05/2019	DECIDED
18	COMI/69/2014	21-11-2013	BACHANA RAM Vs. RAMPHAL	04.03.2020	DECIDED
19	CS/2323/2013	05-12-2013	OM PARKASH Vs. KRISHAN	24/04/2020	Rebut
20	CS/11/2014	10-01-2014	RAKESH KUMAR Vs. HARPHOOL SINGH	13.03.2020	DECIDED
21	CS/30/2014	21-01-2014	KULDEEP SINGH Vs. SATISH KUMAR	20.02.2020	DECIDED
22	CS/53/2014	28-01-2014	ISHWAR Vs. JAI BHAGWAN	22/04/2020	Rebut
23	CHI/215/2014	24-02-2014	STATE Vs. VIRENDER	18/04/2020	Pws
24	COMI/142/2014	25-02-2014	ISHWAR Vs. RAM PATI	07.09.2019	DECIDED

25	CHI/253/2014	01-03-2014	State Vs. ARUN SINGH	14.02.2020	DECIDED
26	COMI/75/2014	14-03-2014	MANJEET KAUR Vs. NAARESSH CHAND	02.09.2019	DECIDED
27	CHI/349/2014	26-03-2014	State Vs. DEVENDER KUMAR	01.05.2019	DECIDED
28	CHI/491/2014	22-04-2014	State Vs. DHARAMBIR	20.05.2019	DECIDED
29	COMI/195/2014	25-04-2014	SHEELA Vs. RAM MEHAR	13.02.2020	DECIDED
30	CS/556/2014	30-04-2014	SOMA DEVI Vs. MAHENDER PAL	18/04/2020	Rebut
31	COMI/140/2014	01-05-2014	MANJEET Vs. RAJENDER	20.12.2019	DECIDED
32	CS/396/2014	19-05-2014	HARYANA WAKF BOARD JIND Vs. JOGINDER KUMAR	03.09.2019	DECIDED
33	CHI/676/2014	06-06-2014	State Vs. JIWAN JINDAL	17/04/2020	Pws
34	CS/508/2014	11-07-2014	VIJENDER Vs. HAZARI	22/04/2020	Rebut
35	CHA/472/2014	16-07-2014	State Vs. KRISHAN	14.06.2019	DECIDED
36	CS/551/2014	19-07-2014	KULDEEP SINGH Vs. SATWANT KAUR	04.03.2020	DECIDED
37	CHI/895/2014	24-07-2014	State Vs. RAMMEHAR	13.02.2020	DECIDED
38	MNT125/155/2014	02-08-2014	SONU Vs. SANDEEP	11.09.2019	DECIDED
39	NACT/501/2014	14-08-2014	RAJIV RATHI Vs. ABHISHEK	21/05/2019	DECIDED
40	CHI/959/2014	21-08-2014	STATE Vs. NARESH KUMAR	15.06.2019	DECIDED
41	CHI/969/2014	27-08-2014	STATE Vs. SUBASH	07.12.2019	DECIDED
42	COMI/215/2014	28-08-2014	AMAR SINGH Vs. BANTO DEVI	09/05/2019	DECIDED
43	CHA/561/2014	06-09-2014	STATE Vs. BHUPENDER	02.05.2019	DECIDED
44	CS/695/2014	08-09-2014	KRISHAN Vs. ROSHAN	23/04/2020	Rebut
45	CS/717/2014	12-09-2014	RAMESH Vs. RAMSAROOP	26.04.2019	DECIDED
46	CHI/1027/2014	16-09-2014	State Vs. BHOOP SINGH	15.07.2019	DECIDED
47	CS/737/2014	19-09-2014	OMPATI Vs. BALJIT	28/04/2020	Rebut
48	CM/71/2014	25-09-2014	RAJINDER KUMAR Vs. BASANT	29/04/2020	Consid
49	CS/769/2014	29-09-2014	SAMUNDER SINGH Vs. BAL KISHAN	18/04/2020	Rebut
50	CHI/1074/2014	06-10-2014	STATE Vs. JAGAR	15.02.2020	DECIDED
51	CHI/1091/2014	07-10-2014	State Vs. VIRENDER	30.11.2019	DECIDED
52	CS/790/2014	09-10-2014	PREMO DEVI Vs. BIJENDER SINGH	15.01.2020	DECIDED
53	NACT/632/2014	09-10-2014	SMT. SUNITA Vs. TILAK RAJ	01.07.2019	DECIDED
54	CHI/1097/2014	13-10-2014	STATE Vs. USHA	24.04.2019	DECIDED
55	COMI/260/2014	16-10-2014	BALBIR ALIAS DAL SINGH Vs. MAHABIR	02.05.2019	DECIDED
56	CS/826/2014	21-10-2014	SUMAN Vs. SURAJ PARKASH SANGWAN	15.02.2020	DECIDED
57	CHI/1112/2014	27-10-2014	State Vs. KRISHAN NANDAL	05.02.2020	DECIDED
58	COMI/269/2014	30-10-2014	SATISH Vs. KARAMBIR	19.12.2019	DECIDED
59	CS/844/2014	01-11-2014	RAJPAL SINGH Vs. PIRTHVI SINGH	24.07.2019	DECIDED
60	CHI/1131/2014	04-11-2014	STATE Vs. RAJ KUMAR	07.01.2020	DECIDED
61	CHA/645/2014	07-11-2014	State Vs. BHAJJAN SINGH	25.04.2019	DECIDED
62	COMI/276/2014	07-11-2014	KANTA RANI Vs. RAJINDER	11/04/2019	DECIDED
63	CHI/1164/2014	07-11-2014	State Vs. PARDEEP	30.09.2019	DECIDED
64	COMI/275/2014	07-11-2014	RITU Vs. VIKYA DEVI	01.02.2020	DECIDED
65	COMI/278/2014	10-11-2014	PARDEEP Vs. MONIKA	14/05/2019	DECIDED
66	CHI/1183/2014	17-11-2014	State Vs. ISHWAR	03.02.2020	DECIDED
67	COMI/284/2014	17-11-2014	SURENDER Vs. SANDEEP	16/04/2020	Notice
68	CHI/1227/2014	26-11-2014	STATE Vs. SANDEEP	06.02.2020	DECIDED
69	CHI/1219/2014	29-11-2014	State Vs. DEEPAK	17.05.2019	DECIDED
iii) All the pending cases in which accused are in custody for a period of more than six months					
1	CHA/577/2015	06-10-2015	STATE Vs SONU	03.07.2019	DECIDED
2	CHI/874/2015	21-11-2015	STATE Vs SACHIN	15/04/2020	Pws
3	CHI/399/2016	01-07-2016	STATE vs BIJENDER etc	03.02.2020	DECIDED
4	CHI/483/2017	03-07-2017	STATE vs GURJANT etc	18/04/2020	Notice
5	CHA/12/2018	08-01-2018	STATE vs PARSAN etc	18/04/2020	Pws

6	CHA/79/2018	23-02-2018	STATE Vs WASIM etc	10.02.2020	DECIDED
7	CHA/135/2018	05-05-2018	STATE vs PARDEEP	15/04/2020	Pws
8	CHI/542/2018	14-06-2018	STATE vs SALEEM etc	15.02.2020	DECIDED
9	CHI/807/2018	15-09-2018	STATE vs PARVESH	23.05.19	DECIDED
10	CHI/810/2018	15-09-2018	STATE vs PARVESH	23.05.19	DECIDED
11	CHI/881/2018	08-10-2018	STATE vs PARVESH	23.05.19	DECIDED
iv) All the pending cases under section 138 of NI Act instituted upto the year 2015.					
1	NACT/35/2015	20-01-2015	JAI PARKASH vs ANIL	18.05.19	DECIDED
2	NACT/72/2015	18-02-2015	CHARAN vs SHYAM	25.07.2019	DECIDED
3	NACT/112/2015	16-03-2015	BIMLA vs AMIT	30.07.2019	DECIDED
4	NACT/118/2015	18-03-2015	SUNIL vs MUKESH	04.02.2020	DECIDED
5	NACT/126/2015	21-03-2015	KULWANT SINGH Vs. HARIPAL	22.07.2019	DECIDED
6	NACT/138/2015	27-03-2015	SURENDER KUMAR Vs. PARDEEP KUMAR	10.02.2020	DECIDED
7	COMA/27/2015	27-03-2015	POOJA Vs. RISHI RAM	05.08.2019	DECIDED
8	NACT/187/2015	06-05-2015	NANHI DEVI Vs. SATYAWAN SINGH	30.08.2019	DECIDED
9	NACT/210/2015	29-05-2015	NEERAJ SINGLA Vs. NEERU MALIK	31.08.2019	DECIDED
10	NACT/505/2015	28-07-2015	CHARAN SINGH Vs. PARDEEP KUMAR	02.09.2019	DECIDED
11	NACT/509/2015	09-11-2015	MS GERMAN AGRO CHEMICALS Vs. MANOJ KUMAR	11.06.2019	DECIDED
12	NACT/513/2015	18-11-2015	SUSHIL KUMAR Vs. BALJEET	24.07.2019	DECIDED
13	NACT/532/2015	27-11-2015	MS PERFECT POLUTRIES Vs. NARENDER KUMAR	20/04/2020	Consid
14	NACT/565/2015	14-12-2015	TATA MOTORS FINANCE LTD. Vs. AJEET KUMAR	30.11.2019	DECIDED
15	NACT/575/2015	18-12-2015	MS PERFECT POLUTRIES Vs. SANJAY KUMAR	09.03.2020	DECIDED
16	NACT/579/2015	22-12-2015	JITENDER Vs. SANDEEP	12.07.2019	DECIDED
17	NACT/580/2015	22-12-2015	DILBAGH Vs. LAL SINGH	23/04/2020	DWs
18	NACT/590/2015	23-12-2015	SHANKAR BHATTA GRAM UDYOG MANDAL Vs. GULSHAN RAI JAIN	16.07.2019	DECIDED
v) Other oldest civil and criminal cases					
1	COMI/4/2015	07-01-2015	CHARAN SINGH Vs. SUBHASH JANGRA	15/04/2020	DWs
2	COMI/7/2015	13-01-2015	AMITA Vs SHAKTI	04-07-2019	DECIDED
3	COMI/8/2015	15-01-2015	RAJKUMAR Vs RANBIR	05.03.2020	DECIDED
4	CS/75/2015	27-01-2015	SUSHIL KUMAR JAIN Vs. DHAN KUMAR	23/04/2020	Rebut
5	COMI/17/2015	27-01-2015	KARAMJEET Vs DARIYA SINGH	28.01.2020	CONVICTED
6	RENT/4/2015	29-01-2015	RADHE SHYAM Vs. PAWAN KUMAR	28/04/2020	Rebut
7	COMI/23/2015	09-02-2015	PARTAP Vs RAMMEHAR	03.08.2019	DECIDED
8	COMI/24/2015	10-02-2015	SOMNATH Vs SUBHASH	21/04/2020	Notice
9	COMI/31/2015	27-02-2015	M/S PARAS MOTORS Vs. M/S SACH LOVATO	21-05-2019	DECIDED
10	RENT/87/2015	19-03-2015	YUVA SAINI SABHA Vs. BALRAJ JAIN PROP.	06/05/2019	DECIDED
11	COMI/41/2015	19-03-2015	RAM SINGH Vs DEEPAK	29.01.2020	DECIDED
12	CS/420/2015	16-05-2015	PUSHKAR RAJ Vs. SUMITRA DEVI	24/04/2020	Rebut
13	CS/445/2015	25-05-2015	MANOJ Vs. MANJU	17.02.2020	DECIDED
14	COMI/93/2015	01-06-2015	MAMTA Vs. RAM NIWAS	26.09.2019	DECIDED
15	CHI/398/2015	15-06-2015	State Vs. TARIF	22/04/2020	Pws
16	CHA/288/2015	02-07-15	STATE Vs. DEEPAK	02.09.2019	DECIDED
17	COMI/110/2015	02-07-2015	DEEPAK Vs. SHWETA	01.06.2019	DECIDED
18	CHA/463/15	13-07-15	STATE Vs. KRISHAN	29.07.2019	DECIDED
19	CS/570/2015	14-07-2015	UMED SINGH Vs. PIRU	27/04/2020	Rebut
20	CHI/503/15	16-07-15	STATE Vs. KARAMBIR	10.10.2019	DECIDED

21	CS/583/2015	17-07-2015	RAJESH KUMAR Vs. UNION OF INDIA	01.02.2020	DECIDED
22	CHI/545/2015	27-07-15	STATE Vs SITA RAM	25/04/2020	Notice
23	CS/641/2015	31-07-2015	RAJ KUMAR Vs. SMT INDRO DEVI	23.07.2019	DECIDED
24	COMI/139/2015	10-08-2015	ISHWAR SINGH Vs. MANDEEP	13/05/2020	Consid
25	COMI/155/2015	02-09-2015	AMIT Vs. NARENDER SINGH	22.01.2020	DECIDED
26	CHI/686/2015	10-09-15	STATE Vs. AMARJEET	10.12.2019	DECIDED
27	CS/823/2015	17-09-15	CHANDRO Vs. BHARAT	15.02.2020	DECIDED
28	COMI/170/2015	18-09-2015	KARAMBIR Vs. SAMMUNDER SINGH SHO	24/04/2019	DECIDED
29	CS/844/2015	24-09-2015	JILE SINGH Vs. GP	22.07.2019	DECIDED
30	CHI/728/2015	25-09-2015	STATE Vs AMAN	21.02.2020	DECIDED
31	CHI/730/2015	25-09-2015	STATE vs. SUNIL	02/05/2020	DWs
32	CHA/578/2015	06-10-2015	STATE Vs PRIYAVART	11.07.2019	DECIDED
33	CHA/581/2015	07-10-2015	STATE Vs. SURENDER	08.08.2019	DECIDED
34	CHI/785/2015	12-10-2015	State Vs. PARDEEP	18.09.2019	DECIDED
35	CHI/729/2015	12-10-2015	STATE Vs. ASHOK	03.05.2019	DECIDED
36	CHI/792/2015	14-10-2015	State Vs. AMANDEEP	11/05/2020	DWs
37	CS/892/2015	15-10-2015	RAJKUMAR Vs. RAJA	01.07.2019	DECIDED
38	CHI/762/2015	15-10-2015	State Vs. PARVEEN	01-05-2019	DECIDED
39	CS/910/2015	20-10-2015	RAGHBIR Vs. STATE OF HARYANA	14.02.2020	DECIDED
40	CS/916/2015	21-10-2015	RAMKAWAR Vs. MC	13.09.2019	DECIDED
41	CS/929/2015	28-10-2015	SURESH Vs. RAJMAL	28.05.2019	DECIDED
42	CS/928/2015	28-10-2015	RAJKUMAR Vs RAJENDER	21/04/2020	Rebut
43	CS/932/2015	28-10-2015	SATYAVEER Vs. RAJESH	29/04/2020	Consid
44	CHA/604/2015	28-10-2015	STATE Vs RAVINDER	04.05.2019	DECIDED
45	CHI/842/2015	03-11-2015	STATE Vs SATPAL	19.09.2019	DECIDED
46	CS/947/2015	04-11-2015	NARESH Vs. GP	18.05.2019	DECIDED
47	CHI/865/2015	17-11-2015	STATE Vs. BALJEET	08.07.2019	DECIDED
48	CM/11/2017	19-11-2015	DR. BHIM RAO Vs. RAAJA	24.09.2019	DECIDED
49	CHA/654/2015	20-11-2015	STATE Vs ROHIT	15.06.2019	DECIDED
50	CS/970/2015	21-11-2015	RAJESH Vs. KARAMBIR	05.11.2019	DECIDED
51	COMA/157/2015	23-11-2015	SUMAN Vs. SANDEEP KUMAR	06.01.2020	DECIDED
52	CHI/878/2015	26-11-2015	STATE Vs RAVINDER@ FOJI	04.09.2019	DECIDED
53	CS/977/2015	27-11-2015	RAJESH Vs. ISHWAR	13.02.2020	DECIDED
54	CHI/897/2015	01-12-2015	State Vs. PARVEEN	20.05.2019	DECIDED
55	CHI/899/2015	05-12-2015	STATE Vs DEEPAK	04.03.2020	DECIDED

List of Action Plan 2019-20 Cases as on 01.04.2019 for the month of March, 2020

Name of the Court:- Ms. Sarita Solanki JMJC Jind.					
Sr. No.	Case No.	DOI	Title	Next Date	Status
I) 50 oldest Execution Petitions					
1	EXE/140/2015	23.12.2015	Prem Vs Reliance	13.01.2020	DECIDED
2	EXE/135/2015	10/12/2015	SHRI BHAGWAN Vs. BHARTI AXA GENERAL INSURANCE COMPANY LTD.	15/05/2019	DECIDED
3	EXE/48/2016	23/08/2016	MANDIR SHREE DURGA G Vs. BALJIT SINGH	01.05.2020	CONSIDERATION
4	RBT/EXE/57/2016	14/09/2016	MAYA CHAND VS. G.P	15.04.2020	APPERANCE
5	EXE/39/2017	04/03/2017	SATBIR SINGH Vs. STATE OF HARYANA	24.02.2020	DECIDED
6	EXE/21/2018	20/02/2018	RANI GUPTA Vs. M/S H.R.M. EXPORT PRIVATE LTD.	05.10.2019	DECIDED

7	EXE/26/2018	28/02/2018	DALBIR SINGH Vs. HARYANA STATE AGRICULTURAL MARKETING BOARD	05-09-2019	DECIDED
8	EXE/31/2018	22/03/2018	ISHA Vs. R.S ATTRI	02/07/2019	DECIDED
9	EXE/45/2018	25/04/2018	SURINDER KUMAR Vs. STATE OF HARYANA	10/07/2019	DECIDED
10	EXE/53/2018	16/05/2018	SUNIL KUMAR Vs. RAJA	04.01.2020	DECIDED
11	EXE/61/2018	31/05/2018	MAHINDER VS. RANDHIR	24/04/2019	DECIDED
12	EXE/63/2018	02/06/2018	KAVITA Vs. NEERAJ GUPTA	06-09-2019	DECIDED
13	EXE/87/2018	02/06/2018	KRISHNA Vs. SATISH KUMAR	08-01-2020	DECIDED
15	EXE/76/2018	10/08/2018	JONY Vs. SATISH	11.10.2019	DECIDED
16	EXE/79/2018	21/08/2018	BALBIR SINGH Vs. NATIONAL INSURANCE CO. LTD.	06/07/2019	DECIDED
17	EXE/88/2018	11/09/2018	AATISH SINGHROHA Vs. NEERAJ SAIN	02-08-2019	DECIDED
18	EXE/90/2018	12/09/2018	SATBIR Vs. STATE OF HARYANA	16-08-2019	DECIDED
19	EXE/112/2018	03/11/2018	ANJU BALA Vs. NARESH KUMAR	09.01.2020	DECIDED
20	EXE/1/2019	04/01/2019	KRISHNA Vs. GENERAL MANAGER, HARYANA ROADWAYS	09-09-2019	DECIDED
21	RBT/EXE/8/2019	17/01/2019	S.B.I VS WAZIR	03-09-2019	DECIDED
22	EXE/17/2019	31/01/2019	SUDARSHAN Vs. NATIONAL INSURANCE CO. LTD.	02-08-2019	DECIDED
23	RBT/EXE/18/2019	04/02/2019	S.B.I VS. JOGINDER	09-12-2019	DECIDED
24	EXE/19/2019	08/02/2019	RANDHIR SINGH Vs. DALBIR	03-08-2019	DECIDED
25	EXE/21/2019	16/02/2019	SHRI RAM RETIRED ASSISTANT FOOD AND SUPPLIES OFFICER VS. STATE OF HARYANA	29/04/2019	DECIDED
ii) All the pending cases which were instituted upto 31.12.2014					
26	COMI/498/2019	25-11-12	MAHABIR VS. SUNIL DAHIYA	30-05-2019	DECIDED
27	CHI/39676/2013	18-12-12	STATE OF HARYANA Vs. SADHU	05/07/2019	DECIDED
28	COMI/663/2013	04-07-13	MANISHA VS. JITENDER	29/04/2019	DECIDED
29	CHI/581/2014	02-05-14	STATE OF HARYANA Vs. CHAND	01/07/2019	DECIDED
30	CHI/823/2014	09-07-14	STATE OF HARYANA Vs. NIRMAL	12-09-2019	DECIDED
31	CHI/824/2014	09-07-14	STATE OF HARYANA Vs. JORA	07-09-2019	DECIDED
32	COMI/216/2014	31-07-14	HIMMAT Vs. KULDEEP	12-09-2019	DECIDED
33	CHI/1086/2014	08-09-14	STATE OF HARYANA Vs. MAHIPAL	07-09-2019	DECIDED
34	CHI/1029/2014	16-09-14	STATE OF HARYANA Vs. SHUMSHER	30-09-2019	DECIDED
35	COMI/264/2014	29/10/2014	GEETANJALI Vs. VINOD - RESTOR	19.12.19	DECIDED
iii) All the pending cases in which accused are in custody for a period of more than six months					
			NIL		
iv) All the pending cases under section 138 of NI Act instituted upto the year 2015.					
36	NACT/574/2013	17-12-12	HARI OM Vs. RAJNISH PANDAY	16/07/2019	DECIDED
37	NACT/248/2014	27-05-14	SHANKAR BHATTA COMPANY Vs. RISHAB PAHWA	30-09-2019	DECIDED
38	NACT/451/2014	10-07-14	RAKESH Vs. DULI CHAND	18.04.2020	EVIDENCE

39	RBT/NACT/497/2014	14-08-14	NARENDER VS. BALES	30/04/2019	DECIDED
40	NACT/25/2015	13-01-15	THE JIND DISTRICT PRIMARY CO OPERATIVE AGRI RURAL DEV BANK Vs. RAMKALA	14-08-2019	DECIDED
41	NACT/36/2015	20-01-15	ANIL KUMAR Vs. JITENDER	22/05/2019	DECIDED
42	NACT/45/2015	20-01-15	BHUPENDER SINGH Vs. DHARAMVIR DHULL	05.02.2020	DECIDED
43	NACT/55/2015	02-02-15	ANIL REDHU Vs. NARENDER KUMAR	09.12.2019	DECIDED
44	NACT/84/2015	24-02-15	KASHMIR Vs. SURENDER MALIK	01.02.2020	DECIDED
45	NACT/100/2015	05-03-15	ANIL CHAHAL Vs. PARDEEP	03/07/2019	DECIDED
46	NACT/137/2015	27-03-15	VINOD KUMAR Vs. BIRBHAN ARYA	17-09-2019	DECIDED
47	NACT/141/2015	30-03-15	VINOD Vs. DEEPAK	17-09-2019	DECIDED
48	NACT/188/2015	06-05-15	GULABDIN Vs. NASEEB ALIAS RAHUL	16/07/2019	DECIDED
49	NACT/197/2015	21-05-15	RAJINDER KUMAR Vs. RAJIV	16/05/2019	DECIDED
50	NACT/232/2015	12-06-15	RANJIT SINGH Vs. SULTAN	06/05/2019	DECIDED
51	NACT/238/2015	01-07-15	GULABDIN Vs. MEHTAB SINGH	03-10-2019	DECIDED
52	NACT/257/2015	06-07-15	MAHABIR SINGH VS. SOM DUTT	04-09-2019	DECIDED
53	NACT/258/2015	06-07-15	MAHABIR SINGH VS. SOM DUTT	04-09-2019	DECIDED
54	NACT/260/2015	07-07-15	VIPIN MITTAL Vs. HARBHAGWAN KAUSHIK	30-09-2019	DECIDED
55	NACT/267/2015	09-07-15	JIND CENTRAL CO-OP BANK VS. SATISH	02-08-2019	DECIDED
56	NACT/272/2015	13-07-15	SURENDER Vs. PARVEEN	16-09-2019	DECIDED
57	NACT/271/2015	14-07-15	HAPPY VS. SUNNY RAJPUT	10-12-2019	DECIDED
58	NACT/273/2015	15-07-15	DALIP KUMAR Vs. MAHENDER SINGH	03.01.2020	DECIDED
59	NACT/292/2015	28-07-15	VEDPAL SIHAG VS. ANAND MALIK	04/06/2019	DECIDED
60	NACT/314/2015	07-08-15	ANIL KUMAR Vs. DULI CHAND	10-09-2019	DECIDED
61	NACT/315/2015	07-08-15	DALIP KUMAR Vs. DULI CHAND	10-09-2019	DECIDED
62	NACT/362/2015	15-09-15	ANIL KUMAR Vs. VIKAS	05-09-2019	DECIDED
63	RBT/NACT/365/2015	16-09-15	RAJESH VS. ISHWAR	29/04/2019	DECIDED
64	NACT/371/2015	19-09-15	MS SINDHU POULTRIES Vs. KARAMBIR	21-09-2019	DECIDED
65	NACT/384/2015	21-09-15	RAMESH KUMAR Vs. K. VENKATA KUMARI	21/08/2019	DECIDED
66	NACT/385/2015	21-09-15	RAMESH KUMAR Vs. K. VENKATA KUMARI	21/08/2019	DECIDED
67	NACT/386/2015	21-09-15	RAMESH KUMAR Vs. K. VENKATA KUMARI	21/08/2019	DECIDED
68	NACT/387/2015	21-09-15	RAMESH KUMAR Vs. K. VENKATA KUMARI	21/08/2019	DECIDED
69	NACT/392/2015	28-09-15	KRISHAN SAINI Vs. SHAH PURUSH	10-09-2019	DECIDED
70	NACT/406/2015	01-10-15	SANDEEP Vs. MOHIT	02-12-2019	DECIDED
71	NACT/412/2015	05-10-15	MANJEET Vs. ARUN RAI	24.04.2020	CONSIDERATION
72	NACT/448/2015	19-10-15	SANDEEP Vs. SANTOSH DEVI	20.12.2019	DECIDED
73	NACT/462/2015	21-10-15	SANDEEP Vs. RAKESH	07.02.2020	DECIDED

74	NACT/506/2015	09-11-15	PARDEEP KUMAR Vs. MOHMAD MUTTAHIR	04-09-2019	DECIDED
75	NACT/523/2015	26-11-15	VIRENDER SINGH Vs. SHRI BHAGWAN	03-09-2019	DECIDED
76	NACT/542/2015	03-12-15	DALIP KUMAR Vs. SANDEEP KUMAR	19.12.2019	DECIDED
77	NACT/546/2015	07-12-15	TATA MOTORS FINANCE Vs. LEELU RAM	05.05.2020	EVIDENCE
78	NACT/551/2015	08-12-15	RAJ KUMAR Vs. SALESH KUMAR RAI	17.05.2020	EVIDENCE
79	NACT/552/2015	08-12-15	BALRAJ Vs. SALESH KUMAR RAI	17.05.2020	EVIDENCE
80	NACT/576/2015	22-12-15	MS UNIVERSAL FEEDS INDIA PVT. LTD. Vs. MANGE RAM	22.04.2020	CONSIDERATION
81	RBT/NACT/365/2015	16-09-15	RAJESH VS. ISHWAR	29/04/2019	DECIDED
82	NACT/591/15	23-12-15	KULDEEP VS SUKHWINDER	25-09-2019	DECIDED
v) Other oldest civil and criminal cases					
83	COMA/2/2015	03-01-15	NIDHI Vs. VIRENDER	10-01-2020	DECIDED
84	CS/21/2015	05-01-15	PAT RAM Vs. STATE OF HARYANA	07.01.2020	DECIDED
85	CHI/36/2015	07-01-15	STATE OF HARYANA Vs. SHER SINGH	15-05-2019	DECIDED
86	CS/32/2015	09-01-15	ASHOK KUMAR MITTAL AND SONS Vs. TANURAG MANAV	03.03.2020	DECIDED
87	CHA/27/2015	12-01-15	STATE OF HARYANA Vs. BIJENDER	16-05-2019	DECIDED
88	CHI/34/2015	16-01-15	STATE OF HARYANA Vs. NARESH KUMAR	06.03.2020	DECIDED
89	COMI/18/2015	23-01-15	JAGAT SINGH Vs. BAKSHA SINGH	14.02.2020	DECIDED
90	COMA/16/2015	31-01-15	REKHA Vs. PARAMVIR	05-08-2019	DECIDED
91	COMI/32/2015	27-02-15	RAMRATI Vs. PREM CHAND	06.01.2020	DECIDED
92	CS/208/2015	18-03-15	SANDEEP Vs. SUBHASH	04.02.2020	DECIDED
93	CHI/165/2015	25-03-15	STATE OF HARYANA Vs. SANJAY	03-05-2019	DECIDED
94	COMA/47/2015	04-04-15	SWEETY Vs. VINOD KUMAR	05-09-2019	DECIDED
95	COMI/52/2015	06-04-15	NASEEB SINGH VS. VIRENDER	13.01.2020	DECIDED
96	CHI/207/2015	10-04-15	STATE OF HARYANA Vs. AKHILESH	09/05/2019	DECIDED
97	COMI/59/2015	16-04-15	RAJESH Vs. RAMPHAL	16/08/2019	DECIDED
98	COMI/68/2015	20-04-15	RAJMAL VS. NANHA	09-07-2019	DECIDED
99	CS/334/2015	21/04/2015	RAJBIR Vs. RAJROOP	02-09-2019	DECIDED
100	CHI/229/2015	27-04-15	STATE OF HARYANA Vs. MANJEET	05.03.2020	DECIDED
101	CHI/257/2015	05-05-15	STATE VS. AJMER	04-06-2019	DECIDED
102	CHA/157/2015	05-05-15	STATE OF HARYANA Vs. RAMRAJI	11-09-2019	DECIDED
103	COMI/75/2015	05-05-15	MAHAVIR Vs. JAIVEER	09-07-2019	DECIDED
104	COMI/74/2015	05-05-15	SAKARUDIN VS. RAFIQ	10-07-2019	DECIDED
105	COMI/78/2015	08-05-15	REETA Vs. SURESH BANSAL	21-09-2019	DECIDED
106	COMA/68/2015	08-05-15	POOJA VS. KULDEEP	31/05/2019	DECIDED
107	CHI/280/2015	14-05-15	STATE OF HARYANA Vs. JAGAT SINGH	14.02.2020	DECIDED
108	CHI/281/2015	14-05-15	STATE OF HARYANA Vs. JAGEEP	03-08-2019	DECIDED
109	CHA/177/15	19-05-15	STATE VS. KRISHAN	01-04-2019	DECIDED
110	COMA/72/2015	20-05-15	ANJU Vs. SUNIL KUMAR	26/08/2019	DECIDED

111	CS/434/2015	21-05-15	SURAJ PARKASH Vs. SHYAM SUNDER	05.03.2020	DECIDED
112	COMI/81/2015	21-05-15	HAWA SINGH Vs. ANITA	19-09-2019	DECIDED
113	CHA/223/2015	25-05-15	STATE OF HARYANA Vs. MADAN LAL	14.12.2019	DECIDED
114	COMA/74/2015	28-05-15	BABITA Vs. PARDEEP	07-09-2019	DECIDED
115	COMA/76/2015	28-05-15	KAMAL RANI Vs. PREM SINGH	23-09-2019	DECIDED
116	COMI/84/2015	28-05-15	HAWA SINGH Vs. ANITA	09.12.2019	DECIDED
117	COMI/92/2015	02-06-15	MAM RAJ Vs. SUNITA	13.01.2020	DECIDED
118	COMI/95/2015	02-06-15	PHOOL KUMAR Vs. PHOOLPATI	17-09-2019	DECIDED
119	COMA/82/2015	02-06-15	BALA @ RAJBALA VS. SATISH	17/05/2019	DECIDED
120	COMI/98/2015	03-06-15	MAMTA Vs. RANI	18/07/2019	DECIDED
121	COMI/97//2015	03-06-15	NAVEEN VS. ARUN SINGLA	12-07-2019	DECIDED
122	CHI/339/2015	04-06-15	STATE OF HARYANA Vs. SUNNY	02-07-2019	DECIDED
123	COMA/85/2015	05-06-15	REKHA Vs. ANKUR GUPTA	19-09-2019	DECIDED
124	COMI/100/2015	09-06-15	CHANDER PATI VS. USHA	19-08-2019	DECIDED
125	COMI/103/2015	10-06-15	RAN SINGH Vs. DEVENDER MOHAN	04-07-2019	DECIDED
126	CHI/380/2015	11-06-15	STATE OF HARYANA Vs. SANDEEP	22/05/2019	DECIDED
127	COMA/90/2015	11-06-15	POONAM VS. DHOOP SINGH	03-05-2019	DECIDED
128	CHI/402/2015	15-06-15	STATE OF HARYANA Vs. SANDEEP	09-08-2019	DECIDED
129	CHA/276/2015	15-06-15	STATE VS. SUMIT	25-04-2019	DECIDED
130	COMI/106/2015	15-06-15	ANIL Vs. KARAMPAL	11-09-2019	DECIDED
131	CHA/326/2015	01-07-15	STATE OF HARYANA Vs. SANDEEP	18-09-2019	DECIDED
132	COMI/107/2015	01-07-15	SANJAY VS. SATYWAN	12-09-2019	DECIDED
133	CHI/417/2015	03-07-15	STATE OF HARYANA Vs. SANDEEP	10.01.2020	DECIDED
134	CHA/313/2015	04-07-15	STATE OF HARYANA Vs. ASHOK	03-05-2019	DECIDED
135	CHI/433/2015	06-07-15	STATE OF HARYANA Vs. SANDEEP ALIAS SONU	04.02.2020	DECIDED
136	COMI/112/2015	06-07-15	SUBHASH JANGRA Vs. CHARAN SINGH	07.01.2020	DECIDED
137	CHA/307/2015	08-07-15	STATE OF HARYANA Vs. KULDEEP	17.04.2020	PROCECUTION EVIDENCE
138	COMI/114/2015	10-07-15	SATISH KUMAR Vs. JAI BHAGWAN	12.02.2020	DECIDED
139	COMI/113/2015	10-07-15	RAM KUMAR VS. KISHORI LAL	12.12.2019	DECIDED
140	CHI/480/2015	14-07-15	STATE VS. MAHABIR	20-04-2019	DECIDED
141	RBT/RENT/91/ 2015	15.07.2015	YUVA SAINI VS. ASHOK	10.01.2020	DECIDED
142	CS/581/2015	17-07-15	DALAUT RAM Vs. SATYAWAN	03-09-2019	DECIDED
143	COMI/122/2015	20-07-15	BIMLA Vs. DEEPAK GARG	06.05.2020	APPEREANCE
144	CS/616/2015	24-07-15	BHAGWANA Vs. RAJESH KUMAR	18-07-2019	DECIDED
145	COMA/113/2015	28-07-15	SUDESH VS. SUKHBINDER	08-04-2019	DECIDED
146	COMI/125/2015	28-07-15	RAM NIWAS VS. MANOJ KUMAR	07-06-2019	DECIDED
147	COMI/128/2015	29-07-15	RAM KUMAR Vs. ROHTASH	18-05-2019	DECIDED
148	CHI/553/2015	31-07-15	STATE OF HARYANA Vs. SURENDER	03-07-2019	DECIDED
149	COMA/115/2015	31-07-15	INDU BALA Vs. PANKAJ	13-05-2019	DECIDED
150	COMI/132/2015	04-08-15	PARDEEP VS. PREM CHAND	04.03.2020	DECIDED
151	COMI/135/2015	05-08-15	SHAMSHER VS. SUMERA SINGH	02-07-2019	DECIDED
152	CHI/636/2015	10-08-15	STATE OF HARYANA Vs. BALJEET	19/07/2019	DECIDED
153	COMA/117/2015	13-08-15	SHILPA VS. VINOD	05-07-2019	DECIDED

154	CS/683/2015	14-08-15	V AND V POULTRY FARM Vs. STATE BANK OF PATIALA	05-07-2019	DECIDED
155	CS/684/2015	14-08-15	MS D.J. POULTRY FARM Vs. STATE BANK OF PATIALA	05-07-2019	DECIDED
156	CS/700/2015	17-08-15	KARAMBIR Vs. PARVEEN	18.04.2020	CONSIDERATION
157	CS/713/2015	20-08-15	KULBIR VS. RAMMEHAR	24-04-2019	DECIDED
158	CS/720/2015	21-08-15	BALWAN SINGH Vs. GENERAL PUBLIC	05-09-2019	DECIDED
159	CHI/644/2015	21-08-15	STATE OF HARYANA Vs. SATISH	03-09-2019	DECIDED
160	CHI/640/2015	26-08-15	STATE OF HARYANA Vs. BITTU	08.01.2020	DECIDED
161	COMI/148/2015	26-08-15	VIPIN MITTAL Vs. HAR BHAGWAN	27-08-2019	DECIDED
162	CS/753/2015	27-08-15	SUBHASH SAINI Vs. DHBVNL	24-07-2019	DECIDED
163	CS/754/2015	27-08-15	DHARAM CHAND Vs. SUNITA	05-08-2019	DECIDED
164	CS/766/2015	31-08-15	BHALLA VS. KEHARI	25-04-2019	DECIDED
165	COMA/121/2015	31-08-15	SMT BIRMATI ALIAS BIRO Vs. SANDEEP	02-08-2019	DECIDED
166	CHI/658/2015	01-09-15	STATE OF HARYANA Vs. SANDEEP	13.01.2020	DECIDED
167	COMI/152/2015	01-09-15	DARSHNA Vs. RASHID	10.12.2019	DECIDED
168	CS/776/2015	03-09-15	ROOP CHAND Vs. RAM CHANDER	10.02.2020	DECIDED
169	CHI/690/2015	07-09-15	STATE VS. RAJU @ RAJKUMAR	19-04-2019	DECIDED
170	CS/790/2015	09-09-15	SMT. SHANTI DEVI VS. GULSHAN KUMAR	20-04-2019	DECIDED
171	CS/801/2015	14-09-15	SURAJ MAL Vs. GENERAL PUBLIC	10-09-2019	DECIDED
172	COMI/166/2015	16-09-15	RAMDHARI VS. VIKRAM	06-04-2019	DECIDED
173	COMI/168/2015	17-09-15	MEENAKSHI Vs. MANOJ VERMA	09.12.2019	DECIDED
174	RBT/CS/838/2015	24-09-15	LAKHMI VS. RANBIR	07.01.2020	DECIDED
175	CHI/744/2015	29-09-15	STATE OF HARYANA Vs. SUNIL ALIAS MUNEEM	06.09.2019	DECIDED
176	CHI/754/2015	01-10-15	STATE OF HARYANA Vs. SURENDER	06.03.2020	DECIDED
177	CHA/585/2015	03-10-15	STATE OF HARYANA Vs. PAWAN KUMAR	04.01.2020	DECIDED
178	CS/871/2015	07-10-15	RAJENDER VS. STATE	04-04-2019	DECIDED
179	COMI/182/2015	08-10-15	RAJBIR Vs. SACHIN URMALIA	06.06.2020	APPERANCE
180	COMA/139/2015	09-10-15	REETU Vs. DEEPAK	04-09-2019	DECIDED
181	COMA/140/2015	12-10-15	REENA Vs. DHARAMENDER	06-09-2019	DECIDED
182	CS/897/2015	14-10-15	RAKESH VS. MANJIT	08-04-2019	DECIDED
183	COMI/189/2015	19-10-15	JOGINDER SINGH Vs. SANDEEP SAINI	19/07/2019	DECIDED
184	COMI/190/2015	20-10-15	KAVITA Vs. MANOJ	09-09-2019	DECIDED
185	CS/920/2015	23-10-15	JAGDISH Vs. KARAN SINGH	01-08-2019	DECIDED
186	COMI/191/2015	23-10-15	ANIL KUMAR Vs. KRISHAN KUMAR	15/05/2019	DECIDED
187	CS/937/2015	30-10-15	SUBHASH CHANDER Vs. SURESH DEVI	04-05-2019	DECIDED
188	COMI/198/2015	05-11-15	MURTI DEVI Vs. MANGE RAM	20.12.2020	DECIDED
189	CS/955/2015	10-11-15	RAJESH Vs. SAROJ	28.02.2020	DECIDED
190	COMI/206/2015	19-11-15	RAJESH VS. KAVITA	01-08-2019	DECIDED

191	COMI/200/2015	07-11-15	SUDESH KUMARI Vs. DEVENDER	14.01.2020	DECIDED
192	CHI/663/2015	26-11-15	KARMBIR VS. SANDEEP	19/09/2019	DECIDED
193	CS/983/2015	30-11-15	RAJBIR VS. SURENDER	18-04-2019	DECIDED
194	RBT/COMI/188/2015	17-10-15	RAM NIWAS VS. MEHAR SING	23-04-2019	DECIDED
195	RBT/COMI/175/2015	23-09-15	SUDESH VS. KAMLESH	29-04-2019	DECIDED
196	RBT/COMI/185/2015	13-10-15	JAIVEER VS. G.VENKATESH	29-04-2019	DECIDED
197	CS/1028/2015	16.12.15	BALRAJ VS. REGISTRAR CO-POERATIVE SOCIDTIES OF HARYANA	23-05-2019	DECIDED
198	COMI/498/2013	25.11.2012	MAHABIR Vs. SUNIL DAHIYA	13-05-2019	DECIDED
199	CS/1008/2015	09.12.2015	JAI BHAGWAN VS. G.P	24.10.2019	DECIDED
200	CHI/920/2015	10.12.2015	STATE Vs. NESHA	18.01.2020	DECIDED

LIST OF ACTION PLAN AS ON 31.03.2020

Sr. No.	Case No.	DOI	Title		Status
Execution:-					
1	EXE/387/2013	05/04/2013	INDER SINGH Vs. STATE OF HRY	15/04/2020	APPEREANCE
2	EXE/79/2016	25/07/2016	UHBVN . Vs. SATYAWAN	16/04/2020	APPEREANCE
3	EXE/58/2016	25/07/2016	S.B.I Vs. JAGDISH	20/04/2019	DID
4	EXE/56/2016	19/09/2016	CHANDER SINGH Vs. STATE	23/04/2020	APPEREANCE
5	EXE/93/2017	03/07/2017	CANARA BANK Vs. SURAT SINGH	27/09/2019	D.A.W
6	EXE/109/2018	13/10/2018	HARYANA STATE THROUGH EXECUTIVE ENGINEER Vs. JAGAT SINGH	14/03/2020	APPEREANCE
7	EXE/139/2017	18/11/2017	M/S PERFECT POULTRIES Vs. KRISHAN KUMAR	09/04/2019	DAW
8	EXE/147/2017	14/12/2017	OBC Vs. RAJAT	31/05/2019	DAW
9	EXE/159/2017	22/12/2017	M/S SHREE RAM Vs. KULBIR	14/08/2019	DID
10	EXE/04/2018	04/01/2018	KRISHAN VS UHBVN	04/04/2019	SINE DIE
11	EXE/99/2018	08/10/2018	KRISHAN Vs. DARSHANA	10/04/2019	DAW
12	EXE/106/2018	12/10/2018	ASHISH Vs. RAHUL DHAWAN	31/08/2019	DAW
13	EXE/4/2019	03/01/2019	CANARA BANK Vs. NARENDER	06/05/2020	APPEREANCE
14	EXE/40/2019	15/03/2019	ARUN DAGAR Vs. NARESH RATHI	31/01/2020	DID
15	EXE/43/2019	25/03/2019	SANJAY Vs. GOPAL PARSHAD	15/01/2020	DAW
16	EXE/116/2018	19/11/2018	SURESH Vs. SURENDER @ JINDU	21/09/2019	DISMISSED AS SATISFIED
ii) Custody more than Six Months					
17	CHI/91/2018	24/01/2018	STATE Vs. VIJENDER ETC.	06-05-20	PROCECUTION EVIDENCE
18	CHA/294/2018	31/07/2018	STATE Vs. MUKESH	02-03-20	REE
19	CHI/882/2015	26/11/2015	STATE VS NAMAN	01-02-20	CONVICTED
NI Act Cases upto 2015					
20	NACT/242/2014	27/05/2014	MS PERFECT Vs. SANJAY	30/04/2020	APPEREANCE
21	NACT/515/2014	20/08/2014	PALA RAM Vs. PARTAP SINGH	26/02/2020	CONVICTED
22	NACT/545/2014	30/08/2014	A TO Z INDO FARMA Vs. SUNIL	01/11/2019	ACQUITTED
23	NACT/564/2014	04/09/2014	SUNIL KUMAR Vs. NIPURAN	18/04/2020	DEFENCE EVIDENCE
24	NACT/86/2015	25/02/2015	RAJESH Vs. SURESH	12/09/2019	D.A.W
25	NACT/139/2015	24/03/2015	BHUPENDER Vs DULI CHAND	1/08/2019	D.A.W
26	NACT/152/2015	08/04/2015	RAM BILAS Vs. SC BANK	04/06/2019	DECIDED

27	NACT/186/2015	05/05/2015	RAMESH KUMAR Vs. ASHU	20/04/2020	DEFENCE EVIDENCE
28	NACT/208/2015	29/05/2015	MS JIND FINANCE Vs. RAVI	03/07/2019	DAW
29	NACT/215/2015	29/05/2015	CHARAN SINGH Vs. RAJESH BHAGAT PANCHAL	01/05/2020	EVIDENCE
30	NACT/239/2015	01/07/2015	MS BANSAL TRADERS Vs. V K ENTP.	29/02/2020	CONVICTED
31	NACT/291/2015	24/07/2015	ADINATH TRADING CO. Vs. MEDLEY AGRO PRIVATE LTD.	20/02/2020	CONVICTED
32	NACT/300/2015	30/07/2015	MANAGER Vs. MS CHHOTA MAL DINA NATH	14/10/2019	CONVICTED
33	NACT/319/2015	14/08/2015	MANJEET Vs. SANTOSH DEVI	22/10/2019	DAW
34	NACT/325/2015	21/08/2015	SUSHIL KUMAR Vs. RAKESH	01-05-20	DEFENCE EVIDENCE
35	NACT/336/2015	25/08/2015	PARDEEP Vs. SUCHET SHARMA	05/11/2019	ACQUITTED
36	NACT/338/2015	26/08/2015	SUSHIL KUMAR Vs. ANIL KUMAR	21/09/2019	COMPOUNDED
37	NACT/383/2015	21/09/2015	RAMESH KUMAR Vs. R. VENKATA KUMARI	09/07/2019	CONVICTED
38	NACT/388/2015	21/09/2015	RAMESH KUMAR Vs. K. VENKATA KUMARI	09/07/2019	CONVICTED
39	NACT/379/2015	22/09/2015	S SUGMA FOOD Vs. NATHI RAI	14-02-20	CONVICTED
40	NACT/381/2015	23/09/2015	SATISH KUMAR Vs. BABURAJ T.V.	05/09/2019	DAW
41	NACT/403/2015	30/09/2015	CENTRAL BANKS. SUERNDRER	03-10-19	CONVICTED
42	NACT/409/2015	01/10/2015	TATA MOTORS Vs. GURJEET	01/07/2019	DAW
43	NACT/419/2015	03/10/2015	TATA MOTORS Vs. DHARAMBIR	04-10-19	Convicted
44	NACT/416/2015	08/10/2015	S LAKSHYA FOOD Vs. TILAK RAI	10-10-19	DAW
45	NACT/430/2015	09/10/2015	RANBIR Vs. PARVEEN	15-01-20	Convicted
46	NACT/432/2015	12/10/2015	DEVENDER Vs. VIJAY SHANKAR	31-07-19	D.I.D
47	NACT/433/2015	13/10/2015	VIKAS KUMAR Vs. SANJAY KAKKAR	22/07/2019	CONVICTED
48	NACT/435/2015	13/10/2015	JOGINDER Vs. DEEPAK GARG	27/08/2019	DECIDED
49	NACT/441/2015	16/10/2015	MS LAKHI RAM Vs. AJEET KAUF	17-09-19	PO DECLARED
50	NACT/446/2015	17/10/2015	CHARAN SINGH Vs. BHIM SINGH	26/02/2020	CONVICTED
51	NACT/456/2015	20/10/2015	TATA MOTORS Vs. SUBHASH	30/01/2020	DAW
52	NACT/461/2015	21/10/2015	SUSHILA DEVI Vs. SATYAWAN	5/7/2019	DAW
53	NACT/477/2015	29/10/2015	PAWAN KUMAR Vs. ARUN RAI	20/09/2019	CONVICTED
54	NACT/479/2015	29/10/2015	BRONZE Vs. JEET METAL	06/03/2020	CONVICTED
55	NACT/486/2015	30/10/2015	RAJESH Vs. MAM CHAND	26-11-2019	D.A.W.
56	NACT/501/2015	06/11/2015	SANDEEP Vs. RAKESH	20-12-2019	SINE DIE
57	NACT/512/2015	17/11/2015	OM PARKASH Vs. BHARAT VERMA	19/08/2019	DECIDED
58	NACT/525/2015	26/11/2015	SATBIR KUNDU Vs. BALJEET	02-12-2019	CONVICTED
59	NACT/526/2015	26/11/2015	HAMSHER SINGH Vs. BALJEET	02-12-2019	CONVICTED
60	NACT/524/2015	26/11/2015	VIRENDER SINGH Vs. BALJEET	02-12-2019	CONVICTED
61	NACT/534/2015	30/11/2015	MS SUGUNA Vs. PUSHPINDER	30/05/2019	DECIDED
62	NACT/536/2015	30/11/2015	GURDEV SINGH Vs. HIMANSHU	31-01-20	CONVICTED
63	NACT/560/2015	11/12/2015	DPCARD. Vs. ISHWAR SINGH	04/09/2019	ACQUITTED
64	NACT/567/2015	14/12/2015	SATYAWAN Vs. GURUDEV SINGH	03/09/2019	DAW
65	NACT/573/2015	17/12/2015	BALBIR Vs. SACHIN SINDHU	07/11/2019	D.A.W
66	NACT/572/2015	17/12/2015	SUSHIL Vs. ANAND MALIK	15-07-19	DAW
67	NACT/584/2015	22/12/2015	ASHOK Vs. ROSHAN LAL	11-02-20	DISPOSED OTHERWISE
68	NACT/583/2015	22/12/2015	SANTOSH Vs. PRITIKA FASION	09-09-19	ACQUITTED
Instituted upto 31.12.2014					
69	CHI/1179/2014	06/04/2012	STATE Vs. RAM NIWAS	17/04/2020	313 CR.PC

70	CS/752/2014	24/09/2014	RAM MEHAR Vs. JASBIR	22/10/2019	DISMISSED
71	CHA/638/2014	03/11/2014	STATE Vs. SUKHJINDER	09/07/2019	ACQUITTED
72	COMI/40/2014	13/12/2013	MANOJ Vs. MONI	03/07/2019	ACQUITTED
73	COMA/368/2014	11/06/2014	DARSHNA@GITA Vs. DEEN DAYAL	20/08/2019	DECIDED
74	CHI/40160/2013	04/09/2013	STATE Vs. BARU RAM	27/05/2019	ACQUITTED
75	CHI/40161/2013	04/09/2013	STATE Vs. RAJESH	27/05/2019	ACQUITTED
76	COMI/286/2014	19/11/2014	JAI BHAGWAN Vs. HARPAL	10/02/2020	D.A.W
77	CHI/85/2014	20/12/2013	STATE Vs. DEVENDER	13/12/2019	ACQUITTED
78	COMI/295/2014	02/12/2014	PARDEEP Vs. SURENDER	20/07/2019	CONVICTED
79	CHI/111/2014	03/01/2014	STATE Vs. SUNIL	08/04/2019	ACQUITTED
80	CHI/311/2014	12/03/2014	STATE Vs. SATPAL	05/07/2019	ACQUITTED
81	CHI/592/2014	20/05/2014	STATE Vs. SANSAR	30/05/2019	ACQUITTED
82	CHI/613/2014	28/05/2014	STATE Vs. MANOJ	21/04/2020	PROCECUTION EVIDENCE
83	CHI/1198/2014	19/11/2014	STATE Vs. OMBIR	01/05/2020	APPEREANCE
84	CHI/1248/2014	26/11/2014	STATE Vs. RAJESH	14/02/2020	CONVICTED
85	CHI/1237/2014	02/12/2014	STATE Vs. RAJESH	12/07/2019	CONVICTED
86	CHI/1255/2014	09/12/2014	STATE Vs. SANDEEP	10/09/2019	CONVICTED
87	CHI/1287/2014	23/12/2014	STATE Vs. SUNIL	12/06/2019	DECIDED
88	CHI/1292/2014	24/12/2014	STATE Vs. RAJINDER	13/06/2019	DECIDED
Other Oldest Cases					
89	CHI/84/2015	16/02/2015	STATE Vs. DEEPAK	17/07/2019	ACQUITTED
90	CHI/124/2015	03/03/2015	STATE Vs. RAJMAL SINGH	03/10/2019	CONVICTED
91	CHI/142/2015	16/03/2015	STATE Vs. KHUSHNASEEB	30/07/2019	CONVICTED
92	CHI/181/2015	04/04/2015	STATE Vs. NAVEEN	14/06/2019	DECIDED
93	CHI/186/2015	07/04/2015	STATE Vs. ANIL KUMAR	15/05/2019	DECIDED
94	CHI/191/2015	09/04/2015	STATE Vs. SANDEEP	30/09/2019	CONVICTED
95	CHI/210/2015	17/04/2015	STATE Vs. SHAMSHER	29/07/2019	ACQUITTED
96	COMI/70/2015	28/04/2015	KITAB SINGH Vs. SURESH	10/09/2019	DISMISSED
97	CS/358/2015	28/04/2015	SATBIR Vs. DHARA	16/03/2020	DISMISSED
98	CHI/238/2015	01/05/2015	STATE Vs. RAVI	12/09/2019	CONVICTED
99	CHI/247/2015	05/05/2015	STATE Vs. SATBIR	13/03/2020	DEFENCE EVIDENCE
100	CHI/255/2015	05/05/2015	STATE Vs. RAJKUMAR	04/03/2020	DEFENCE EVIDENCE
101	CS/391/2015	08/05/2015	SACHIN Vs. RAMPHAL	22/08/2019	DECIDED
102	CHI/267/2015	08/05/2015	STATE Vs. RAM DULARI	13/03/2020	DEFENCE EVIDENCE
103	CHI/275/2015	13/05/2015	STATE Vs. RAMPHAL	06/09/2019	ACQUITTED
104	CHI/306/2015	15/05/2015	STATE OF HARYANA Vs. KUWAL	03/03/2020	DEFENCE EVIDENCE
105	CHI/282/2015	15/05/2015	STATE Vs. KRISHAN	04/01/2020	DECIDED
106	CHA/173/2015	16/05/2015	STATE Vs. SANDEEP	26/11/2019	CONVICTED
107	CS/433/2015	20/05/2015	KULDEEP SINGH Vs. SURENDER KAUR	06/05/2020	PLANTIFF EVIDENCE
108	CHI/295/2015	21/05/2015	STATE Vs. RAMCHANDER	06/01/2020	DECIDED
109	CHI/364/2015	28/05/2015	STATE Vs. SANDEEP	02/11/2019	ACQUITTED
110	CHI/316/2015	29/05/2015	STATE Vs. SUNIL	09/09/2019	ACQUITTED
111	CS/488/2015	30/05/2015	CHAJJU Vs. SHISH RAM	18/11/2019	DISMISSED
112	CHI/343/2015	04/06/2015	STATE Vs. SUNDER	05/02/2020	ACQUITTED
113	COMI/101/2015	09/06/2015	RAMCHANDER Vs. RAJ SINGH	22/5/2020	EVIDENCE
114	CHI/378/2015	10/06/2015	STATE Vs. MUKESH	15/4/2020	APPEREANCE
115	CHI/395/2015	15/06/2015	STATE Vs. ROHIT	15/10/2019	CONVICTED
116	CS/521/2015	01/07/2015	AJIT Vs. DAYA NAND	18/09/2019	DISMISSED
117	CS/509/2015	03/07/2015	PAWAN KUMAR Vs. SMT GUJRI	06/02/2020	DISMISSED
118	CHI/467/2015	04/07/2015	STATE Vs. RAMESHWER	14/08/2019	DECIDED
119	CHI/727/2015	07/07/2015	STATE Vs. CHANDER PATI	06/08/2019	DECIDED
120	CS/567/2015	10/07/2015	RAJARAM Vs. DHARAM SINGH	06/11/2019	DISMISSED
121	CHI/476/2015	13/07/2015	STATE Vs. SAPNA	08/04/2019	CONVICTED
122	CHI/535/2015	29/07/2015	STATE Vs. UMESH	08/01/2020	DECIDED
123	CS/659/2015	01/08/2015	SUDESH KUMARI Vs. NARAINI	06/08/2019	DISMISSED
124	CHI/567/2015	01/08/2015	STATE Vs. SUKHBIR	19/11/2019	CONVICTED
125	CHI/569/2015	03/08/2015	STATE Vs. GURDYAL	19/11/2019	CONVICTED
126	CHI/562/2015	04/08/2015	STATE Vs. SANJEET	24/09/2019	ACQUITTED
127	CS/663/2015	04/08/2015	SHISH RAM Vs. JAI BHAGWAN	02/04/2019	DECREE

128	CS/664/2015	04/08/2015	SHISH RAM Vs. JAI BHAGWAN	02/04/2019	DECREED
129	CHI/586/2015	07/08/2015	STATE Vs. SURENDER	04/10/2019	CONVICTED
130	CHI/595/2015	10/08/2015	STATE Vs. HARJINDER KAUR	16/11/2019	CONVICTED
131	CS/682/2015	13/08/2015	KRISHAN LAL Vs. SULTAN SINGH	02/05/2019	DECIDED
132	CS/699/2015	17/08/2015	HAKIKAT Vs. SURJIT	04/05/2020	REBUTAL
133	CHI/629/2015	19/08/2015	STATE Vs. ASHOK KUMAR	22/10/2019	ACQUITTED
134	CHI/611/2015	20/08/2015	STATE Vs. RAJENDER	19/09/2019	ACQUITTED
135	CHI/625/2015	25/08/2015	STATE Vs. SUKHJINDER ALIAS SHERU	29/02/2020	CONVICTED
136	COMI/136/2015	07/08/2015	RAJESH Vs. RANDHIR	12/02/2020	ACQUITTED
137	COMI/149/2015	27/08/2015	SUMITRA VS KRISHAN KUMAR	14/06/2019	EVIDENCE
138	CHI/655/2015	27/08/2015	STATE Vs. PARTAP	31/08/2019	DECIDED
139	CS/762/2015	29/08/2015	BHARAT SINGH Vs. SUNITA	13/09/2019	DISMISSED
140	COMA/125/2015	03/09/2015	NEETIKA VS VIKAS GILL	5/5/2020	EVIDENCE
141	CHI/666/2015	03/09/2015	STATE Vs. DEEPAK	24/02/2020	ACQUITTED
142	CHI/672/2015	04/09/2015	STATE Vs. DEEPAK	04/07/2019	DECIDED
143	COMI/157/2015	07/09/2015	REENA VS JAI SINGH	29/05/2019	D.I.D
144	CS/809/2015	14/09/2015	MUKESH Vs. RAM NIWAS	05/10/2019	DISMISSED
145	CS/813/2015	16/09/2015	HARYANA WKF BOARD Vs. HANS RAJ	12/12/2019	DECREE WITH NO COST
146	CS/831/2015	21/09/2015	VIRENDER Vs. JUNIOR ENGINEER	23/01/2020	DECIDED
147	CHI/734/2015	25/09/2015	STATE Vs. DHARMENDER	08/11/2019	CONVICTED
148	CHI/743/2015	29/09/2015	STATE Vs. JOGINDER	04/07/2019	DECIDED
149	CHI/772/2015	03/10/2015	STATE M Vs. SARWAR @ KUKI	03/09/2019	DECIDED
150	CHA/574/2015	05/10/2015	STATE Vs. NARENDER	17/07/2019	DECIDED
151	CS/866/2015	06/10/2015	SUBHASH Vs. JAIPAL	11/09/2019	DECIDED
152	CHI/764/2015	06/10/2015	State Vs Sandeep Kumar	09/01/2020	DEFENCE EVIDENCE
153	CS/877/2015	08/10/2015	JAI KABIR JANSEWA ASHRAM SAMITI Vs. WAZIR SINGH	04/01/2020	DECIDED
154	COMI/183/2015	09/10/2015	UMED SINGH VS JAGMESH	10/06/2019	DECIDED
155	CHI/811/2015	09/10/2015	STATE Vs. SATPAL	13/05/2020	PROCECUTION EVIDENCE
156	CHI/817/2015	17/10/2015	STATE Vs. DEVENDER	30/10/2019	CONVICTED
157	CHI/808/2015	19/10/2015	STATE Vs. RANBIR SINGH	11/10/2019	ACQUITTED
158	COMA/146/2015	26/10/2015	MEENA Vs. RAM JUWARI	24/09/2019	D.A.W
159	CHI/824/2015	29/10/2015	STATE Vs. NARESH	28/11/2019	CONVICTED
160	CS/939/2015	30/10/2015	DAYA KISHAN Vs. SUB DIVISIONAL CANAL OFFICER	31/07/2019	D.I.D
161	CHI/846/2015	31/10/2015	STATE Vs. KANWAR SINGH	19/08/2019	DECIDED
162	COMI/193/2015	02/11/2015	DHARMCHAND Vs. JAI BHAGWAN	15/02/2020	comitted
163	CS/948/2015	07/11/2015	INDER SINGH Vs. RANBIR	17/09/2019	DISMISSED
164	COMI/205/2015	19/11/2015	NASEEB SINGH Vs. SUBHASH	28/05/2020	EVIDENCE
165	CHI/885/2015	20/11/2015	STATE Vs. PUNIT	22/04/2020	DEFENCE EVIDENCE
166	CHI/882/2015	26/11/2015	STATE Vs. NAMAN	01/02/2020	CONVICTED
167	CHI/889/2015	03/12/2015	STATE Vs. SUNIL	04/5/2020	DEFENCE EVIDENCE
168	CS/992/2015	03/12/2015	NISHA RANI Vs. DHARMENDER	10/01/2020	REBUTAL
169	CHI/894/2015	03/12/2015	STATE Vs. GURJEET	07/08/2019	DECIDED
170	COMI/215/2015	18/12/2015	KARTAR Vs. SANTOSH	05/07/2019	DECIDED
171	CS/1002/2015	08/12/2015	VED PARKASH Vs. RAM CHANDER	11/12/2019	DISMISSED
172	CHI/951/2015	10/12/2015	STATE Vs. SURESH	24/09/2019	CONVICTED
173	CS/1019/2015	14/12/2015	DALIP SINGH Vs. STATE	05/07/2019	DECIDED
174	CHA/719/2015	15/12/2015	STATE Vs. MANJEET ALIAS MONU	07/02/2020	ACQUITTED
175	COMI/15/2016	10/02/2016	SUBHASH VS. NARESH	5/05/2020	ARGUMENT
176	CS/1040/2015	22/12/2015	RULDU RAM Vs. REKHA	16/10/2019	D.A.W
177	CHI/965/2015	24/12/2015	STATE Vs. MUKESH	18/02/2020	CONVICTED

178	CHI/2/2016	02/01/2016	STATE Vs. VINOD KUMAR	4/05/2020	313 CR.PC
179	CS/20/2016	04/01/2016	MS KULDEEP MILL Vs. STATE	06/07/2019	DECIDED
180	NACT/4/2016	04/01/2016	JASMENDER Vs. MS HEAVY ELECTICAL		CONVICTED
181	CHI/29/2016	04/01/2016	STATE Vs. RAMBIR	06/09/2019	ACQUITTED
182	CS/31/2016	07/01/2016	SARITA Vs. NIRMALA	29/11/2019	DISMISSED
183	CS/32/2016	07/01/2016	SATPAL Vs. RAM NIWAS	08/01/2020	DECIDED
184	CHI/24/2016	07/01/2016	STATE Vs. SUNIL	07/08/2019	DECIDED
185	CHI/61/2016	07/01/2016	STATE Vs. SANDEEP	14/06/2019	DECIDED
186	NACT/16/2016	11/01/2016	SUNIL KUMAR Vs. JAIBIR	07/03/2020	CONVICTED
187	NACT/19/2016	12/01/2016	SANJAY SAINI Vs. DEEPAK	24/04/2020	DISPOSED OTHERWISE
188	CHI/92/2016	03/02/2016	STATE VS. AMIT ALIAS MEETU	23/01/2020	ACQUITTED
189	CS/688/2015	11/08/2015	RAKESH VS. DAYAWANTI	29/01/2020	DISMISSED
190	CS/392/2016	18/01/2016	SBI JIND VS DURGA SELF HELP GROUP	01/10/2019	DECREE WITH COST
191	NACT/72/2016	29/01/2016	SATYAWAN SHARMA Vs. CHANDERPAL	15/04/2020	APPEREANCE
192	CHI/57/2016	22/01/2016	STATE Vs. SANJAY	08/07/2019	CONVICTED
193	CS/92/2016	29/01/2016	SEEMA Vs. KARAN SINGH	10/09/2019	DECIDED
194	NACT/97/2016	12/02/2016	HITESH KUMAR VS. SANDEEP	09/10/2019	D.A.W
195	CS/100/2016	02-02-16	RAMKUMAR VS RAJNI	21/01/2020	DISMISSED WITH NO COST
196	CHI/79/2016	30/01/2016	STATE Vs. NILMA @ AJAY	10/12/2019	ACQUITTED
197	CHI/145/2016	01/03/2016	STATE Vs. DHARAMPAL	06/07/2019	CONVICTED
198	CS/126/2016	11-02-16	ASHOK VS. SAKINDER	26-11-19	PARTLY DECREE WITH COSTS
199	CHI/572/2016	18-1-2016	STATE Vs. Rammehar ETC.	28-2-20120	ACQUITTED
200	CHI/150/2016	02/03/2016	STATE OF HARYANA Vs. SEWA NAND ALIAS BHANU	30/04/2020	PROCECUTION EVIDENCE

List of Action Plan 2019-20 Cases as on 31.3.2020

Name of the Court:- Sh. Munish Nagar ACJ/SD/SDJM, Narwana					
I) 50 oldest Execution Petitions					
1	EXE/74/2014	04/10/2014	MEGHRAJ Vs. NAFE SINGH	24.7.2019	D.O.D. 24.7..2019
2	EXE/82/2014	04/11/2014	MS ABHEY COAL TRADERS MANSVA Vs. GANPAT RAI KEWAL RAM	09/05/2019	D.O.D. 09.05.2019
3	EXE/37/2015	06/04/2015	KRISHAN KUMAR Vs. PARTAPA	21.4.2020	CONSIDERATION
4	EXE/67/2016	19/07/2016	M/S INTERNATIONAL CARS AND MOTORS LTD. Vs. M/S C.M AUTOMOBILES	2.5.2019	D.O.D. 02.05.2019
5	EXE/76/2016	21/09/2016	JAGMAL Vs. HOSHIYARA	16.4.2020	APPEREANCE
6	EXE/83/2016	10/10/2016	SV FABCON PVT. LTD. Vs. LARSEN AND TUBRO LIMITED ETC	24.4.2020	APPEREANCE
7	EXE/13/2017	17/02/2017	M/S INDER SAIN PIRTHI CHAND Vs. M/S R.H AGRO PVT LTD.	22.5.2019	D.O.D. 22.05.2019
8	EXE/14/2017	17/02/2017	M/S SUSHIL TRADING COMPANY Vs. M/S R.H AGRO PVT. LTD.	22.5.2019	D.O.D. 22.05.2019
9	EXE/21/2017	05/04/2017	S.B.O.P Vs. SMT. JASWINDER KAUR	6.1.2020	D.O.D.6.1.2020
10	EXE/22/2017	05/04/2017	S.B.O.P Vs. SMT. CHANDERMUKHI	30.4.2020	CONSIDERATION

11	EXE/31/2017	12/07/2017	M/S SOHAN LAL KISHORI LAL Vs. BAHADUR S/O RATI RAM	13.11.2019	D.O.D. 13.11.2019
12	EXE/34/2017	15/07/2017	ISHWAR S/O DEB SINGH Vs. RISHIPAL S/O BIJA CASTE JAAT	17.8.2019	D.O.D. 17.8.2019
13	EXE/40/2017	02/08/2017	RAMCHANDER Vs. WAZIR SINGH	14.1.2020	D.O.D. 14.1.2020
14	EXE/46/2017	06/09/2017	BALWAN ETC. Vs. BIJA DECEASED	18.11.2019	D.O.D. 18.11.2019
15	EXE/48/2017	27/09/2017	NATHA RAM Vs SATYAWAN	13.8.2019	D.O.D. 13.8.2019
16	EXE/49/2017	27/09/2017	M/S ANIL KUMAR SATISH KUMAR Vs. DHANNA	4.5.2020	APPEREANCE
17	EXE/50/2017	03/10/2017	DALBIR Vs. RAJU	18.5.2020	CONSIDERATION
18	EXE/51/2017	04/10/2017	M/S KANHIYA LA PARVEEN KUMAR Vs. M/S TULA RAM DEVI PARSAD	6.4.2020	APPEREANCE
19	EXE/52/2017	04/10/2017	RAMPHAL S/O GOPI RAM Vs. KRISHAN S/O CHHAILU	23.4.2020	CONSIDERATION
20	EXE/57/2017	08/11/2017	M/S SHRI RAM MAYA RAM Vs. CHURIA	24.4.2020	APPEREANCE
21	EXE/64/2017	22/11/2017	SURESH KUMAR Vs. LICHNMAN	28.4.2020	CONSIDERATION
22	EXE/66/2017	13/12/2017	SHYAM LAL Vs. SUSHIL @ MEEN	23.4.2020	APPEREANCE
23	EXE/67/2017	19/12/2017	M/S SATYA TRADERS Vs. ROHTASH	29.11.19	D.O.D. 5.4.2019
24	EXE/6/2018	30/01/2018	MASTER TUSHAR Vs. STATE OF PUNJAB	16.4.2020	APPEREANCE
25	EXE/9/2018	03/02/2018	CHURIYA Vs. KARAMVIR	16.10.19	D.O.D. 16.10.2019
26	EXE/12/2018	21/02/2018	SANJEEV KUMAR Vs. SHARVAN KUMAR	26.2.2020	D.O.D. 26.2.2020
27	EXE/16/2018	18/04/2018	SHEONAN DEVI Vs. OM PARKSAH	19.5.2020	APPEREANCE
28	EXE/23/2018	08/05/2018	MADAN LAL Vs. KRISHAN	24.2.2020	D.O.D. 4.1.2020
29	EXE/26/2018	16/05/2018	ISHWAR Vs. SATBIR	17.2.2020	D.O.D. 17.2.2020
30	EXE/27/2018	16/05/2018	RAVI Vs. SANDEEP KUMAR	18/04/2019	D.O.D. 18.4.2019
31	EXE/29/2018	21/05/2018	AMRIK SINGH Vs. MARKET COMMITTE NARWANA	16.4.2020	OBJECTION/ DISPOSAL
32	EXE/30/2018	23/05/2018	KRISHAN DECEASED Vs. DRAINAGE DEPARTMENT	2.5.2020	APPEREANCE
33	EXE/31/2018	23/05/2018	PUNJAB AND SINDH BANK Vs. CHATTAR SINGH	3.2.2020	D.O.D. 3.2.2020
34	EXE/37/2018	13/07/2018	JAI SHRI DEVI Vs. SHAMSHER SINGH	11.12.2019	D.O.D. 4.4.2019
35	EXE/41/2018	23/07/2018	ANANT RAM Vs. JAINA	20.12.2019	D.O.D. 20.12.2019
36	EXE/42/2018	26/07/2018	ISHRA SINGH Vs. GIAN SINGH	7.1.2020	APPEREANCE (Exclude)
37	EXE/46/2018	01/08/2018	JIWANI Vs. KARAM SINGH	14.2.2020	D.O.D. 14.2.2020
38	EXE/47/2018	28/08/2018	M/S SOHAN LAL ISHWAR CHAND Vs. KRISHAN	23.7.2020	APPEREANCE
39	EXE/48/2018	05/09/2018	INDER SINGH Vs. SATYAWAN @ SATTAL	23.7.2020	APPEREANCE
40	EXE/49/2018	13/09/2018	M/S JAGAT RAM ATMA RAM Vs. RATI RAM	04/05/2019	D.O.D. 27.5.2019
41	EXE/52/2018	20/09/2018	MADAN GOPAL VS TARSEM	25.7.2019	D.O.D. 25.7.2019
42	EXE/57/2018	17/10/2018	PURAN Vs. HOSHIARA	16.4.2020	OBJECTION/ DISPOSAL
43	EXE/58/2018	17/10/2018	ORIENTAL BANK OF COMEERCE Vs. DILBAG SINGH	05/04/2019	D.O.D. 5.4.2019
44	EXE/63/2018	13/11/2018	STATE BANK OF INDIA Vs. SATBIR	4.2.2020	D.O.D. 4.2.2020
45	EXE/64/2018	05/12/2018	LACHMAN DASS SATISH KUMAR Vs. HCMS LTD	24.4.2020	APPEREANCE
46	EXE/65/2018	11/12/2018	DEWA Vs. RAM KARAN	21.4.2020	APPEREANCE

47	EXE/2/2019	09/01/2019	M/S CHANDER BHAN MANOJ KUMAR Vs. PARTAP	10.8.2020	APPEREANCE
48	Exe/3/2019	9.1.2019	STATE BANK OF INDIA Vs. RAM KISHAN ETC	9..1.2019	D.O.D. 9.1.2019
49	EXE/5/2019	16/01/2019	BARU RAM Vs. CHATTAR SINGH	1.5.2020	APPEREANCE
50	Exe/08/2019	2.2.2019	RISHI PAL VS DEEPAK	16.1.2020	D.O.D. 16.1.2020 (Include)
ii) All the pending cases which were instituted upto 31.12.2014					
1	CHI/2142/2013	28/07/2010	STATE OF HARYANA Vs. GIANI RAM	13.1.2020	APPEREANCE(Exclude)
2	CS/704/2013	16/02/2011	MS. ABHEY COAL TRADERS Vs. GANPAT RAI KEWAL RAM TRADING CO. PVT. LTD.	14.2.2020	PLANTIFF EVIDENCE
3	CS/308/2013	26/08/2011	SIRIYA Vs. GRAM PANCHAYAT BIDHRANA	14.5.2020	APPEREANCE
4	CHI/2437/2013	01/02/2013	STATE OF HARYANA Vs. RAM NIWAS	14.10.2019	D.O.D.14.10..2019
5	CHI/2545/2013	13/08/2013	STATE OF HARYANA Vs. SITA RAM	24.1.2020	D.O.D.24.1.2020
6	CS/1474/2013	05/12/2013	BALDEV KRISHAN Vs. KALI RAM	7.4.2020	DEFENCE EVIDENCE
7	CS/1638/2014	06/03/2014	SURAJ PARKASH Vs. HARI SINGH	23.5.2019	D.O.D. 30.05.2019
8	CHI/3252/2014	03/07/2014	STATE OF HARYANA Vs. RINKU	29-04-19	D.O.D. 29.4.2019
9	CHI/3311/2014	19/07/2014	01-02-19	30.10.2019	D.O.D. 30.10.2019
10	CHI/3360/2014	05/08/2014	STATE OF HARYANA Vs. PALU RAM	30.10.2019	D.O.D. 30.10..2019
11	CS/2142/2014	11/12/2014	DILAWAR SINGH Vs. NINDER DEVI	2.5.2019	D.O.D. 30.05.2019
12	CHA/631/2014	19/12/2014	STATE OF HARYANA Vs. RAM MEHAR	5.9.2019	D.O.D. 05.09.2019
iii) All the pending cases in which accused are in custody for a period of more than six months					
1	CHI/229/2016	29/06/2016	STATE OF HARYANA Vs. RAHUL ETC.	11.4.2019	D.O.D. 11.4.2019
3	CHI 131/2018	9.4.2018	State of Haryana vs Rajesh	3.1.2020	Pws(Exclude)
4	CHI 371/2018	10.9.2018	State of Haryana vs Shamsher	30.4.2019	D.O.D. 30.4.2019
5	CHI 372/2018	10.9.2018	State of Haryana vs Shamsher	30.4.2019	D.O.D. 30.4.2019
iv) All the pending cases under section 138 of NI Act instituted upto the year 2015.					
1	NACT/91/2015	23/09/2015	SARVA HARYANA GARMIN BANK Vs. AMARJEET KAUR	04/04/2019	D.O.D. 6.4.2019
2	NACT/110/2015	28/09/2015	OM PRAKASH Vs. KAALU RAM	3.12.2019	D.O.D. 10.12..2019
3	NACT/117/2015	06/10/2015	BASANT Vs. KAILASH	20.7.2019	D.O.D.20.7.2019
4	NACT/130/2015	19/10/2015	HARYANA AGRO INDUSTRIES CORPOARATION LTD Vs. MS DAYA CHAND RICE MILLS.	9.4.2020	DEFENCE EVIDENCE
5	NACT/133/2015	19/10/2015	HARYANA AGRO INDUSTRIES CORPOARATION LTD Vs. MS DAYA CHAND RICE MILLS	9.4.2020	DEFENCE EVIDENCE
6	NACT/139/2015	21/11/2015	VIKRAM Vs. VIJAY	17.4.2020	EVIDENCE
7	NACT/145/2015	01/12/2015	THE JIND DISTT. PRIMARY CO.OPE. AGRI. AND RURAL DEV. BANK LTD. NARWANA Vs. VIKRAM	20.8.2019	D.O.D. 20.8.2019
8	NACT/166/2015	01/12/2015	THE JIND DISTT. PRIMARY CO.OPE. AGRI. AND RURAL DEV. BANK LTD. NARWANA Vs. PALA	11.10.2019	D.O.D. 11.10.2019

9	NACT/198/2015	11/12/2015	THE JIND DISTT. PRIMARY CO.OPE. AGRI. AND RURAL DEV. BANK LTD. NARWANA Vs. CHATTAR PAL	18.2.2020	D.O.D. 18.2.2020
10	NACT/205/2015	11/12/2015	THE JIND DISTT. PRIMARY CO.OPE. AGRI. AND RURAL DEV. BANK LTD. NARWANA Vs. RAJPAL	30.11.2019	D.O.D. 30.11.2019
11	NACT/208/2015	12/12/2015	RAJESH Vs. NIDHI NAYAR	31.10.2019	D.O.D. 31.10.2019
12	Nact /209/2015	12/12/2015	RAJESH Vs. RUCHI KHATRI	31.10.2019	D.O.D. 31.10.2019
13	NACT/211/2015	15/12/2015	THE JIND DISTT. PRIMARY CO.OPE. AGRI. AND RURAL DEV. BANK LTD. NARWANA Vs. DHARAMBIR	02/05/2019	D.O.D. 02.05.2019
14	NACT/216/2015	15/12/2015	THE JIND DISTT. PRIMARY CO.OPE. AGRI. AND RURAL DEV. BANK LTD. NARWANA Vs. JAWALA	10/06/2019	D.O.D. 10.06.2019
15	NACT/217/2015	15/12/2015	THE JIND DISTT. PRIMARY CO.OPE. AGRI. AND RURAL DEV. BANK LTD. NARWANA Vs. SHAMSHER	11.7.2019	D.O.D. 11.7.2019
16	NACT/219/2015	15/12/2015	THE JIND DISTT. PRIMARY CO.OPE. AGRI. AND RURAL DEV. BANK LTD. NARWANA Vs. DILBAG	21/05/2019	D.O.D. 21.05.2019
17	NACT/222/2015	21/12/2015	ISHWAR Vs. SHISHPAL	16..4.2020	APPEREANCE
OTHER OLDEST CIVIL AND CRIMINAL CASES					
1	COMI/7/2015	05/01/2015	RAJESH Vs. MONU	6.7.2020	APPEREANCE
2	CHI/24/2015	15/01/2015	STATE OF HARYANA Vs. MALKEET SINGH	13.5.2019	D.O.D. 15..05.2019
3	CHI/28/2015	27/01/2015	STATE OF HARYANA Vs. RAMLU ALIAS SAMUNDER	22.11.2019	D.O.D. 22.11.2019
4	CHI/44/2015	05/02/2015	STATE OF HARYANA Vs. KANSI RAM	09/04/2019	D.O.D.9.4.2019
5	CHI/52/2015	07/02/2015	STATE OF HARYANA Vs. INDER	3.6.2019	D.O.D. 02.06.2019
6	CHI/62/2015	16/02/2015	STATE OF HARYANA Vs. SUMIT ALIAS MONU	4.3.2020	D.O.D. 4.3.2020
7	CHI/91/2015	09/03/2015	STATE OF HARYANA Vs. KRISHANA	26.11.2019	D.O.D. 26..11.2019
8	COMI/17/2015	11/03/2015	Dharmbir vs Siri Chand	17.4.2020	APPEREANCE
9	COMI/18/2015	11/03/2015	USHA Vs. VIKASH	4.1.2020	D.O.D. 4.1.2020
10	CS/168/2015	11/03/2015	ANANTH RAM Vs. JAINA	16.12.2019	D.O.D. 16.12.2019
11	CHI/103/2015	17/03/2015	STATE OF HARYANA Vs. MANOJ	10.1.2020	D.O.D.10.1.2020
12	CHI/146/2015	30/03/2015	STATE OF HARYANA Vs. JITENDER	15.2.2020	D.O.D. 15.2.2020
13	CHA/44/2015	18/04/2015	STATE THROUGH ASI JAI NARAYAN 435 Vs. SANDEEP KUMAR	18.9.2019	D.O.D. 18.09.2019
14	CHI/159/2015	24/04/2015	STATE OF HARYANA THROUGH SHRIKANT Vs. JAGRUP	8.11.2019	D.O.D. 8.11.2019
15	CHI/158/2015	27/04/2015	STATE OF HARYANA THROUGH DILBAG Vs. RAJESH	3.5.2019	D.O.D. 22.05.2019
16	CHI/210/2015	16/06/2015	STATE THROUGH RAGHUBIR SINGH Vs. PREM SINGH	7.11.2019	D.O.D. 7.11.2019
17	CS/405/2015	03/07/2015	SARDARA Vs. MALSINGH	8.5.2019	D.O.D.29.05.2019
18	CHA/119/2015	04/07/2015	STATE THROUGH ASI VIJAY KUMAR 465J Vs. VIKRAM	3.9.2019	D.O.D. 03.09.2019
19	CS/410/2015	06/07/2015	SURENDER Vs. RAJERAM	28.5.2019	D.O.D. 30.05.2019

20	CHI/267/2015	13/07/2015	STATE OF HARYANA Vs. NAYALYA	19.2.2020	D.O.D. 19.2.2020
21	CS/414/2015	16/07/2015	MAHABIR SINGH BAGRA Vs. SUBHASH	20.11.2019	D.O.D. 20.11.2019
22	COMI/45/2015	07/07/2015	JAGDISH Vs. HARIKESH	9.4.2020	EVIDENCE
23	CHA/113/2015	07/07/2015	STATE VS CHINNU	18.7.2019	D.O.D. 18.7.2019
24	CHA/146/2015	01/08/2015	STATE OF HARYANA THROUGH HC ANIL KUMAR 265 Vs. KUSUM	3.6.2019	D.O.D. 03.06.2019
25	CHI/278/2015	06/08/2015	STATE THROUGH KAMLESH Vs. RAJIV	19.8.2019	D.O.D. 19.8..2019
26	CHA/160/2015	14/08/2015	STATE THROUGH JAIBIR SINGH 313H Vs. SANDEEP	10.10.2019	D.O.D. 10.10..2019
27	CS/504/2015	14.8.2015	.DHARAMPAL Vs. HOSIHYAR	19.11.2019	D.O.D. 19.11.2019
28	CHA/161/2015	14/08/2015	STATE THROUGH JAGBIR SINGH SI 364H Vs. SIMRAT	10.10.2019	D.O.D. 10.10.2019
29	CHA/163/2015	14/08/2015	STATE THROUGH JAIBIR SINGH 313H Vs. SMT. PARVINDER KAUR	11.2.2020	D.O.D. 11.2.2020
30	COMI/67/2015	28/08/2015	ROHTASH Vs. SUKINDER @ MOTU	25.9.2019	D.O.D. 25.9..2019
31	CHA/162/2015	14/08/2015	STATE THROUGH JAIBIR SINGH NO. 313 H Vs. SUMAN DEVI	21.11.2019	D.O.D. 21.11.2019
32	CHI/284/2015	12/08/2015	STATE THROUGH BALWAN SINGH 465J Vs. WAZIR @ KALA	22.7.2019	D.O.D. 22.7.2019
33	CHA/167/2015	14/08/2015	STATE THROUGH JAIBIR SINGH 313 Vs. SMT. SUNITA	21.11.2019	D.O.D. 21.11.2019
34	CHA/164/2015	14/08/2015	STATE THROUGH JAIBIR SINGH HC 313 Vs. SMT. ROSHNI DEVI	21.11.2019	D.O.D. 21.11.2019
35	CHI/288/2015	17/08/2015	State VS Jarnail singh	15.10.2019	D.O.D. 1.5.10.2019
36	CS/512/2015	18/08/2015	JAIGOPLA Vs. JERNAIL SINGH	18.4.2020	CONSIDERATION
37	CHI/289/2015	18/08/2015	STATE THROUGH HC ANIL KUMAR 265 Vs. SUKINDER	7.4.2020	PROCECUTION EVIDENCE
38	CHA/173/2015	25/08/2015	STATE THROUGH KULWANT SINGH ASI 430J Vs. VIKRAM SINGH	24.10.2019	D.O.D. 24.10.2019
39	CHI/302/2015	29/08/2015	STATE THROUGH RANDHIR SINGH ASI 448 Vs. PARDEEP DHANKHAR	3.4.2020	PROCECUTION EVIDENCE
40	COMI/66/2015	31/08/2015	RAJIV Vs. RAJESH	17.1.2020	D.O.D. 17.1.2020
41	CS/543/2015	31.8.2015	RAMKISHAN VS MANAGR	1.4.2019	DOD 1.4.2019
42	CHI/308/2015	01/09/2015	STATE THROUGH GURMEL SINGH EASI 176 Vs. RATTAN SINGH	5.11.2019	DOD 5.11.2019
43	CHI/312/2015	04/09/2015	STATE OF HARYANA Vs. RAJESH	18.11.2019	D.O.D. 18.11.2019
44	CS/558/2015	04/09/2015	MIYA SINGH Vs. KITAB SINGH	17.4.2020	DEFENCE EVIDENCE
45	CS/577/2015	04/09/2015	SATBIR Vs. SUNAHARI	9.4.2020	CONSIDERATION
46	CHI/313/2015	04/09/2015	STATE OF HARYANA Vs. KALU	4.2.2020	D.O.D. 5.2.2020
47	CS/569/2015	07/09/2015	SUSHIL KUMAR Vs. ANIL KUMAR	7.4.2020	CONSIDERATION
48	CHA/182/2015	08/09/2015	STATE OF HARYANA Vs. SHAMSHER	11.7.2019	D.O.D. 11.7.2019
49	CHI/334/2015	11/09/2015	STATE OF HARYANA Vs. RAMDHARI	19.12.2019	D.O.D. 19.12.2019
50	CS/597/2015	18/09/2015	CHANDER BHAN MANOJ KUMAR Vs. SMT. KAMLA	9.5.2019	D.O.D. 27.05.2019
51	CS/598/2015	18/09/2015	RAJESH KUMAR Vs. SMT. LAXMI	30.8.2019	D.O.D. 30.8.2019.

52	CHI/347/2015	19/09/2015	STATE OF HARYANA Vs. DINESH	14.1.2020	D.O.D. 14.1.2020
53	CHI/352/2015	28/09/2015	STATE OF HARYANA Vs. PRADEEP	10.4.2020	PROCECUTION EVIDENCE
54	COMI/76/2015	22/09/2015	SONU Vs. ANJU	8.4.2019	D.O.D. 8.4.2019
55	COMI/77/2015	24/09/2015	SUBASH CHAND GOEL Vs. KAMALJEET KAUR	6.6.2019	D.O.D. 06.06.2019
56	COMI/78/2015	29/09/2015	SURENDER Vs. JITTENDER	06/05/2019	D.O.D. 06.05.2019
57	CHI/359/2015	01/10/2015	STATE OF HARYANA Vs. FARMAN	26.8.2019	D.O.D. 26.8.2019
58	CHI/362/2015	05/10/2015	STATE OF HARYANA Vs. IQBAL	16.10.19	D.O.D. 16.10..2019
59	CHI/366/2015	08/10/2015	STATE OF HARYANA Vs. JAGSHER	16.4.2020	PROCECUTION EVIDENCE
60	COMI/86/2015	08/10/2015	SATBIR Vs. RAMBHAGAT	6.2.2020	D.O.D. 10.12.2019
61	CHA/202/2015	09/10/2015	State vs Ali Mohammad	1.6.2019	D.O.D. 01.06.2019
62	CHA/203/2015	14/10/2015	STATE OF HARYANA Vs. MAHENDER	24.7.2019	D.O.D. 24.7.2019
63	COMI/88/2015	16/10/2015	JOGINDER Vs. SANJAY @ SANJU	7.5.2019	D.O.D. 17.05.2019
64	CS/662/2015	20/10/2015	SARVA HARYANA GARMIN BANK Vs. STATE OF HARYANA	28.2.2020	D.O.D. 28.2.2020
65	CHI/379/2015	20/10/2015	State vs Balkar	17.8.2019	D.O.D. 17.8.2019
66	CHA/210/2015	05/11/2015	STATE OF HARYANA Vs. SANDEEP	14.10.2019	D.O.D. 14.10..2019
67	CHI/397/2015	05/11/2015	STATE OF HARYANA Vs. SATPAL	1.4.2020	PROCECUTION EVIDENCE
68	CHI/403/2015	10/11/2015	01-02-19	18/04/2019	D.O.D. 18.4.2019
69	CHA/212/2015	16/11/2015	STATE OF HARYANA Vs. SAMUNDER	11.9.2019	D.O.D. 11.09.2019
70	CHI/412/2015	18/11/2015	STATE OF HARYANA Vs. SATYA NARAYAN	16.10.2019	D.O.D. 16.10..2019
71	CHI/420/2015	30/11/2015	STATE OF HARYANA Vs. PALA RAM	1.10.2019	D.O.D. 9.10..2019
72	CHI/423/2015	01/12/2015	STATE OF HARYANA Vs. SUSHIL	28.1.2020	D.O.D. 28.1.2020
73	CHA/226/2016	03/12/2015	STATE OF HARYANA Vs. AASIN	9.5.2019	D.O.D. 09.05.2019
74	CHA/228/2015	04/12/2015	STATE OF HARYANA Vs. PARDEEP	28.1.2020	D.O.D. 28.1.2020
75	CHI/435/2015	04/12/2015	STATE OF HARYANA Vs. ASHWANI KAPOOR	20.5.2019	D.O.D. 20.05.2019
76	CHA/229/2015	08/12/2015	STATE OF HARYANA Vs. CHINNU	18..7.2019	D.O.D. 18.7..2019
77	CHI/440/2015	08/12/2015	STATE OF HARYANA Vs. ROHTASH	24.1.2020	D.O.D. 24.1.2020
78	CHI/447/2015	10/12/2015	STATE OF HARYANA Vs. GURDEEP SINGH	1.2.2020	D.O.D. 1.2.2020
79	CHI/443/2015	11/12/2015	STATE OF HARYANA Vs. SURAJMAL	4.9.2019	D.O.D. 04.09.2019
80	CHI/444/2015	14/12/2015	STATE OF HARYANA Vs. RAJESH	10.5.2019	D.O.D. 10.05.2019
81	CHI/451/2015	15/12/2015	STATE OF HARYANA Vs. CHABEEL DASS	3.1.2020	D.O.D. 3.1.2020
82	CS/748/2015	18/12/2015	SMT. JAI DEVI Vs. GURDEEP SINGH	08/04/2019	D.O.D. 8.4.2019
83	CHI/455/2015	18/12/2015	STATE OF HARYANA Vs. GULAB ETC.	4.10.2019	D.O.D.24.10..2019
84	CHI/457/2015	18/12/2015	STATE OF HARYANA Vs. SAHAB RAM	3.4.2020	PROCECUTION EVIDENCE
85	CHI/458/2015	18/12/2015	STATE OF HARYANA Vs. SUKHDEV	26.8.2019	D.O.D. 26.8.2019
86	COMA/42/2015	21/12/2015	SEEMA Vs. VIKAS	5.2.2020	D.O.D. 5.2.2020

87	CHA/232/2015	24/12/2015	STATE OF HARYANA Vs. ASHOK	17.7.2019	D.O.D. 17.7..2019
88	CHI/468/2015	24/12/2015	STATE OF HARYANA Vs. RAJ KUMAR	12.9.2019	D.O.D. 12.09..2019
89	CS/2/2016	02/01/2016	JARNAL SINGH Vs. KEHAR SII	274.7.2019	D.O.D. 24.7.2019.
90	CHI 5/2016	4.1.2016	STATE OF HARYANA VS SUBH	2.4.2019	D.O.D. 2.4.2019
91	CHI/6/2016	04-01-16	STATE OF HARYANA Vs. DALE	11.2.2020	D.O.D. 11.2.2020
92	CHI/8/2016	05-01-16	STATE OF HARYANA Vs. MAN	19.09.2019	D.O.D. 19.09..2019
93	CHI/14/2016	05-01-16	SATE OF HARYANA Vs. BALIV	1.10.2019	D.O.D. 1.10..2019
94	CHI/21/2016	12-01-16	STATE OF HARYANA Vs. ROH	10.4.2020	PROCECUTION EVIDENCE
95	CHA/233/2016	13-01-16	STATE OF HARYANA Vs. SUBA	24.7.2019	D.O.D. 24.7.2019
96	CHI/22/2016	13-01-16	STATE OF HARYANA Vs. INDA	10.7.2019	D.O.D. 10.7.2019
97	CHI/24/2016	14-01-16	STATE OF HARYANA Vs. RAJE	5.9.2019	D.O.D. 05.09..2019
98	NACT/4/2016	14-01-16	NARENDER JEET Vs. SANMEE	27.5.2019	D.O.D. 27.05.2019
99	COMI/4/2016	18-01-16	BIRBAL Vs. KULDEEP	9.8.2019	D.O.D. 9.8.2019
100	NACT/6/2016	19-01-16	JOGINDER Vs. ASHISH KUMA	10.09.2019	D.O.D. 10.09.2019
101	NACT/7/2016	19-01-16	JOGINDER Vs. RAJKUMAR	7.9.2019	D.O.D. 07.09.2019
102	CHA/232/2016	22-01-16	STATE OF HARYANA Vs. PARV	5.11.2019	DOD 5.11..2019
103	CHI/31/2016	22-01-16	STATE OF HARYANA Vs. AMA	6.8.2019	D.O.D. 6.8.2019
104	CHI/32/2016	22-01-16	STATE OF HARYANA Vs. MAHI	7.11.2019	D.O.D. 7.11.2019
105	COMI/8/2016	25-01-16	SUMAN Vs. CHARAN SINGH	13.11.2019	D.O.D. 13.11.2019
106	CHI/36/2016	25-01-16	STATE OF HARYANA Vs. SACH	24.8.2019	D.O.D. 24.8..2019
107	CHI/37/2016	25-01-16	STATE OF HARWANA Vs. RAM	30-04-19	D.O.D. 30..4.2019
108	NACT/11/2016	27/01/2016	RAJESH KUMAR Vs. MANDEEP	17.1.2020	D.O.D. 17.1.2020
109	COMA/4/2016	28/01/2016	MUNICIPAL COMMITTEE NARWANA Vs. SAJJAN	13.7.2020	PROCECUTION EVIDENCE
110	CS/47/2016	29/01/2016	SATPAL Vs. BOARD OF SCHOOL EDUCATION HARYANA BHIWANI	14.8.2019	D.O.D. 14.8.2019
111	CHI/43/2016	01/02/2016	STATE OF HARYANA Vs. SATYAWAN	16.10.2019	D.O.D. 16.10..2019
112	CHI/48/2016	03/02/2016	STATE OF HARYANA Vs. GEETA DEVI @ RESHMA ETC.	3.3.2020	D.O.D. 3.3.2020
113	CHI/59/2016	10/02/2016	STATE OF HARYANA Vs. SANDEEP KUMAR	10.2.2020	D.O.D. 10.2.2020
114	COMA/7/2016	11/02/2016	USHA Vs. JASBIR ETC.	11.2.2020	D.O.D. 11.2.2020
115	CS/87/2016	12/02/2016	AJAY NAIN Vs. BOARD OF SCHOOL EDUCATION	08/07/2019	D.O.D. 8.7.2019.
116	CHI/66/2016	23/02/2016	STATE OF HARYANA Vs. SUNITA	25.7.2019	D.O.D. 25.7.2019.
117	CHI /60/2016	10.2.2016	STATE OF HARYANA VS RAM	15.10.2019	D.O.D. 15.10..2019
118	NACT /30/2016	17.2.2016	PARVEEN VS DHARMPAL	5.8.2019	D.O.D. 5.8.2019 (Include)
119	COMI/13/2016	29.2.2016	TARSHEM VS RAJESH	21.8.2019	D.O.D. 21.8.2019 (Include)

List of Action Plan 2019-20 Cases as on 31 march 2020

Name of the Court:- MS. SEEMA JMIC NARWANA

Sr. No.	Case No.	DOI	Title	Next Date	Status
I) 50 oldest Execution Petitions					
1	EXE/46/2016	29/04/2016	SMT BIRMATI Vs. JAGDISH	14.10.2019	DECIDED
2	EXE/75/2016	19/09/2016	DEEWANA Vs. RAMESH KUMAR ETC	23/04/2019	DECIDED
3	EXE/85/2016	20/10/2016	GAJE SINGH Vs. FATEH SINGH	16.4.2020	CONSIDERATION
4	EXE/54/2017	31/10/2017	RAMDIYA ETC. Vs. BHAG SINGH	27-7-2020	CONSIDERATION
5	EXE/55/2017	31/10/2017	KHAJAN SINGH ETC Vs. JAMNA DASS	27-7-2020	CONSIDERATION

6	EXE/56/2017	31/10/2017	MAHAVIR ETC Vs. RAJINDER ETC	27-7-2020	CONSIDERATION
7	EXE/65/2017	30/11/2017	SUBHASH Vs. MAHENDER	17-8-2019	DECIDED
8	EXE/17/2018	18/04/2018	KUSUM Vs. GURDEV	16-8-2019	DECIDED
9	EXE/18/2018	19/04/2018	M/S CHUHRIA MAL NARSI RAM Vs. SURAJMAL	18/04/2019	DECIDED
10	EXE/22/2018	27/04/2018	PNB UCHANA Vs. VIMAL HOUSIERY	11/04/2019	DECIDED
11	EXE/34/2018	04/07/2018	PUNJAB AND SINDH BANK Vs. NAFE SINGH	21.4.2020	APPEREANCE
12	EXE/39/2018	13/07/2018	KARNAIL SINGH Vs. GOBIND	5.5.2020	APPEREANCE
13	EXE/40/2018	18/07/2018	KELO Vs. RAGHBIR SINGH	20-8-2019	DECIDED
14	EXE/55/2018	26/09/2018	RAJESH Vs. MOHINDER	7-3-2020	DECIDED
15	EXE/59/2018	03/10/2018	ABHEY SINGH Vs. RANHDIR	15.4.2020	REPLY
16	EXE/62/2018	25/10/2018	GURCHARAN SINGH Vs. BHIM @ BUNTY	16.4.2020	APPEREANCE
17	EXE/66/2018	13/12/2018	RAKESH GUPTA Vs. RAMBILAS	4.1.2020	DECIDED
18	EXE/10/2019	05/02/2019	YASHPAL Vs. SURESH KUMAR	18.10.2019	DECIDED
19	EXE/11/2019	15/02/2019	RUCHI Vs. RAJ KUMAR	11.5.2020	APPEREANCE
20	EXE/14/2019	26/02/2019	KRISHAN KUMAR Vs. NARO @ MOTI	20.10.2019	DECIDED
21	EXE/4/2019	16/01/2019	GIRDHARI Vs. KIRU	12-3-2020	DECIDED
ii) All the pending cases which were instituted upto 31.12.2014					
22	CS/1483/2013	12/12/2013	RAM KISHAN Vs. RAJESH	7.12.2019	DECIDED
23	CS/1914/2014	07-08-14	ROSHAN LAL VS RAJESH	06-04-19	DECIDED
24	CS/1808/2014	03/07/2014	DHARAMSHALA SETH SITA RAM Vs. HANUMAN MANDIR COMMITTE	13.12.2019	DECIDED
25	CS/1891/2014	30/07/2014	JEEVANA Vs. BHEERA ETC	3-3-2020	DECIDED
26	CS/1999/2014	16/09/2014	ZILE SINGH Vs. RAM NIWAS	21.4.2020	REBUTAL
27	CS/2019/2014	22/09/2014	SANJAY KUMAR ADVOCATE Vs. RAJ KUMAR	6-8-2019	DECIDED
28	CS/2088/2014	13/11/2014	NARENDER Vs. OM PARKASH	15.4.2020	PLANTIFF EVIDENCE
29	CS/2089/2014	13/11/2014	NARENDER Vs. NEELAM	22.4.2020	DEFENDANT EVIDENCE
30	CS/2139/2014	10/12/2014	SMT KAMLESH Vs. AJMER	19.4.2020	DEFENDANT EVIDENCE
31	CS/2148/2014	12/12/2014	SATYAWAN Vs. BHIRMATI	15.4.2020	REBUTAL
32	CS/2167/2014	24/12/2014	NAKASTHAR GIR ETC Vs. JASWANT SINGH	16.4.2020	PLANTIFF EVIDENCE
33	COMI/592/2014	28/02/2014	RAMMEHAR Vs. MAHENDER	2-8-2019	DECIDED
34	COMI/661/2014	05/12/2014	JAGMOHAN Vs. ANOJ	19.4.2020	DEFENCE EVIDENCE
35	CHI/2804/2013	11/12/2013	STATE OF HARYANA Vs. NARESH GOYAL	2.5.2020	APPEREANCE
36	CHI/2930/2014	27/01/2014	STATE OF HARYANA Vs. AMIT	9.7.2019	DECIDED
37	CHI/3068/2014	07/02/2014	STATE OF HARYANA Vs. KITABA	6-8-20119	DECIDED
38	CHI/3074/2014	20/03/2014	STATE Vs. VIKAS	19.10.2019	DECIDED
39	CHI/3228/2014	02/07/2014	STATE OF HARYANA Vs. DEV RAJ	4.5.2020	313 CR.PC
40	CHI/3265/2014	03/07/2014	STATE OF HARYANA Vs. SUNIL ETC	21-3-2020	DECIDED
41	CHI/3363/2014	06/08/2014	STATE OF HARYANA Vs. PURSHOTAM DASS	12-3-2020	DECIDED
42	CHI/3374/2014	20/08/2014	STATE OF HARYANA Vs. BHAGAT SINGH	23/04/2019	DECIDED
43	CHI/3395/2014	27/08/2014	STATE OF HARYANA Vs. BALWANT SINGH	16.12.2019	DECIDED
44	CHI/3415/2014	09/09/2014	STATE OF HARYANA Vs. SONU ETC	10/05/2019	DECIDED
45	CHI/3449/2014	07/10/2014	STATE OF HARYANA Vs. SURESH ETC	20/04/2019	DECIDED
46	CHI/3455/2014	09/10/2014	STATE OF HARYANA Vs. PARMA ETC	20.10.2019	DECIDED

47	CHI/3472/2014	01/11/2014	STATE OF HARYANA Vs. SURAJ PARKASH ETC	5-3-2020	DECIDED
48	CHI/3495/2014	14/11/2014	STATE OF HARYANA Vs. RAMMEHAR ETC.	16-8-2019	DECIDED
49	CHI/3499/2014	05/11/2014	STATE OF HARYANA Vs. SUNIL S/O HARIKESH JAT	2.1.2020	DECIDED
50	CHI/3519/2014	27/11/2014	STATE OF HARYANA Vs. VIRENDER @ NANNU	21.02.2020	DECIDED
51	CHI/3559/2014	16/12/2014	STATE OF HARYANA Vs. SUNIL	16.12.2019	DECIDED
iii) All the pending cases in which accused are in custody for a period of more					
52	CHA/21/2018	30-01-2018	STATE OF HARYANA Vs. JASBIR	5.5.2020	VC/PW
53	CHI/294/2016	26-08-2016	STATE OF HARYANA Vs. SOMI ETC	11-04-2019	DECIDED
54	CHI/295/2016	26-08-2016	STATE OF HARYANA Vs. SOMI ETC	11-04-2019	DECIDED
55	CHI/296/2016	26-08-2016	STATE OF HARYANA Vs. SOMI ETC	11-04-2019	DECIDED
iv) All the pending cases under section 138 of NI Act instituted upto the year					
56	NACT/104/2015	25/09/2015	THE JIND DISTT. Vs. OMPRAKASH	1.10.2019	DECIDED
57	NACT/111/2015	29/09/2015	KMT INDUSTRIES THROUGH ITS PROPMAHAVIR Vs. JASHMIR	22.4.2019	DECIDED
58	NACT/131/2015	19/10/2015	HARYANA AGRO IND.LTD. Vs. MS DAYA CHAND RICE MILLS	15.4.2020	EVIDENCE
59	NACT/140/2015	21/11/2015	SATNARAYAN Vs. NARENDER	4.12.2019	DECIDED
60	NACT/149/2015	01/12/2015	THE JIND DISTT. PRIMARY CO.OPE. AGRI. AND RURAL DEV. BANK LTD. NARWANA Vs. SANTRAJ	20/04/2019	DECIDED
61	NACT/152/2015	01/12/2015	THE JIND DISTT. PRIMARY CO.OPE. AGRI. AND RURAL DEV. BANK LTD. NARWANA Vs. KRISHAN KUMAR	5.7.2019	DECIDED
62	NACT/165/2015	01/12/2015	DPCARD Vs. SHAMSHER	10.12.2019	DECIDED
63	NACT/17/2015	12/02/2015	VIKASH Vs. NARENDER KUMAR	02/05/2019	DECIDED
64	NACT/183/2015	05/12/2015	THE JIND DISTT. PRIMARY CO.OPE. AGRI. AND RURAL DEV. BANK LTD. NARWANA Vs. RAM GOPAL	17.9.2019	DECIDED
65	NACT/199/2015	11/12/2015	THE JIND DISTT. PRIMARY CO.OPE. AGRI. AND RURAL DEV. BANK LTD. NARWANA Vs. INDER	12.10.2019	DECIDED
66	NACT/37/2015	16/04/2015	ANIL Vs. RAJBIR	2.7.2019	DECIDED
67	NACT/43/2015	07/05/2015	SANDEEP KUMAR Vs. BINTU	23.7.2019	DECIDED
68	NACT/63/2015	03/07/2015	MS SMITH N SMITH CHEMICALS LTD. Vs. MANDEEP KUMAR	3.9.2019	DECIDED
69	NACT/80/2015	12/08/2015	AMAN Vs. BALRAJ	4.10.2019	DECIDED
70	NACT/85/2015	08/09/2015	JAGDISH Vs. ALI MOHMAD	16.4.2020	EVIDENCE
71	NACT/92/2015	23/09/2015	SARVA HARYANA GARMIN BANK Vs. AMARJEET KAUR	22/04/2019	DECIDED
v) Other oldest civil and criminal cases					
72	CS/79/2015	05/02/2015	DHIRJA MANDIR Vs. DALBIR SINGH	16.10.2019	DECIDED
73	CS/108/2015	16/02/2015	AMREEK SINGH Vs. KARNAIL	21.4.2020	REBUTAL
74	CS/114/2015	19/02/2015	BIRMATI Vs. HARYANA CO	05.02.2020	DECIDED
75	CS/127/2015	25-02-15	BALBIR KAUR VS. MAHENDER KAUR	15.4.2020	DWS
76	CS/137/2015	03/03/2015	ZILE SINGH Vs. KANTA DEVI	11.5.2020	PLANTIFF EVIDENCE

77	CS/160/2015	17/03/2015	HARKERAT SINGH Vs. BHATERI	18.02.2020	DECIDED
78	CS/191/2015	25/03/2015	JILE SINGH Vs. GULAB SINGH	12.7.2019	DECIDED
79	CS/195/2015	27/03/2015	MADANA Vs. HARYANA GOVT.	12.5.2020	REBUTAL
80	CS/197/2015	27/03/2015	MANPHOOL SINGH Vs. CHANDI RAM	22.4.2020	REPLICA
81	CS/205/2015	31/03/2015	SANTARO DEVI Vs. AJMER	26.7.2019	DECIDED
82	CS/219/2015	04/04/2015	MANGHA Vs. SURENDER	11.5.2020	REBUTAL
83	CS/292/2015	17/04/2015	SURESH Vs. STATE OF HARYANA	24.4.2020	REPLICA
84	CS/263/2015	29/04/2015	TOWER VISION PVT LTD Vs. STATE OF HARYANA	28.4.2020	PLANTIFF EVIDENCE
85	CS/284/2015	08/05/2015	PALARAM Vs. PARVEEN	17.4.2020	PLANTIFF EVIDENCE
86	CS/301/2015	14/05/2015	SURESH CHAND Vs. CHANDRA BHAN	16.4.2020	PLANTIFF EVIDENCE
87	CS/316/2015	19/05/2015	GOPAL Vs. RAM NIWAS	21.4.2020	DEFENDANT EVIDENCE
88	CS/323/2015	21/05/2015	RAM KUMAR Vs. YAJUNDER SINGH	30/04/2019	DECIDED
89	CS/331/2015	29/05/2015	SATYAWAN Vs. SATBIR	12/04/2019	DECIDED
90	CS/348/2015	30/05/2015	KARAM SINGH Vs. BIJENDER	17.4.2020	REPLICA
91	CS/366/2015	04/07/2015	RAMNIWAS Vs. VIRENDER	11/04/2019	DECIDED
92	CS/387/2015	04/07/2015	JAGDISH Vs. CANARA BANK	13-8-2019	DECIDED
93	CS/377/2015	06/07/2015	DHARAMPAL Vs. BALI SINGH	11.5.2020	REBUTAL
94	CS/386/2015	07/07/2015	HARI RAM Vs. JAILA	15.5.2020	REPLY
95	CS/427/2015	10/07/2015	RAVI SHANKAR Vs. RAM NARAIN	15.5.2020	DEFENDANT EVIDENCE
96	CS/438/2015	23/07/2015	ROSHAN LAL Vs. ISHWAR SINGH	20.11.2019	DECIDED
97	CS/459/2015	30/07/2015	HAMID KHAN Vs. SARAJUDIN	13.02.2020	DECIDED
98	CS/460/2015	30/07/2015	RADHA KRISHAN Vs. RAMDHARI	15.4.2020	PLANTIFF EVIDENCE
99	CS/483/2015	06/08/2015	SANTOSH Vs. BIMLA	18/05/2019	DECIDED
100	CS/484/2015	06/08/2015	KULDEEP SINGH Vs. ZILE SINGH	22.5.2020	DEFENDANT EVIDENCE
101	CS/497/2015	12/08/2015	MUAFFI ASSAN DERA Vs. STATE OF HARYANA	15.4.2020	DEFENDANT EVIDENCE
102	CS/522/2015	21/08/2015	SARUPI Vs. AZAAD SINGH	23.5.2020	DEFENDANT EVIDENCE
103	CS/524/2015	25/08/2015	KAVITA Vs. SAROJ BALA	24.4.2020	REBUTAL
104	CS/539/2015	28/08/2015	LAXMAN DASS Vs. BANARSI DASS	15.11.2019	DECIDED
105	CS/534/2015	29/08/2015	JYUNA SINGH Vs. SDO SUB URBAN	18/04/2019	DECIDED
106	CS/557/2015	04/09/2015	SATPAL Vs. DARSHANA DEVI	18.4.2020	PLANTIFF EVIDENCE
107	CS/562/2015	08/09/2015	GOPAL Vs. GRAM PANCHAYAT	18.4.2020	DEFENDANT EVIDENCE
108	CS/563/2015	08/09/2015	BALWANT SINGH Vs. NAND KISHOR	6.10.2019	DECIDED
109	CS/564/2015	08-09-15	ASHU JAIN VS. NARPAL	01-04-19	DECIDED
110	CS/585/2015	15/09/2015	SUBHASH CHAND GOEL Vs. KAMALJETT KAUR	12-3-2020	DECIDED
111	CS/603/2015	22/09/2015	MAHIPAL PURI Vs. CHANDRA BHAN	20.7.2019	DECIDED
112	CS/611/2015	25/09/2015	SAROJ Vs. SCHEDULE CASTE COOP. LANDING LTD	8-8-2019	DECIDED
113	CS/628/2015	03/10/2015	SATBIR Vs. MOMAN	12/04/2019	DECIDED
114	CS/633/2015	07/10/2015	DHARAMBIR Vs. KULBIR	20/05/2019	DECIDED
115	CS/634/2015	07/10/2015	RAJERAM Vs. SURENDER	20/05/2019	DECIDED
116	CS/651/2015	14/10/2015	SUBHE SINGH Vs. STATE OF HARYANA	16.4.2020	DEFENDANT EVIDENCE
117	CS/675/2015	30/10/2015	RAJESH Vs. RAJIV	16.4.2020	PLANTIFF EVIDENCE
118	CS/685/2015	05/11/2015	BALVIR Vs. PHOOL PATI	11.5.2020	PLANTIFF EVIDENCE

119	CS/691/2015	07/11/2015	BADLU Vs. TARA	06.02.2020	DECIDED
120	CS/693/2015	09/11/2015	MS MAHINDRA COTTON MILLS Vs. SDO NARWANA	16/05/2019	DECIDED
121	CS/698/2015	20/11/2015	PARDEEP Vs. RAM NIWAS	17.4.2020	PLANTIFF EVIDENCE
122	CS/702/2015	27/11/2015	OM PARKASH Vs. RAM MEHAR	17-3-2020	DECIDED
123	CS/704/2015	30/11/2015	ISHWAR CHAND Vs. HARYANA STATE AGRICULTURAL MARKETING BOARD	9.10.2019	DECIDED
124	CS/705/2015	30/11/2015	MELI RAM Vs. HARYANA STATE AGRICULTURAL MARKETING BOARD	8-8-2019	DECIDED
125	CS/706/2015	30/11/2015	SATAYWAN Vs. ISHWAR	12.02.2020	DECIDED
126	CS/709/2015	30/11/2015	SUNIL Vs. SHEO KARAN	16.10.2019	DECIDED
127	CS/708/2015	30-11-15	PREM VS. SATPAL	06-04-19	DECIDED
128	CS/714/2015	01/12/2015	DHOOP SINGH Vs. MAHENDER SINGH	2.5.2020	DEFENDANT EVIDENCE
129	CS/718/2015	01/12/2015	SATBIR Vs. RANBIR	5.5.2020	REPLY
130	CS/721/2015	02/12/2015	DHAN SINGH Vs. STATE OF HARYANA	21.4.2020	PLANTIFF EVIDENCE
131	CHA/106/2015	06/07/2015	STATE OF HARYANA Vs. KARAMBIR	9.10.2019	DECIDED
132	CHA/108/2015	06/07/2015	STATE OF HARYANA Vs. WAJIR	1.10.2019	DECIDED
133	CHA/123/2015	07/07/2015	STATE OF HARYANA Vs. ANIL	26.11.2019	DECIDED
134	CHA/186/2015	15/09/2015	STATE OF HARYANA Vs. BALJIT	11.02.2020	DECIDED
135	CHA/187/2015	15/09/2015	STATE OF HARYANA Vs. GURMAIL SINGH	20.10.2019	DECIDED
136	CHA/188/2015	15/09/2015	STATE OF HARYANA Vs. PARVEEN	22.10.2019	DECIDED
137	CHA/201/2015	09/10/2015	STATE OF HARYANA Vs. RAMKALAN	19.10.2019	DECIDED
138	CHA/214/2015	16/11/2015	STATE OF HARYANA Vs. JAGGA	26.9.2019	DECIDED
139	CHA/89/2015	11/06/2015	STATE OF HARYANA Vs. SURENDER	25.11.2019	DECIDED
140	CHA/94/2015	15/06/2015	STATE OF HARYANA Vs. GANESH @ DINESH	24.10.2019	DECIDED
141	CHI/99/2015	12-03-15	STATE OF HARYANA VS. MAD	15.4.2020	
142	CHI/101/2015	17/03/2015	STATE OF HARYANA Vs. RAJA	20.4.2020	PROCECUTION EVIDENCE
143	CHI/106/2015	19/03/2015	STATE OF HARYANA Vs. RAJENDER @ JANGLI	20.10.2019	DECIDED
144	CHI/113/2015	17/03/2015	STATE OF HARYANA Vs. VED PARKASH	24.10.2019	DECIDED
145	CHI/119/2015	31/03/2015	STATE OF HARYANA Vs. SUNIL	12.4.2019	DECIDED
146	CHI/135/2015	08/04/2015	STATE OF HARYANA Vs. SUNIL	20.10.2019	DECIDED
147	CHI/139/2015	15/04/2015	STATE OF HARYANA Vs. KALA CHOWKIDAR	20.4.2020	PROCECUTION EVIDENCE
148	CHI/141/2015	16/04/2015	STATE OF HARYANA Vs. SANDEEP	29.02.2020	DECIDED
149	CHI/144/2015	16/04/2015	STATE OF HARYANA Vs. RAJKUMAR ASI	16.10.2019	DECIDED
150	CHI/163/2015	30/04/2015	STATE OF HARYANA THROUGH RENU Vs. ANITA	2.12.2019	DECIDED
151	CHI/171/2015	08/05/2015	STATE OF HARYANA Vs. BITTU	22.5.2020	APPEREANCE
152	CHI/181/2015	15/05/2015	STATE OF HARYANA Vs. GURUSEWAK	19.4.2020	PROCECUTION EVIDENCE
153	CHI/187/2015	20/05/2015	STATE OF HARYANA Vs. SONU	16.4.2020	PROCECUTION EVIDENCE
154	CHI/197/2015	29/05/2015	STATE OF HARYANA Vs. PARMOD KUMAR	5.5.2020	PROCECUTION EVIDENCE

155	CHI/199/2015	30/05/2015	STATE OF HARYANA Vs. BIJENDER	4.8.2019	DECIDED
156	CHI/200/2015	03/06/2015	STATE OF HARYANA Vs. KALA	21.4.2020	PROCECUTION EVIDENCE
157	CHI/201/2015	03/06/2015	STATE OF HARYANA Vs. SONU	22.10.2019	DECIDED
158	CHI/205/2015	30/05/2015	STATE OF HARYANA Vs. SUSHIL	20-3-2020	DECIDED
159	CHI/206/2015	30/05/2015	STATE OF HARYANA Vs. INDER	21.4.2020	PROCECUTION EVIDENCE
160	CHI/217/2015	15/06/2015	STATE OF HARYANA Vs. JASMER @ JASSI	23/04/2019	DECIDED
161	CHI/219/2015	15/06/2015	STATE OF HARYANA Vs. KASMIRA @ SHEETU	17.4.2020	PROCECUTION EVIDENCE
162	CHI/223/2015	03/07/2015	STATE THROUGH HARIKESH Vs. JAGDISH	23.11.2019	DECIDED
163	CHI/225/2015	06/07/2015	STATE OF HARYANA Vs. SINDHAR	4.8.2019	DECIDED
164	COMI/50/2015	06/07/2015	NARJAN Vs. MAHIPAL	2.5.2020	
165	CHI/228/2015	06/07/2015	STATE OF HARYANA Vs. PAWAN	22.10.2019	DECIDED
166	CHI/236/2015	04/07/2015	STATE THROUGH ASI BALWAN SINGH 465 Vs. SUMIT	2.5.2020	PROCECUTION EVIDENCE
167	CHI/247/2015	07/07/2015	STATE OF HARYANA Vs. NASIB	01.03.2020	DECIDED
168	COMI/54/2015	15-07-15	HARDEVA VS. SAMSHER	03-04-19	DECIDED
169	CHI/27/2015	19/01/2015	STATE OF HARYANA Vs. NARESH	1.5.2020	PROCECUTION EVIDENCE
170	CHI/67/2015	21-02-15	STATE OF HARYANA VS. PRE	11.01.2020	DECIDED
171	CHI/276/2015	05/08/2015	STATE OF HARYANA Vs. SANJU @ LASI	16.4.2020	APPEREANCE
172	CHI/280/2015	10/08/2015	STATE THROUGH RAM CHANDER JAIN Vs. NASEEB	9.8.2019	DECIDED
173	CHI/297/2015	24/08/2015	STATE OF HARYANA Vs. RANBIR @ BHIRA	18.7.2019	DECIDED
174	CHI/303/2015	01/09/2015	STATE OF HARYANA Vs. SAMPAT	19.4.2020	PROCECUTION EVIDENCE
175	CHI/318/2015	04/09/2015	STATE OF HARYANA Vs. RAVI	26.7.2019	DECIDED
176	CHI/328/2015	11/09/2015	STATE OF HARYANA Vs. SEETA RAM BHAGAT	15.4.2020	PROCECUTION EVIDENCE
177	CHI/33/2015	30/01/2015	STATE OF HARYANA Vs. RAMESH	20-8-2019	DECIDED
178	CHI/337/2015	15/09/2015	STATE OF HARYANA Vs. USHMAN	19.4.2020	APPEREANCE
179	CHI/338/2015	15/09/2015	STATE OF HARYANA Vs. ASLAM	24.4.2020	APPEREANCE
180	CHI/339/2015	15/09/2015	STATE OF HARYANA Vs. USHMAN	26.4.2020	APPEREANCE
181	CHI/341/2015	15/09/2015	STATE OF HARYANA Vs. SANDEEP	13.10.2019	DECIDED
182	CHI/342/2015	17/09/2015	STATE OF HARYANA Vs. SINKNDER SAINI	23.11.2019	DECIDED
183	CHI/343/2015	17/09/2015	STATE OF HARYANA Vs. ANIL KUMAR	26.02.2020	DECIDED
184	CHI/345/2015	17/09/2015	STATE OF HARYANA Vs. RAMESH	21.4.2020	PROCECUTION EVIDENCE
185	COMI/80/2015	24/09/2015	SUBHASH Vs. SADHU	22.4.2019	DECIDED
186	CHI/363/2015	06/10/2015	STATE OF HARYANA Vs. SHIYA RAM	2.10.2019	DECIDED
187	CHI/371/2015	21/08/2015	STATE OF HARYANA THROUGH JAIBIR SINGH SI 313H Vs. SATYAWAN	15.4.2020	PROCECUTION EVIDENCE
188	CHI/380/2015	16/10/2015	STATE OF HARYANA Vs. SURAJ BHAN	02.03.2020	DECIDED
189	CHI/391/2015	02/11/2015	STATE OF HARYANA Vs. PARVEEN	05.03.2020	DECIDED

190	COMI/92/2015	03/11/2015	DHARAMPAL SINGH Vs. SUSH	19.4.2020	
191	CHI/399/2015	09/11/2015	STATE OF HARYANA Vs. BALWANT SINGH	17.4.2020	PROCECUTION EVIDENCE
192	CHI/401/2015	09/11/2015	STATE OF HARYANA Vs. SATYWAN	16.10.2019	DECIDED
193	CHI/405/2015	17/11/2015	STATE OF HARYANA Vs. GULSHAN KUMAR	20-3-2020	DECIDED
194	CHI/406/2015	18/11/2015	STATE OF HARYANA Vs. DARSHAN	11.10.2019	DECIDED
195	CHI/413/2015	20/11/2015	STATE OF HARYANA Vs. SANDEEP KUMAR	21.4.2020	PROCECUTION EVIDENCE
196	COMI/95/2015	26/11/2015	SUSHIL Vs. AMAN	11.5.2020	PLANTIFF EVIDENCE
197	CHI/417/2015	30/11/2015	STATE OF HARYANA Vs. SATNAM	26.11.2019	DECIDED
198	CHI/418/2015	30/11/2015	STATE OF HARYANA Vs. SURESH KUMAR	26.10.2019	DECIDED
199	CHI/425/2015	01/12/2015	STATE OF HARYANA Vs. JOGINDER @ BHALU	21.11.2019	DECIDED
200	CHI/426/2015	02/12/2015	STATE OF HARYANA Vs. KARAMBIR	11.5.2020	APPEREANCE

Action Plain List for the month of MARCH 2020

List of Action Plan 2019-20 Cases as on 31.03.2020.

Name of the Court:- Sumit Kumar Saini JMJC Narwana

Sr. No.	Case No.	DOI	Title	Next Date	Status
i) 50 oldest Execution Petitions					
1	EXE/19/2018	20/04/2018	RAGHUBIR DAYAL. Vs. E.O. SECRETARY	11/7/2019	DECIDED
2	EXE/25/2018	09/05/2018	P.N.B Vs. PALA ALISE RAMPHELS/O MAIRAM CAST KHATI	09/09/2019	DECIDED
3	EXE/28/2018	19/05/2018	PUNJAB AND SINDH BANK Vs. RAJINDER	01/07/2019	DECIDED
4	EXE/33/2018	04/07/2018	L.R. RADHEY SHYAM Vs. KULDEEP	20/09/2019	DECIDED
5	EXE/35/2018	10/07/2018	USHA Vs. RAM MEHAR	28/11/2019	DECIDED
6	EXE/36/2018	11/07/2018	SURAJMAL Vs. GORI DUTT	13/05/2019	DECIDED
7	EXE/51/2018	19/09/2018	DINESH KUMAR Vs. ADMINISTRATOR, MARKET COMMITEE	23/04/2020	APPEREANCE
8	EXE/56/2018	18/10/2018	CHATAR SINGH Vs. AJAY	22/04/2020	APPEREANCE
9	EXE/67/2018	05/12/2018	RAM KUMAR Vs. DARSHANA	20/05/2020	APPEREANCE
10	EXE/1/2019	09/01/2019	SANTOSH Vs. SURESH KUMAR	03/03/2020	DECIDED
11	EXE/6/2019	19/01/2019	RAHUM RAM Vs. JUMMA	04/07/2019	DECIDED
ii) All the pending cases which were instituted upto 31.12.2014					
1	CS/741/2013	23/04/2012	PALA RAM Vs. MEWA SINGH	29/08/2019	DECIDED
2	CS/1233/2013	29/07/2013	JAIN MOTORS Vs. TUDOR INDIA LTD	23/11/2019	DECIDED
3	CS/1494/2013	19/12/2013	DHARAMPAL Vs. BALRAJ	09/05/2019	DECIDED
4	CS/1855/2014	02/07/2014	SHANTI DEVI Vs. GURMAIL KAUR	06/08/2019	REBUTAL
5	CHI/2422/2013	11/12/2012	STATE OF HARYANA Vs. KRISHAN	02/07/2019	DECIDED
6	CHA/613/2014	07/11/2014	STATE OF HARYANA Vs. RAVINDER ALIAS BINDER	18/09/2019	DECIDED
7	COMI/420/2013	22/12/2012	KRISHAN Vs. SHAMSHER	24/07/2019	DECIDED
8	NACT/434/2013	17/10/2013	THE JIND DISTT. PRIMARY CO.OPE. AGRI. RURAL DEV. Vs. UDAI BIR	27/04/2020	APPEREANCE
9	CHI/2439/2013	23/08/2013	STATE OF HARYANA Vs. PAPU	29/05/2019	DECIDED
10	COMI/602/2014	17/04/2013	JASBIR Vs. MAHAVIR	31/07/2019	DECIDED

11	NACT/106/2014	28/07/2014	KRISHAN Vs. NANU RAM	17/04/2020	DEFENCE EVIDENCE
12	COMI/666/2014	16/12/2014	PINKI Vs. PARVEEN	27/09/2019	DECIDED
13	CHI/3035/2014	26/02/2014	STATE Vs. RAMNIWAS	21/04/2020	PROCECUTION EVIDENCE
14	CHI/3036/2014	26/02/2014	STATE Vs. ISHWER	21/04/2020	DEFENCE EVIDENCE
15	CHI/3109/2014	09/04/2014	STATE OF HARYANA Vs. PALO ETC.	10/05/2019	DECIDED
16	CHI/3166/2014	05/05/2014	STATE OF HARYANA Vs. VINOD KUMAR	17/05/2019	DECIDED
17	CHI/3229/2014	02/07/2014	STATE OF HARYANA Vs. VISHAL @ VISHU	24/04/2020	PROCECUTION EVIDENCE
18	CHI/3314/2014	19/07/2014	STATE OF HARYANA Vs. PARMJEET	10/04/2020	APPEREANCE
19	CHI/3386/2014	23/08/2014	STATE OF HARYANA Vs. RAJA	21/05/2019	DECIDED
20	CHI/3422/2014	10/09/2014	STATE OF HARYANA Vs. MOHAN SINGH	31/10/2019	DECIDED
21	CHI/3423/2014	16/09/2014	STATE OF HARYANA Vs. RAJ KUMAR	07/09/2019	DECIDED
22	CHI/3462/2014	18/10/2014	STATE OF HARYANA ANOOP Vs. ASHISH KUMAR	07/08/2019	DECIDED
23	CHI/3484/2014	07/11/2014	STATE OF HARYANA Vs. KULDEEP	12/12/2019	DECIDED
24	CHI/3492/2014	07/11/2014	STATE OF HARYANA Vs. MANGAL	29/01/2020	DECIDED
iii) All the pending cases in which accused are in custody for a period of more than six months					
1	NIL				
iv) All the pending cases under section 138 of NI Act instituted upto the year 2015.					
1	NACT/76/2015	20/07/2015	RAJIV KUMAR Vs. JAIVINDER	20/09/2019	DECIDED
2	NACT/83/2015	12/08/2015	THE JIND DISTT. Vs. MAHABIR	27/04/2020	APPEREANCE
3	NACT/88/2015	19/09/2015	NARAIN SINGH Vs. GURDEV RAM	14/02/2020	DECIDED
4	NACT/109/2015	28/09/2015	VIKASH KUMAR Vs. KALU RAM S/O KASTURI LAL VILL CHAK NO 1SKM WARD NO 2 THE GHAHSANADISTT GABGA BAGER BANK ADDRESS 91	30/10/2019	DECIDED
5	NACT/119/2015	13/10/2015	RANDHIR Vs. BHUPINDER KUMAR GUPTA	04/04/2020	APPEREANCE
6	NACT/132/2015	19/10/2015	HARYANA AGRO INDUSTRIES CORPOARATION LTD Vs. MS DAYA CHAND RICE MILLS	24/04/2020	DEFENCE EVIDENCE
7	NACT/135/2015	02/11/2015	DHARAMPAL Vs. BALRAJ	18/04/2020	DEFENCE EVIDENCE
8	NACT/180/2015	05/12/2015	THE JIND DISTT. PRIMARY CO.OPE. AGRI. AND RURAL DEV. BANK LTD. NARWANA Vs. RAMDHARI	31/08/2019	DECIDED
9	NACT/187/2015	08/12/2015	THE JIND DISTT. PRIMARY CO.OPE. AGRI. AND RURAL DEV. BANK LTD. NARWANA Vs. BALWAN SINGH	17/05/2019	DECIDED
10	NACT/190/2015	08/12/2015	THE JIND DISTT. PRIMARY CO.OPE. AGRI. AND RURAL DEV. BANK LTD. NARWANA Vs. RAM DIYA	24/09/2019	DECIDED
11	NACT/203/2015	11/12/2015	THE JIND DISTT. PRIMARY CO.OPE. AGRI. AND RURAL DEV. BANK LTD. NARWANA Vs. SHRI RAM	30/09/2019	DECIDED
v) Other oldest civil and criminal cases					
1	CHI/8/2015	03/01/2015	STATE OF HARYANA Vs. SAIN KUMAR	09/05/2019	DECIDED
2	CHA/95/2015	03/07/2015	STATE OF HARYANA Vs. KISHAN KUMAR	26/04/2019	DECIDED

3	COMI/10/2015	27/01/2015	KULDEEP Vs. RAMESH	27/04/2020	DEFENCE EVIDENCE
4	CHI/25/2015	19/01/2015	STATE OF HARYANA Vs. RANDHIR	29/01/2020	DECIDED
5	CHA/116/2015	03/07/2015	STATE THROUGH ASI GURMAIL SINGH 176 Vs. SURESH	23/10/2015	DECIDED
6	COMI/36/2015	01/07/2015	RANDHIR Vs. BHALE RAM	30/04/2020	EVIDENCE
7	CHI/37/2015	30/01/2015	STATE OF HARYANA Vs. SARABJIT SINGH	14/06/2019	DECIDED
8	CHA/99/2015	06/07/2015	STATE OF HARYANA Vs. ISHWAR	10/06/2019	DECIDED
9	COMI/93/2015	19/11/2015	JAGDISH Vs. ASHU KALDA	24/04/2019	DECIDED
10	CHI/36/2015	31/01/2015	STATE OF HARYANA THROUGH SUBHASH Vs. SONU	03/03/2020	DEFENCE EVIDENCE
11	CHA/100/2015	06/07/2015	STATE OF HARYANA Vs. SUSHIL	20/04/2019	DECIDED
12	COMI/101/2015	09/12/2015	JOGI RAM Vs. ROHTASH	19/02/2020	DECIDED
13	CHI/73/2015	24/02/2015	STATE OF HARYANA Vs. PARVEEN KUMAR	02/11/2019	DECIDED
14	CHA/134/2015	20/07/2015	STATE THROUGH HC BALWAN SINGH Vs. SUBASH @ BASHA	19/07/2019	DECIDED
15	COMI/28/2016	06/04/2016	RAM KUMAR Vs. JOGIRAM	19/02/2020	DECIDED
16	CHI/241/2015	12/06/2015	STATE Vs. MAHABIR	30/04/2020	313 CR.PC
17	CHA/196/2015	25/09/2015	STATE Vs. BALWAN	22/01/2020	DECIDED
18	COMI/34/2016	07/04/2016	MUKESH RANI Vs. VIJAY KUMAR	05/04/2019	DECIDED
19	CHI/242/2015	12/06/2015	STATE OF HARYANA Vs. SANJAY	24/04/2020	DEFENCE EVIDENCE
20	CHA/217/2015	28/10/2015	STATE OF HARYANA THROUGH SI JAIPARKSH Vs. JASWANT	18/04/2019	DECIDED
21	COMI/35/2016	12/04/2016	SUBHASH Vs. OMPATTI	26/02/2020	DECIDED
22	CHI/215/2015	15/06/2015	STATE Vs. RAKESH	16/08/2019	DECIDED
23	CHA/211/2015	05/11/2015	STATE OF HARYANA Vs. RAM NIWAS	23/04/2020	DEFENCE EVIDENCE
24	COMI/51/2016	04/07/2016	LABH SINGH Vs. DILBAG	05/03/2020	DECIDED
25	CHI/216/2015	15/06/2015	STATE OF HARYANA Vs. RAJA @ RAMESH	15/11/2019	DECIDED
26	CHA/242/2016	01/03/2016	STATE OF HARYANA Vs. KRISHAN KUMAR	31/07/2019	DECIDED
27	COMI/62/2016	29/09/2016	NEELAM Vs. ROSHAN	16/05/2019	DECIDED
28	CHI/232/2015	03/07/2015	STATE THROUGH MANDEEP Vs. SANDEEP	24/04/2019	DECIDED
29	CHA/292/2016	25/05/2016	STATE OF HARYANA Vs. AMAR SINGH @ PANDI	24/04/2019	DECIDED
30	CHI/244/2015	04/07/2015	STATE OF HARYANA Vs. KRISHAN	13/06/2019	DECIDED
31	CHA/297/2016	07/06/2016	STATE OF HARYANA Vs. PREM	18/12/2019	DECIDED
32	CHI/264/2015	15/07/2015	STATE OF HARYANA Vs. FAZRUDIN	13/11/2019	DECIDED
33	CHA/300/2016	09/06/2016	STATE OF HARYANA Vs. JOGENDER SINGH	30/10/2019	DECIDED
34	NACT/56/2016	06/04/2016	GULAB Vs. HARPREET SINGH	23/04/2020	ARGUMENTS
35	CHI/263/2015	16/07/2015	STATE OF HARYANA Vs. SANJU	04/10/2019	DECIDED
36	CHA/301/2016	09/06/2016	STATE OF HARYANA Vs. JANGIR	22/04/2020	ARGUMENTS
37	NACT/84/2016	07/04/2016	SANTOSH Vs. SURESH KUMAR	17/04/2020	DEFENCE EVIDENCE
38	CHI/262/2015	17/07/2015	STATE OF HARYANA Vs. RAMNIWAS	27/05/2019	DECIDED
39	CHA/296/2016	10/06/2016	STATE OF HARYANA Vs. RAJBANT @ JATI	12/12/2019	DECIDED
40	NACT/83/2016	11/04/2016	RAGHBIR Vs. BALVINDER	15/11/2019	DECIDED

41	CHI/282/2015	12/08/2015	STATE THROUGH JAI NARAYAN 9812332465 Vs. KRISHAN	13/01/2020	DECIDED
42	CHA/298/2016	10/06/2016	STATE OF HARYANA Vs. RAKESH	28/11/2019	DECIDED
43	NACT/100/2016	24/05/2016	P.N.B DHAMTAN SAHAB Vs. HARDEEP SINGH	06/09/2019	DECIDED
44	CHI/292/2015	20/08/2015	STATE OF HARYANA Vs. SAHMSHER	14/02/2020	DECIDED
45	CHA/317/2016	10/06/2016	STATE OF HARYANA Vs. SATNAM	28/11/2019	DECIDED
46	NACT/137/2016	22/07/2016	ANGREJ Vs. MEENU PAL	27/04/2020	DEFENCE EVIDENCE
47	CHI/314/2015	03/09/2015	STATE OF HARYANA Vs. SUNDER	16/11/2019	DECIDED
48	CHA/316/2016	15/06/2016	STATE OF HARYANA Vs. RAJBIR	23/11/2019	DECIDED
49	NACT/138/2016	22/07/2016	ANGREJ Vs. NARESH	13/09/2019	DECIDED
50	CHI/327/2015	10/09/2015	STATE OF HARYANA Vs. SANSHER	08/04/2019	DECIDED
51	CHA/313/2016	14/07/2016	STATE OF HARYANA Vs. KITAB SINGH @ PAPAL	05/11/2019	DECIDED
52	NACT/165/2016	07/09/2016	ANGREJ Vs. DHANI RAM	06/07/2019	DECIDED
53	CHI/346/2015	18/09/2015	STATE Vs. SUBASH	11/12/2019	DECIDED
54	CHA/328/2016	02/08/2016	STATE OF HARYANA Vs. PAPPU	15/11/2019	DECIDED
55	NACT/168/2016	14/09/2016	ANGREJ Vs. ZILE SINGH	27/04/2020	DEFENCE EVIDENCE
56	CHI/353/2015	29/09/2015	STATE OF HARYANA Vs. SONU	07/03/2020	DEFENCE EVIDENCE
57	CHA/333/2016	10/08/2016	STATE OF HARYANA Vs. MAKHAN	26/02/2020	DECIDED
58	NACT/180/2016	27/09/2016	ANGREJ Vs. NEELAM SHARMA	31.08.2019	DECIDED
59	CHI/355/2015	29/09/2015	STATE OF HARYANA Vs. KALA	23/01/2020	DECIDED
60	CHA/337/2016	20/08/2016	STATE OF HARYANA Vs. GURJEET	12/06/2019	DECIDED
61	NACT/181/2016	27/09/2016	ANGREJ Vs. NEELAM SHARMA	31/08/2019	DECIDED
62	CHI/368/2015	09/10/2015	STATE OF HARYANA Vs. HARJINDER @ BAGGA	02/05/2019	DECIDED
63	CHA/348/2016	03/09/2016	STATE OF HARYANA Vs. DHARAMBIR	12/06/2019	DECIDED
64	NACT/190/2016	04/10/2016	BALJINDER SINGH Vs. VIMAL KUMAR	04/05/2019	DECIDED
65	CHI/394/2015	03/11/2015	STATE OF HARYANA Vs. JANTA	18/04/2020	APPERANCE
66	CHA/440/2016	12/10/2016	STATE Vs. HARVINDER	22/04/2020	DEFENCE EVIDENCE
67	NACT/215/2016	21/10/2016	SUNIL KUMAR Vs. CHASANPAL	18/04/2020	EVIDENCE
68	CHI/396/2015	04/11/2015	STATE A Vs. RAVINDER KUMAR	23/09/2019	DECIDED
69	CHA/441/2016	12/10/2016	STATE Vs. GURPREET SINGH @ GOPI	18/12/2019	DECIDED
70	CHI/409/2015	20/11/2015	STATE OF HARYANA Vs. SOHANLAL	26/02/2020	DECIDED
71	CHA/443/2016	12/10/2016	STATE OF HARYANA Vs. RAJENDER	20/02/2020	DECIDED
72	CHI/410/2015	20/11/2015	STATE OF HARYANA Vs. BALWAN	29/04/2019	DECIDED
73	CHA/482/2016	12/10/2016	STATE OF HARYANA Vs. GAGANDEEP	16/04/2020	DEFENCE EVIDENCE
74	CHI/415/2015	23/11/2015	STATE OF HARYANA Vs. SAMUNDER	02/05/2020	PROCECUTION EVIDENCE
75	CHA/468/2016	19/10/2016	STATE OF HARYANA THROUGH SATPAL Vs. PRITAM	16/03/2020	DECIDED
76	CHI/15/2016	27/11/2015	STATE OF HARYANA Vs. SUKHWINDER @ KALA	31/07/2019	DECIDED

77	CHA/469/2016	19/10/2016	STATE OF HARYANA Vs. JOGINDER	10/01/2020	DECIDED
78	CHI/424/2015	01/12/2015	STATE Vs. SHER	14/02/2020	DECIDED
79	CHA/470/2016	19/10/2016	STATE OF HARYANA Vs. ROHTASH	21/04/2020	DEFENCE EVIDENCE
80	CHI/432/2015	04/12/2015	STATE OF HARYANA Vs. BHIM SINGH	16/04/2020	313 CR.PC
81	CHA/471/2016	19/10/2016	STATE OF HARYANA Vs. BALRAJ @ BHALLA	20/07/2019	DECIDED
82	CHI/449/2015	15/12/2015	STATE OF HARYANA Vs. BALINDER KUMAR	27/11/2019	DECIDED
83	CHI/461/2015	22/12/2015	STATE OF HARYANA Vs. MAHABIR	09/04/2020	DEFENCE EVIDENCE
84	CHI/467/2015	24/12/2015	STATE OF HARYANA Vs. DILBAG	02/05/2020	PROCECUTION EVIDENCE
85	CHI/1/2016	02/01/2016	STATE OF HARYANA THROUGH RAJESH KUMAR Vs. BIJENDER	30/09/2019	DECIDED
86	CHI/38/2016	27/01/2016	STATE OF HARYANA Vs. ANIL@COMMANDAR	22.08.2019	DECIDED
87	CHI/39/2016	27/01/2016	STATE OF HARYANA Vs. ANIL@COMMANDAR	04/10/2019	DECIDED
88	CHI/75/2016	29/02/2016	STATE OF HARYANA Vs. BHADAR SON OF MAHESH	11/06/2019	DECIDED
89	CHI/108/2016	23/03/2016	STATE OF HARYANA Vs. MAHENDER	04/11/2019	DECIDED
90	CHI/109/2016	02/04/2016	STATE OF HARYANA Vs. VIKRAM	13/03/2020	DECIDED
91	CHI/117/2016	06/04/2016	STATE Vs. BHAGAT	29/10/2019	DECIDED
92	CHI/115/2016	07/04/2016	STATE Vs. SHAYMLAL	08/07/2019	DECIDED
93	CHI/132/2016	19/04/2016	STATE OF HARYANA Vs. SURESH SON OF RAMKUMAR JAAT	31/10/2019	DECIDED
94	CHI/133/2016	19/04/2016	STATE OF HARYANA Vs. GULAB SINGH	18/04/2020	PROCECUTION EVIDENCE
95	CHI/153/2016	05/05/2016	STATE Vs. NARSI	23/04/2020	PROCECUTION EVIDENCE
96	CHI/157/2016	06/05/2016	STATE OF HARYANA Vs. KARNAIL SINGH	22/10/2016	DECIDED
97	CHI/177/2016	16/05/2016	STATE OF HARYANA Vs. SATTA	12/02/2020	DECIDED
98	CHI/167/2016	17/05/2016	STATE Vs. RAJPAL	20/04/2019	DECIDED
99	CHI/187/2016	31/05/2016	STATE Vs. KARAM SINGH	20/04/2020	DEFENCE EVIDENCE
100	CHI/199/2016	01/06/2016	STATE OF HARYANA Vs. BHALLE RAM	18/04/2020	DEFENCE EVIDENCE
101	CHI/197/2016	10/06/2016	STATE OF HARYANA Vs. VIRENDER SINGH	07/01/2020	DECIDED
102	CHI/198/2016	01/06/2016	STATE OF HARYANA Vs. HARVINDER SINGH	05/09/2019	DECIDED
103	CHI/241/2016	08/07/2016	STATE OF HARYANA Vs. SATISH	20/11/2019	DECIDED
104	CHI/242/2016	08/07/2016	STATE OF HARYANA Vs. RAJIV @ TENDER	22/04/2020	DEFENCE EVIDENCE
105	CHI/246/2016	14/07/2016	STATE OF HARYANA Vs. RAJA @ RAJ KUMAR	18/04/2020	CONSIDERATION
106	CHI/250/2016	19/07/2016	STATE OF HARYANA THROUGH KRISHAN Vs. RANDHIR ETC	02/05/2020	PROCECUTION EVIDENCE
107	CHI/288/2016	10/08/2016	STATE OF HARYANA Vs. RAMBHAJ	23/01/2020	DECIDED
108	CHI/287/2016	11/08/2016	STATE OF HARYANA Vs. DALBARA	10/04/2020	APPERANCE
109	CHI/298/2016	29/08/2016	STATE OF HARYANA Vs. GOURAV	29/05/2019	DECIDED
110	CHI/313/2016	03/09/2016	STATE OF HARYANA Vs. SUSHIL	01/06/2019	DECIDED
111	CHI/314/2016	03/09/2016	STATE OF HARYANA Vs. DEEPAK	19/07/2019	DECIDED

112	CHI/335/2016	12/09/2016	STATE OF HARYANA Vs. NARESH ETC	16/04/2020	CONSIDERATION
113	CHI/352/2016	28/09/2016	STATE OF HARYANA Vs. HOSHIYAR SINGH	30/05/2019	DECIDED
114	CHI/390/2016	19/10/2016	STATE OF HARYANA Vs. DEEPAK	24/04/2019	DECIDED
115	CS/101/2015	12/02/2015	GURNAM SINGH Vs. ANGREJ SINGH	27/01/2020	DECIDED
116	CM/1/2016	04/01/2016	PALA RAM Vs. SUNITA	30.08.2019	DECIDED
117	CS/228/2015	10/04/2015	CHOTTA SINGH Vs. GURNAAM SINGH	21/12/2019	DECIDED
118	CS/455/2015	31/07/2015	SHIV KUMAR SHARMA Vs. MUKESH KUMAR PRJNCIPA,	17/02/2020	DECIDED
119	CS/505/2015	14/08/2015	BHIKU RAM Vs. GENERAL PUBLIC	18/09/2019	DECIDED
120	CS/526/2015	26/08/2015	SURESH KUMAR Vs. GENERAL PUBLIC	18/07/2019	DECIDED
121	CS/596/2015	19/09/2015	MOHINDER Vs. GENERAL PUBLIC	07/08/2019	DECIDED
122	CS/626/2015	03/10/2015	SMT. VEDPATI Vs. BACHAN SINGH	03/05/2019	DECIDED
123	CS/652/2015	15/10/2015	MAHENDER KAUR Vs. BHURA	20/04/2020	REBUTAL
124	CS/655/2015	17/10/2015	KHAZNI Vs. AMRIT	15/04/2020	REBUTAL
125	CS/666/2015	23/10/2015	MANGE RAM Vs. AMRIT SINGH	20/04/2020	REPLY
126	CS/682/2015	03/11/2015	SHAMSHER SINGH Vs. GENERAL PUBLIC	07/08/2019	DECIDED
127	CS/712/2015	30/11/2015	RAM KUMAR Vs. STATE OF HARYANA	10/07/2019	DECIDED
128	CS/27/2016	15/01/2016	SMT. GOMATI DEVI Vs. ISHWER KUMAR	18/12/2019	DECIDED
129	CS/106/2016	01/03/2016	MS MAHENDER PAL MOHAN LAL Vs. KHUSHIYA ALIS KHUSHI	26/04/2019	DECIDED
130	CS/133/2016	15/03/2016	SATNAM SINGH Vs. GURNAM SINGH ETC.	21/12/2019	DECIDED
131	CS/149/2016	22/03/2016	ANOOP Vs. SURESH KUMAR	18/04/2019	DECIDED
132	CS/155/2016	28/03/2016	GYANI RAM Vs. PAWAN KUMAR	10/07/2019	DECIDED
133	CS/159/2016	29/03/2016	MS GIANI RAM PAWAN KUMAR Vs. GIANI RAM	03/07/2019	DECIDED
134	CS/218/2016	02/05/2016	SURAJ BHAN SAT PARKASH Vs. BANSI	05/04/2019	DECIDED
135	CS/230/2016	05/05/2016	INDER SINGH Vs. DHBVN	07.08.2019	DECIDED
136	CS/303/2016	27/05/2016	NASEEB ETC. Vs. MANESH ARYA ETC.	10/12/2019	DECIDED
137	CS/306/2016	30/05/2016	RAMKUMAR Vs. NANKI ETC.	28/01/2020	DECIDED
138	CS/307/2016	30/05/2016	ROSHNI DEVI Vs. PARMOD KUMAR	19/12/2019	DECIDED
139	CS/329/2016	05/07/2016	DR. B.C. GUPTA Vs. DHBVNL	23/04/2020	REBUTAL
140	CS/362/2016	06/07/2016	PHULPATI Vs. PAWAN	10/04/2019	DECIDED
141	CS/439/2016	26/07/2016	MIHAN SINGH Vs. KAMLA DEVI	23/11/2019	DECIDED
142	CS/506/2016	17/08/2016	ZILA @ ZILE Vs. GRAM PANCHAYAT ETC	03/05/2019	DECIDED
143	CS/508/2016	17/08/2016	VIJENDER SINGH Vs. GRAM PANCHAYAT ETC.	13/05/2019	DECIDED
144	CS/526/2016	23/08/2016	PUNJAB NATIONAL BANK Vs. KISMAT SINGH	05/07/2019	DECIDED
145	CS/527/2016	23/08/2016	PUNJAB NATIONAL BANK Vs. NASEEB	05/10/2019	DECIDED
146	CS/531/2016	23/08/2016	PUNJAB NATIOANL BANK Vs. MOHINDER SINGH	04/07/2019	DECIDED
147	CS/550/2016	24/08/2016	PUNJAB NATIONAL BANK Vs. RAMESH	06/07/2019	DECIDED

148	CS/566/2016	05/09/2016	KULDEEP NAIN Vs. MUNICIPAL COUNCIL NARWANA	20/02/2020	DECIDED
149	CS/604/2016	13/09/2016	SATPAL Vs. KHUSHI RAM	20.08.2019	DECIDED
150	CS/635/2016	22/09/2016	PUNJAB NATIONAL BANK DANODA Vs. KULDIP SINGH	24/5/2019	DECIDED
151	CS/666/2016	04/10/2016	MANISHA Vs. BOARD OF SCHOOL EDUCATION HARYANA BHIWANI	09/07/2019	DECIDED
152	CS/702/2016	18/10/2016	SATNARAYAN Vs. ROSHAN	07/03/2020	DECIDED
153	CS/714/2016	20/10/2016	SHINGARA ETC. Vs. SHAMSHER ETC.	23/04/2020	DEFENCE EVIDENCE
154	CHI/430/206	01/11/2016	STATE VS RAMESH	20/11/2019	DECIDED

**LIST OF ACTION PLAN CASES PERTAINING TO THE COURT OF SH. AJAY KUMAR ,ACJ(SD)-CUM-
50 Oldest Execution Action Plan 2019-2020**

Sr. No.	Case No.	DOI	Case Title	Next date	Stage
1	EXE/203/2013	10-03-13	Chander Vs Ishwar	30.11.2019	Decided
2	EXE/16/2016	17-03-16	KAPIL KUMAR Vs. RAJKUMAR	27.08.2019	Decided
3	EXE/29/2016	04-05-16	SBI VS BALKAR	16.4.2020	APPEREANCE
4	EXE/85/2016	11-11-16	RAM KUMAR Vs. KAPTAN	08.07.2019	Decided
5	EXE/24/2017	01-07-17	S.B.I Vs. HARZINDER SINGH	28.02.2020	Decided
6	EXE/26/2017	07-07-17	SHARWAN KUMAR Vs. PREM KUMAR	19.07.2019	Decided
7	EXE/27/2017	07-07-17	SHARWAN KUMAR Vs. M/S HARDAT RAI	19.07.2019	Decided
8	EXE/28/2017	07-07-17	M/S NEKI RAM SURAJBHAN Vs. HARDAT RAI	19.07.2019	Decided
9	EXE/35/2017	14-08-17	PARVEEN KUMAR Vs. KARTAR SINGH	8.4.2020	ARGUMENTS
10	EXE/52/2017	03-10-17	SUMAN CHAND Vs. KULDEEP SINGH	19.02.2020	Decided
11	EXE/53/2017	07-10-17	KAPTAN Vs. KULDEEP KUMAR	25.02.2020	Decided
12	EXE/60/2017	06-12-17	AMIT KUMAR Vs. BALJEET	18.5.2020	APPEREANCE
13	EXE/5/2018	08-01-18	S.B.I Vs. JAI HANUMAN SELF HELP	29.08.2019	Decided
14	EXE/7/2018	08-01-18	S.B.I Vs. BIR KAUR	30.11.2019	Decided
15	EXE/8/2018	08-01-18	S.B.I Vs. RAMMEHAR	09.04.2019	Decided
16	EXE/10/2018	08-01-18	S.B.I Vs. LAKHMI	16.09.2019	Decided
17	EXE/12/2018	08-01-18	S.B.I Vs. GULAB SINGH	22.07.2019	Decided
18	EXE/14/2018	08-01-18	S.B.I Vs. BIJENDER SINGH	16.08.2019	Decided
19	EXE/15/2018	08-01-18	S.B.I Vs. KULWANT KAUR	17.4.2020	ARGUMENTS
20	EXE/17/2018	19-01-18	JOGINDER SINGH Vs. SUNITA	30.09.2019	Decided
21	EXE/28/2018	06-02-18	MUKESH Vs. RAM KUMAR MASTER	15.11.2019	Decided
22	EXE/35/2018	05-03-18	JASWANT Vs. SURESH KUMAR	20.01.2020	Decided
23	EXE/41/2018	19-03-18	MANGE RAM Vs. M/S SHASTRI GAS SERVICE	08.07.2019	Decided
24	EXE/43/2018	26-03-18	RAJAN SINGH Vs. MAHABIR SHARMA	20.4.2020	APPEREANCE
25	EXE/47/2018	05-04-18	KIDARA Vs. KRISHAN ETC	8.4.2020	APPEREANCE
26	EXE/49/2018	16-04-18	SHASHI BHUSHAN Vs. MANOJ KUMAR	21.11.2019	Decided
27	EXE/50/2018	21-04-18	RAJENDER Vs. RAM NIWAS	23.4.2020	APPEREANCE
28	EXE/51/2018	02-05-18	RAM KUMAR Vs. MAHABIR	31.10.2019	Decided
29	EXE/52/2018	02-05-18	PALVINDER KAUR Vs. STATE OF HARYANA	14.12.2019	Decided
30	EXE/59/2018	30-05-18	PARVEEN KUMAR Vs. JOGA SINGH	06.3.2020	Decided
31	EXE/64/2018	19-07-18	RAM SAROOP Vs. BHOOP SINGH	20.4.2020	APPEREANCE

32	EXE/65/2018	19-07-18	VIJAY PARKASH Vs. RAM NIWAS	31.10.2019	Decided
33	EXE/68/2018	23-07-18	ANIL KUMAR Vs. MAHAVIR SHARMA	20.4.2020	APPEREANCE
34	EXE/69/2018	30-07-18	SANJAY SHARMA Vs. ASHOK	08.08.2019	Decided
35	EXE/71/2018	01-08-18	HAWA SINGH Vs. SATBIR @ SATYABIR	25.2.2020	Decided
36	EXE/75/2018	06-08-18	PARDEEP KUMAR Vs. SHISH RAM	29.02.2020	Decided
37	EXE/78/2018	16-08-18	INDRO DEVI Vs. MOOL CHAND	18.5.2020	APPEREANCE
38	EXE/79/2018	17-08-18	ARJAN DEV Vs. MURTI DEVI	7.5.2020	APPEREANCE
39	EXE/80/2018	20-08-18	VIKAS KUMAR Vs. DHARAMBIR	26.09.2019	Decided
40	EXE/81/2018	27-08-18	RAMESH CHAND Vs. JAGDISH	18.12.2019	Decided
41	EXE/82/2018	05-09-18	ARUNODHYA FEED Vs. LAL SINGH	8.4.2020	ARGUMENTS
42	EXE/84/2018	05-09-18	PCARD Vs. JOGINDER	29.01.2020	Decided
43	EXE/85/2018	05-09-18	PCARD Vs. SATBIR	27.08.2019	Decided
44	EXE/86/2018	05-09-18	PCARD Vs. SATISH	02.09.2019	Decided
45	EXE/88/2018	10-09-18	S.B.I Vs. JOGINDER SINGH	15.4.2020	APPEREANCE
46	EXE/89/2018	10-09-18	S.B.I Vs. SUKHWINDER SINGH	29.02.2020	Decided
47	EXE/90/2018	10-09-18	S.B.I Vs. BIJE @ VIJAY SINGH	19.09.2019	Decided
48	EXE/91/2018	10-09-18	S.B.I Vs. ANAND	27.09.2019	Decided
49	EXE/92/2018	10-09-18	S.B.I Vs. SURENDER KUMAR	30.09.2019	Decided
50	EXE/93/2018	10-09-18	SBI VS SATBIR	13.01.2020	Decided
All The pending cases which were instituted upto 31-12-2014					
51	CHI/504/2013	27-08-11	State Vs Rajender @ Raju	17.12.2019	Decided
52	CS/1085/2013	23-07-12	MAMTA Vs. PARSHANT	23.4.2020	APPEREANCE
53	CS/1483/2013	07-02-13	Faqir Chand Vs E.O. Mc	08.11.2019	Decided
54	SUCC/69/2013	23-10-13	SMT. SAVITRI Vs. GENERAL PUBLIC	23.4.2020	APPEREANCE
55	CS/10/2014	24-12-13	RAKHI Vs. PREM LATA	28.05.2019	Decided
56	CS/142/2014	20-01-14	MUNISH Vs. BAL KISHAN	09.08.2019	Decided
57	CS/161/2014	05-03-14	NIRMALA Vs. BAL KISHAN	09.08.2019	Decided
58	CHI/76/2014	12-03-14	STATE OF HARYANA Vs. PREM	31.07.2019	Decided
59	COMI/38/2014	13-06-14	SATYAWAN Vs. RAJBIR ETC.	27.08.2019	Decided
60	CS/371/2014	01-07-14	RAJ SINGH Vs. S.D.O.DHBVN	09.05.2019	Decided
61	CM/27/2014	21-07-14	AZAD SINGH Vs. SATBIR SINGH	28.4.2020	ARGUMENTS
All The pending cases in which the accused are in custody for a period of more than Six months.					
Nil					
All The pending cases Under section 138 of the NI Act. Instituted upto the year 2015					
62	NACT/342A/2007	06-09-07	Lakhvinder Vs M/S Dayal	18.01.2020	Decided
63	NACT/151/2015	06-10-15	SBI VS SEEMA	15.5.2020	APPEREANCE
64	NACT/193/2015	18-11-15	SURENDER KUMAR Vs. RAGHBIRA SINGH	12.09.2019	Decided
65	NACT/204/2015	26-11-15	ASHOK KUMAR Vs. PARDEEP SINGH PANNU	20.07.2019	Decided
66	NACT/207/2015	27-11-15	SUBHASH Vs. RAGHBIR SINGH	03.07.2019	Decided
67	NACT/237/2015	11-12-15	Mansarover Vs Ashok	16.03.2020	Decided
The pending cases be taken for disposal so as to make the total of 200 cases in Action plan 2019-2020					
68	COMI/35/2015	01-08-15	SH ADISH AGGARWAL ADVOCATE Vs. RAJPAL SHARMA	03.06.2019	Decided
69	CHI/297/2015	06-11-15	State Vs Ankit	13.12.2019	Decided

70	CS/546/2015	04-12-15	SUNITA DEVI Vs. CHANDER KALA	10.12.2019	Decided
71	CHI/334/2015	11-12-15	STATE VS AMIT KUMAR	19.08.2019	Decided
72	CHI/341/2015	21-12-15	STATE VS SATBIR	07.08.2019	Decided
73	CHI/3/2016	02-01-16	STATE OF HARYANA Vs. SANDEEP @ DANGI	20.01.2020	Decided
74	NACT/58/2016	16-02-16	MS SKY LARK FARMS Vs. RAJ LAYER FARM @ SANJEET	04.03.2020	Decided
75	CHI/39/2016	18-02-16	State Vs Dinesh	23.01.2020	Decided
76	CHI/40/2016	20-02-16	STATE OF HARYANA Vs. DEEPAK	18.09.2019	Decided
77	CHI/41/2016	20-02-16	STATE OF HARYANA Vs. PAWAN	2.5.2020	Pws
78	NACT/62/2016	20-02-16	ARUNODHYA FEEDS Vs. MAHAVEER SINGH	26.07.2019	Decided
79	NACT/64/2016	24-02-16	JOGA VS ANGREJ	04.04.2019	Decided
80	NACT/93/2016	14-03-16	DAYANAND Vs. DINESH	05.07.2019	Decided
81	CHI/46/2016	15-03-16	STATE OF HARYANA Vs. SURESH	08.04.2019	Decided
82	NACT/96/2016	15-03-16	MOTI INSECTISIDE PVT. LTD Vs. PURSHOTTAM MISHRA	12.09.2019	Decided
83	COMI/9/2016	16-03-16	RADHE SHYAM Vs. PREETPAL @ MANNU	19.5.2020	EVIDENCE
84	NACT/103/2016	16-03-16	MOTI INSECTISIDE PVT. LTD Vs. SANJAY CHUGH	03.01.2020	Decided
85	CHI/56/2016	22-03-16	STATE OF HARYANA Vs. ANIL	26.08.2019	Decided
86	CHI/61/2016	28-03-16	STATE OF HARYANA Vs. VIRENDER	11.09.2019	Decided
87	NACT/109/2016	29-03-16	SUSHIL KUMAR Vs. APL GROUP OF COMPANIES	09.09.2019	Decided
88	CHI/64/2016	30-03-16	STATE OF HARYANA Vs. DAULAT RAM	11.07.2019	Decided
89	CHI/72/2016	04-04-16	STATE OF HARYANA Vs. YASHPAL @ KALA	25.09.2019	Decided
90	CHI/73/2016	05-04-16	STATE OF HARYANA Vs. SATISH	26.08.2019	Decided
91	NACT/114/2016	05-04-16	PARAS RAM PARDEEP KUMAR Vs. USHER AGRO LIMITED	15.5.2020	EVIDENCE
92	CHI/76/2016	11-04-16	STATE OF HARYANA Vs. JAANPAL SINGH	8.5.2020	Pws
93	COMI/15/2016	11-04-16	JAIBHAGWAN Vs. AJAY SAROHA	22.07.2019	Decided
94	CS/167/2016	11-04-16	SHAKTI SINGH Vs. MANJU	24.09.2019	Decided
95	COMA/2/2016	12-04-16	SWEETI Vs. VIJAY	24.05.2019	Decided
96	COMA/3/2016	12-04-16	REENA DEVI Vs. DINESH	14.07.2019	Decided
97	NACT/122/2016	18-04-16	STATE BANK OF PATIALA Vs. DHARAMBIR SINGH	29.07.2019	Decided
98	NACT/127/2016	19-04-16	MS ROHIT TRADING Vs. SATENDRA KUMAR	05.09.2019	Decided
99	COMA/7/2016	25-04-16	MC SAFIDON Vs. RAM MEHAR	23.09.2019	Decided
100	COMA/8/2016	25-04-16	M.C. SAFIDON Vs. DARSHNA DEVI	23.09.2019	Decided
101	COMA/9/2016	25-04-16	M.C. SAFIDON Vs. RADHE SHYAM	19.07.2019	Decided
102	NACT/131/2016	28-04-16	SUNIL Vs. BALKISHAN JANGRA	01.07.2019	Decided
103	COMI/17/2016	02-05-16	INDRA DEVI Vs. RAMKARAN	2.5.2020	ARGUMENTS
104	CHI/105/2016	04-05-16	STATE OF HARYANA Vs. SANDEP KUMAR	7.5.2020	Pws
105	COMI/19/2016	11-05-16	RAMESH KUMAR Vs. VIRENDER SHARMA	09.05.2019	Decided
106	NACT/143/2016	11-05-16	SADHU RAM Vs. BIRBAL SINGH	02.09.2019	Decided

107	CHI/115/2016	12-05-16	STATE OF HARYANA Vs. ANKIT	08.11.2019	Decided
108	CS/271/2016	30-05-16	SATBIR SINGH Vs. AMAR SINGH	21.09.2019	Decided
109	UCR/14/2016	30-05-16	STATE OF HARYANA Vs. UNKNOWN	20.5.2020	APPERANCE
110	CHI/131/2016	01-06-16	STATE OF HARYANA Vs. PALVINDER	05.11.2019	Decided
111	NACT/166/2016	01-06-16	GR TRADING CO. Vs. NEW STAR HATCHERIES	16.11.2019	Decided
112	CHA/60/2016	03-06-16	STATE OF HARYANA Vs. SULTAN	12.12.2019	Decided
113	CHI/134/2016	03-06-16	STATE OF HARYANA Vs. SUKHRAJ SINGH	10.10.2019	Decided
114	CHI/135/2016	03-06-16	STATE OF HARYANA Vs. RAJBALA	17.07.2019	Decided
115	CHI/136/2016	03-06-16	STATE OF HARYANA Vs. VINOD	04.11.2019	Decided
116	CHI/138/2016	04-06-16	STATE OF HARYANA Vs. VEDPAL @ BEDU	27.08.2019	Decided
117	NACT/167/2016	07-06-16	MS RULI RAM MADAN GOPAL Vs. VIKASH GARG	30.10.2019	Decided
118	COMI/25/2016	10-06-16	PHOOLI DEVI Vs. BALJIT	09.10.2019	Decided
119	CHI/150/2016	15-06-16	STATE OF HARYANA Vs. HARMAN SINGH	08.05.2019	Decided
120	NACT/172/2016	15-06-16	SADHU RAM Vs. BIRBAL SINGH YADAV	02.09.2019	Decided
121	NACT/174/2016	17-06-16	MANJEET SINGH Vs. RAJKUMAR	30.09.2019	Decided
122	NACT/181/2016	01-07-16	M/S DEVENDRA FEEDS Vs. VEDPAL	19.07.2019	Decided
123	CHI/162/2016	02-07-16	STATE OF HARYANA Vs. NAVEEN	24.05.2019	Decided
124	NACT/185/2016	02-07-16	NARESH KUMAR Vs. SANDEEP KUMAR	28.05.2019	Decided
125	COMI/26/2016	06-07-16	BEBI Vs. MOHAR SINGH	08.11.2019	Decided
126	NACT/191/2016	11-07-16	M/S MALIK TRADING Vs. M/S REGAL EGG CENTER	09.12.2019	Decided
127	NACT/199/2016	11-07-16	ARUNODHYA FEEDS Vs. MAHENDER KUMAR	17.07.2019	Decided
128	COMI/27/2016	14-07-16	SHIV DHAN Vs. HAZOOR SINGH	13.07.2019	Decided
129	CHI/175/2016	16-07-16	STATE OF HARYANA Vs. NAVEEN	15.07.2019	Decided
130	CHI/176/2016	16-07-16	STATE OF HARYANA Vs. MOHAN LAL	19.11.2019	Decided
131	CHI/178/2016	18-07-16	STATE OF HARYANA Vs. JAIBHAGWAN	13.08.2019	Decided
132	CHI/187/2016	26-07-16	STATE OF HARYANA Vs. VINOD	19.08.2019	Decided
133	CM/19/2016	28-07-16	KULDEEP Vs. BIR SINGH	29.10.2019	Decided
134	CHI/193/2016	30-07-16	STATE OF HARYANA Vs. PARMOD	06.07.2019	Decided
135	NACT/230/2016	02-08-16	M/S SKYLARK FEEDS Vs. RAKESH KUMAR	17.07.2019	Decided
136	COMA/13/2016	03-08-16	SHEELA DEVI Vs. JAIBIR SINGH	30.11.2019	Decided
137	NACT/240/2016	04-08-16	ARUNODHYA FEEDS Vs. PANKAJ SINGH	06.06.2019	Decided
138	CHI/212/2016	17-08-16	STATE OF HARYANA Vs. SHIVDHAN	24.4.2020	PLANTIFF EVIDENCE
139	CHI/213/2016	17-08-16	STATE OF HARYANA Vs. SOHAN LAL	20.09.2019	Decided
140	CHI/217/2016	19-08-16	STATE OF HARYANA Vs. SANDEEP	30.07.2019	Decided
141	CHI/220/2016	20-08-16	STATE OF HARYANA Vs. KULDEEP	23.05.2019	Decided

142	CHI/221/2016	20-08-16	STATE OF HARYANA Vs. PARAMVEER	24.10.2019	Decided
143	CHI/222/2016	20-08-16	STATE OF HARYANA Vs. SHYAMVEER	16.09.2019	Decided
144	CS/429/2016	20-08-16	RAMMEHAR Vs. GRAM PANCHAYAT	08.08.2019	Decided
145	CS/436/2016	23-08-16	KHAZAN SINGH Vs. KALI RAM	16.07.2019	Decided
146	NACT/260/2016	24-08-16	GOPAL KRISHAN VS HARINDER	07.12.2019	Decided
147	CHI/229/2016	24-08-16	STATE OF HARYANA Vs. DEEPAK @ KALA	03.07.2019	Decided
148	CHA/1111/2016	29-08-16	STATE OF HARYANA Vs. SUNIL	09.12.2019	Decided
149	CHI/232/2016	29-08-16	STATE OF HARYANA Vs. RISHIPAL	05.07.2019	Decided
150	CHI/233/2016	30-08-16	STATE OF HARYANA Vs. RAJENDER	02.11.2019	Decided
151	CHI/235/2016	30-08-16	State Vs Ravinder	21.4.2020	Pws
152	CHI/236/2016	30-08-16	STATE OF HARYANA Vs. SATPAL	20.08.2019	Decided
153	CHI/237/2016	30-08-16	STATE OF HARYANA Vs. SANDEEP	04.06.2019	Decided
154	COMI/32/2016	01-09-16	RAJ SINGH Vs. KULDEEP SINGH	8.4.2020	EVIDENCE
155	CRM/8/2016	05-09-16	KUSHUM Vs. JITENDER	01.11.2019	Decided
156	COMI/34/2016	06-09-16	CHANDER PARKASH Vs. DEEPAK KUMAR	13.06.2019	Decided
157	NACT/266/2016	15-09-16	BALINDER Vs. SOMDUTT	20.08.2019	Decided
158	CHI/256/2016	19-09-16	STATE OF HARYANA Vs. MUKESH	10.09.2019	Decided
159	CHI/257/2016	19-09-16	STATE OF HARYANA Vs. SHYAM CHAND	29.07.2019	Decided
160	CS/510/2016	21-09-16	DILBAGH Vs. URMILA DEVI	07.12.2019	Decided
161	NACT/268/2016	23-09-16	ARUNODYA VS SUNITA	24.10.2019	Decided
162	CHI/263/2016	27-09-16	STATE OF HARYANA Vs. JAGDISH	18.04.2019	Decided
163	NACT/280/2016	28-09-16	M/S SKY LARK FARM Vs. SHARMA POULTRIES	24.09.2019	Decided
164	CHI/265/2016	30-09-16	STATE OF HARYANA Vs. MUKHTYAR	12.07.2019	Decided
165	COMA/15/2016	01-10-16	NEELAM Vs. KRISHAN	17.08.2019	Decided
166	CHI/273/2016	03-10-16	STATE OF HARYANA Vs. MEHARWAN	11.06.2019	Decided
167	CHI/274/2016	03-10-16	STATE OF HARYANA Vs. SUNIL	01.11.2019	Decided
168	NACT/292/2016	06-10-16	ARUNODHYA FEEDS Vs. M.A KHAN PROP.	24.07.2019	Decided
169	NACT/294/2016	12-10-16	MANGAT RAM Vs. AMIRA PURE FOOD	8.4.2020	APPEREANCE
170	NACT/296/2016	12-10-16	SAROJ DEVI Vs. AMIRA PURE FOOD	8.4.2020	APPEREANCE
171	NACT/298/2016	12-10-16	SURENDER KUMAR Vs. AMIRA PURE FOOD	8.4.2020	APPEREANCE
172	NACT/300/2016	13-10-16	GUNJAN Vs. AMIRA PURE FOOD PVT	8.4.2020	APPEREANCE
173	NACT/302/2016	13-10-16	M/S BHANA MAL DEEP CHAND Vs. AMIRA PURE FOOD PVT.	8.4.2020	APPEREANCE
174	NACT/304/2016	13-10-16	DEEPAK GUPTA Vs. AMIRA PURE FOOD	8.4.2020	APPEREANCE
175	COMA/16/2016	14-10-16	REETU Vs. VICKY	01.06.2019	Decided
176	NACT/307/2016	14-10-16	MUKESH KUMAR Vs. AMIRA PURE FOODS	8.4.2020	APPEREANCE
177	NACT/309/2016	14-10-16	NATHU RAM Vs. AMIRA PURE FOODS	8.4.2020	APPEREANCE
178	NACT/311/2016	14-10-16	VIJAY KUMAR GOEL Vs. AMIRA PURE FOOD	8.4.2020	APPEREANCE

179	CHI/283/2016	17-10-16	STATE OF HARYANA Vs. VIPAN	01.11.2019	Decided
180	CHI/284/2016	17-10-16	STATE OF HARYANA Vs. AMARDEEP	02.08.2019	Decided
181	NACT/341/2016	17-10-16	M/S SITA RAM HARI RAM Vs. AMIRA PURE FOODS PVT. LTD.	13.11.2019	Decided
182	NACT/345/2016	17-10-16	VISHAL GARG Vs. AMIRA PURE FOODS PVT. LTD.	8.4.2020	APPEREANCE
183	NACT/348/2016	17-10-16	AMIT KUMAR Vs. AMIRA PURE FOODS PVT. LTD.	8.4.2020	APPEREANCE
184	NACT/351/2016	18-10-16	RAM KUMAR Vs. AMIRA PURE FOODS PVT. LTD.	15.5.2020	APPEREANCE
185	NACT/355/2016	18-10-16	SURESH KUMAR Vs. AMIRA PURE FOODS PVT. LTD.	16.09.2019	Decided
186	NACT/358/2016	18-10-16	M/S BALAJI SHRI TRADING Vs. AMIRA PURE FOODS PVT. LTD.	8.4.2020	APPEREANCE
187	NACT/373/2016	19-10-16	AJIT KUMAR Vs. AMIRA PURE FOODS PVT. LTD.	8.4.2020	APPEREANCE
188	NACT/383/2016	19-10-16	MOTI INSECTISIDE PVT. LTD Vs. UGGARSEN SIHAG	11.07.2019	Decided
189	NACT/381/2016	19-10-16	MOTI INSECTISIDE PVT. LTD Vs. ISHWAR RAM	25.07.2019	Decided
190	NACT/383/2016	19-10-16	MOTI INSECTISIDE PVT. LTD Vs. UGGARSEN SIHAG	11.07.2019	Decided
191	NACT/387/2016	19-10-16	MOTI INSECTISIDE PVT. LTD Vs. KANERIA SHALESH BHAI	27.08.2019	Decided
192	NACT/395/2016	19-10-16	M/S SHRI ADINATH TRADING Vs. AMIRA PURE FOODS PVT. LTD.	23.07.2019	Decided
193	NACT/397/2016	19-10-16	M/S MAHA LAXMI Vs. AMIRA PURE FOODS PVT. LTD.	31.08.2019	Decided
194	CHI/289/2016	20-10-16	STATE OF HARYANA Vs. ANGOORI	18.05.2019	Decided
195	NACT/364/2016	20-10-16	THE PCARD BANK SAFIDON Vs. PARAMJEET	24.05.2019	Decided
196	NACT/389/2016	20-10-16	M/S KRISHAN KUMAR Vs. AMIRA PURE FOODS PVT. LTD.	16.09.2019	Decided
197	NACT/391/2016	20-10-16	M/S SUBHASH VS AMIRA PURE	14.01.2020	Decided
198	COMI/38/2016	21-10-16	DARSHAN SINGH Vs. AJAY	11.06.2019	Decided
199	NACT/377/2016	21-10-16	MOTI INSECTISIDE PVT. LTD Vs. GHEWAR	04.02.2020	Decided
200	NACT/428/2016	21-10-16	RAM KARAN VS AMIRA PURE	8.4.2020	APPEREANCE

List of Action Plan Cases of J.M.I.C, Safidon as on 31.03.2020.

50 Oldest Execution Action Plan 2019-2020

Sr. No.	Case No.	DOI	Case Title	Next date	Stage
1	EXE/43/2016	04-07-16	VIPUL Vs. RAJENDER	02-12-19	Decided
2	EXE/10/2017	27-03-17	ASHOK KUMAR Vs. RANVIR SINGH	04-12-19	Decided
3	EXE/16/2017	09-05-17	PARDEEP Vs. JANGIR SINGH	28-04-20	APPEREANCE
4	EXE/20/2017	26-05-17	SATISH KUMAR Vs. MAMO DEVI	28-04-20	APPEREANCE
5	EXE/34/2017	05-08-17	RAM KISHAN Vs. DARSHAN	10-04-19	Decided
6	EXE/43/2017	18-09-17	RAM MEHAR Vs. LAKHMI CHAND	07-05-20	CONSIDERATION
7	EXE/27/2018	05-02-18	VIKAS Vs. SHISHRAM	18-05-20	APPEREANCE
8	EXE/46/2018	02-04-18	M/S SHIV LAL Vs. M/S MAHAVIR FOOD	28-01-20	Decided

9	EXE/55/2018	14-05-18	RAMPHAL Vs. BALKAR	08-05-20	CONSIDERATION
10	EXE/56/2018	14-05-18	PARDEEP Vs. MANOJ	01-08-19	Decided
11	EXE/66/2018	23-07-18	JOGA SINGH Vs. RAM KUMAR	05-07-19	Decided
12	EXE/67/2018	24-07-18	HARDEEP KAUR Vs. STATE OF HARYANA	07-07-20	APPEREANCE
13	EXE/73/2018	06-08-18	M/S GAUR BUGGI UDYOG Vs. DHBVNL	02-11-19	Decided
14	EXE/74/2018	06-08-18	JOGINDER SINGH Vs. GURBAX SINGH	21-04-20	APPEREANCE
15	EXE/77/2018	14-08-18	PARVEEN Vs. SONU	02-08-19	Decided
16	EXE/83/2018	04-09-18	M/S ARUNODYA FEEDS Vs. BHIM SINGH	01-11-19	Decided
17	EXE/99/2018	10-09-18	SATNARAYAN Vs. ASHOK	20-11-19	Decided
18	EXE/105/2018	11-09-18	S.B.I Vs. RATTAN SINGH	06-03-20	Decided
19	EXE/108/2018	25-09-18	S.B.I Vs. MUKESH	14-11-19	Decided
20	EXE/117/2018	19-11-18	S.B.I Vs. DALBIR SINGH	04-07-19	Decided.
21	EXE/118/2018	19-11-18	S.B.I Vs. RAJBIR	14-10-19	Decided
22	EXE/119/2018	19-11-18	S.B.I Vs. RAVI DUTT	10-09-19	Decided
23	EXE/128/2018	04-12-18	TARA CHAND ETC. Vs. SDO	06-02-20	Decided
24	EXE/131/2018	15-12-18	KARAN SINGH Vs. SUB DIVISIONAL OFFICER PILU KHERA	07-08-19	Decided
25	EXE/1/2019	02-01-19	S.B.I Vs. HARIPAL	21-09-19	Decided
26	EXE/32/2019	07-01-19	HOSHIYAR SINGH Vs. JASBIR SINGH	07-09-19	Decided
27	EXE/34/2019	07-01-19	S.B.I Vs. WAZIR	07-11-19	Decided
28	EXE/35/2019	07-01-19	S.B.I Vs. BIRMATI	02-09-19	Decided
29	EXE/36/2019	07-01-19	S.B.I Vs. DALEL SINGH	06-03-20	Decided
30	EXE/38/2019	15-01-19	MAHENDER Vs. PREM SINGH	06-05-20	APPEREANCE
31	EXE/40/2019	19-01-19	RAMPHAL Vs. ISHWAR	16-12-19	Decided
32	EXE/41/2019	21-01-19	S.B.I Vs. MAHABIR ETC.	27-08-19	Decided
33	EXE/42/2019	21-01-19	S.B.I Vs. JAI SIYA RAM	07-05-20	APPEREANCE
34	EXE/43/2019	21-01-19	S.B.I Vs. RAJBIR SINGH	10-09-19	Decided
35	EXE/44/2019	21-01-19	S.B.I Vs. USHA	17-07-19	Decided
36	EXE/45/2019	21-01-19	S.B.I Vs. PREM	23-08-19	Decided
37	EXE/46/2019	21-01-19	S.B.I Vs. BALA DEVI	24-10-19	Decided
38	EXE/47/2019	21-01-19	S.B.I Vs. MAHENDER	04-11-19	Decided
39	EXE/48/2019	21-01-19	S.B.I Vs. SUKHBIR	06-09-19	Decided
40	EXE/51/2019	28-01-19	SBI Vs. JASVINDER	14-09-19	Decided
41	EXE/56/2019	04-02-19	SBI Vs. DALBIR	07-12-19	Decided
42	EXE/57/2019	04-02-19	S.B.I Vs. KRISHAN LAL	07-02-20	Decided
43	EXE/62/2019	08-02-19	ORIENTAL BANK OF COMMERCE Vs. JOGINDER	07-12-19	Decided
44	EXE/63/2019	11-02-19	JAIPAL SINGH Vs. VINOD	04-12-19	Decided
45	EXE/64/2019	11-02-19	ORIENTAL BANK OF COMMERCE Vs. JASBIR KAUR ETC.	28-08-19	Decided
46	EXE/65/2019	11-02-19	ORIENTAL BANK OF COMMERCE Vs. KRISHAN ETC.	15-05-20	APPEREANCE
47	EXE/66/2019	11-02-19	ORIENTAL BANK OF COMMERCE Vs. PANKAJ	20-07-19	Decided
48	EXE/67/2019	11-02-19	ORIENTAL BANK OF COMMERCE Vs. BALWINDER SINGH ETC.	13-12-19	Decided
49	EXE/102/19	13-02-19	O.B.C Vs. BALBIR SINGH	24-04-20	OBJECTION/DISPOSAL
50	EXE/104/2019	15-02-19	O.B.C Vs. SHILPA RANI	27-04-20	APPEREANCE
All The pending cases which were instituted upto 31-12-2014					
51	CS/899/2018	22-04-05	DALJEET SINGH Vs. SHAILENDER SINGH	02-08-19	Decided

52	CHI/577/2013	11-01-12	STATE VERSUS PAWAN ETC.	03-10-19	Decided
53	CM/17/2014	03-04-12	SANTOSH Vs. KAMLESH	23-04-20	CONSIDERATION
54	CS/1111/2013	04-06-12	SUKHBIR SINGH Vs. SUNITA DEVI	24-08-20	APPEREANCE
55	CS/536/2014	31-08-12	CHAMELI DEVI Vs. RAJ KUMAR	01-05-20	APPEREANCE
56	CHI/804/2013	21-01-13	STATE VERSUS SHAMSHER ETC.	22-04-20	DEFENCE EVIDENCE
57	COMI/451/2013	27-02-13	SUNITA Vs CHANDER KALAN	24-04-20	EVIDENCE
58	COMI/492/2013	08-03-13	ANGOORI Vs. KHARE SINGH	22-04-20	EVIDENCE
59	COMI/439/2013	24-05-13	SUBE SINGH Vs. KAMLA	20-05-20	APPEREANCE
60	CHI/911/2013	19-08-13	STATE OF HARYANA Vs. OMPARKASH ETC.	06-05-19	Decided
61	CS/1659/2013	15-10-13	DEVI MITTAL Vs. NITIN KUMAR	18-04-20	CONSIDERATION
62	CS/1660/2013	15-10-13	RIDHI MITTAL Vs NITIN KUMAR	14-12-19	Decided
63	CS/16/2014	12-12-13	HARYANA VAKAF BOARD Vs BIJENDER SINGH	03-02-20	Decided
64	CS/33/2014	09-01-14	ANITA DEVI Vs. CHAND KAUR	09-05-19	Decided
65	CM/7/2014	27-03-14	BIRU SHARMA Vs. PARVEEN KUMAR	06-05-20	APPEREANCE
66	COMI/27/2014	07-04-14	HAZoor SINGH Vs. ASHWANI KUMAR	22-04-20	EVIDENCE
67	CS/236/2014	21-04-14	VEENA Vs. PREM SINGLA	31-05-19	Decided
68	CHI/167/2014	22-05-14	STATE OF HARYANA Vs. AZAD SINGH	13-08-19	Decided
69	CS/414/2014	09-07-14	BEER SINGH Vs. SAHAB SINGH	11-10-19	Decided
70	CS/439/2014	22-07-14	RAJ KAUR Vs. GURCHARAN SINGH	06-09-19	Decided
71	CS/642/2014	13-11-14	PREM CHAND Vs. BURA SINGH	17-04-20	APPEREANCE
All The pending cases in which the accused are in custody for a period of more than Six months.					
Nil					
All The pending cases Under section 138 of the NI Act. Instituted upto the year 2015					
72	NACT/608/2013	30-01-13	SUBHASH VS NARENDER ALIAS KAKU	04-03-20	Decided
73	NACT/375/2017	14-10-14	KAPOOR SINGH VS PANMESHWARI	03-12-19	Decided
74	NACT/123/2015	16-09-15	MS SKY LARK FARM VILLAGE ANTA PS SAFIDON DISTT. Vs. ANUJ SINGH	12-04-19	Decided
75	NACT/155/2015	15-10-15	MANISH Vs. SISPAL	02-09-19	Decided
76	NACT/156/2015	15-10-15	SATISH KUMAR Vs. SANDEEP SINGH	03-09-19	Decided
77	NACT/159/2015	23-10-15	MS SKY LARK HATCHRIES LTD. Vs. RATHI TRADERS	10-09-19	Decided
78	NACT/174/2015	05-11-15	P.C.A.R.D BANK SAFIDON Vs. SATBIR	18-04-19	Decided
79	NACT/191/2015	17-11-15	THE PCARD BANK SAFIDON Vs. SURENDER SINGH	15-02-20	Decided
Pending cases be taken for disposal so as to make the total of 200 cases in Action plan 2019-2020.					
80	CS/88/2015	24-02-15	BALJINDER KAUR Vs. CHARANJEET KAUR	03-12-19	Decided
81	CS/168/2015	10-04-15	OMPATI Vs. TEJVIR SINGH	03-07-19	Decided
82	CM/21/2015	28-05-15	HARBANS KAUR Vs. SWARAN KAUR	15-05-20	CONSIDERATION
83	CHI/143/2015	01-06-15	STATE OF HARYANA Vs. SHANKAR	30-05-20	APPEREANCE

84	CS/261/2015	01-07-15	BALWAN Vs. THE DHAROLI CO-OPERATIVE	17-04-20	REBUTAL
85	CS/283/2015	01-07-15	KULDEEP SINGH Vs. ANOOP SINGH	01-05-19	Decided
86	CS/346/2015	23-07-15	RAM JUWARI Vs. STATE OF HARYANA	29-04-20	DEFENDANT EVIDENCE
87	CS/356/2015	27-07-15	ROHTASH Vs. KRISHANA DEVI	29-04-20	DEFENDANT EVIDENCE
88	CS/376/2015	31-07-15	MOHAN DEV Vs. ASHWANI KUMAR	10-07-20	APPEREANCE
89	CS/409/2015	17-08-15	BHAN SINGH Vs. SANTRO	11-04-19	Decided
90	CHI/225/2015	21-08-15	STATE OF HARYANA Vs. PINKI	08-05-19	Decided
91	CS/460/2015	19-09-15	RAMBHAJ Vs. JIYA LAL	04-05-19	Decided
92	CS/474/2015	30-09-15	KAMLESH Vs. AZAD SINGH	04-09-19	Decided
93	CM/43/2015	05-10-15	JAGAT RAM Vs. OM PARKASH	02-09-19	Decided
94	CHI/270/2015	06-10-15	STATE OF HARYANA Vs. KRISHAN	02-08-19	Decided
95	CM/46/2015	26-11-15	S.B.I Vs. ANKIT SELF HELP	07-05-19	Decided
96	CS/9/2016	04-01-16	PARKASH RANI Vs. BIRA DEVI	06-05-19	Decided
97	CS/19/2016	05-01-16	TEJ SINGH Vs. OM PARKASH	02-11-19	Decided
98	CS/27/2016	07-01-16	PIRTHI Vs. KARAN SINGH	03-08-19	Decided
99	NACT/14/2016	07-01-16	KULDEEP Vs. PARDEEP SINGH PANNU	24-04-20	DEFENCE EVIDENCE
100	CS/42/2016	14-01-16	ARJUN DEV Vs. GEETA	28-04-20	CONSIDERATION
101	CS/43/2016	14-01-16	ROSHAN LAL Vs. DESRAJ	05-02-20	Decided
102	NACT/17/2016	14-01-16	RAJKUMAR Vs. JITENDER KUMAR	04-10-19	Decided
103	CS/48/2016	18-01-16	REENA Vs. EXECUTIVE ENGINEER	01-10-19	Decided
104	CHI/12/2016	19-01-16	STATE OF HARYANA V/S BALRAJ	04-01-20	Decided
105	COMI/1/2016	20-01-16	BALBIR SINGH Vs. RAM PHAL	23-04-20	EVIDENCE
106	COMI/2/2016	27-01-16	SONA DEVI Vs. WAZIR SINGH	11-09-19	Decided
107	CS/66/2016	28-01-16	NIRMAL SINGH Vs. JAGDISH	05-09-19	Decided
108	NACT/40/2016	30-01-16	MOTI INSECTISIDES V/S. K.K. TRADERS	13-08-19	Decided
109	CS/76/2016	04-02-16	SURAJ BHAN Vs. SUB REGISTRAR	08-05-20	PLAINTIFF EVIDENCE
110	NACT/49/2016	04-02-16	VIJENDER Vs. RAJENDER	07-08-19	Decided
111	NACT/59/2016	17-02-16	THE PCARD Vs. KABUL SINGH	09-07-19	Decided
112	NACT/63/2016	20-02-16	ARUNODHYA FEEDS Vs. LATIF KHAN	20-12-19	Decided
113	CS/103/2016	29-02-16	SMT. BHARPAI Vs. GAURAV	18-04-20	REBUTAL
114	NACT/72/2016	29-02-16	MS SKY LARK FARMS. Vs. RAJ LAYERS FARM	24-04-20	DEFENCE EVIDENCE
115	NACT/69/2016	01-03-16	HDFC BANK Vs. GURWINDER SINGH	10-09-19	Decided
116	COMA/1/2016	01-03-16	SUMITRA Vs. SANJAY	11-09-19	Decided
117	CS/109/2016	03-03-16	VIHANA Vs. MAHIPAL	04-01-20	Decided
118	NACT/74/2016	05-03-16	SURAJ Vs. MANOJ KUMAR	23-05-19	Decided
119	CHI/44/2016	10-03-16	STATE OF HARYANA Vs. RAM SAT SAHANI	08-05-19	Decided
120	CM/7/2016	15-03-16	SATBIR SINGH Vs. SUKHRAJ	06-09-19	Decided
121	NACT/98/2016	15-03-16	CHAMAN LAL VS. KRISHAN	09-10-19	Decided
122	NACT/102/2016	16-03-16	MOTI INSECTISIDE PVT. LTD Vs. GURMAIL SINGH	02-11-19	Decided

123	NACT/104/2016	16-03-16	MOTI INSECTISIDE PVT. LTD Vs. SINGH ENTERPRISES	02-11-19	Decided
124	CM/8/2016	22-03-16	BHAN SINGH Vs. SANTRO	30-04-19	Decided
125	CM/9/2016	22-03-16	RAMDASIA HARIJAN Vs. GRAM PANCHAYAT	03-08-19	Decided
126	NACT/110/2016	29-03-16	RAMPHAL Vs. RAMMEHAR	09-04-19	Decided
127	NACT/113/2016	05-04-16	PARAS RAM PARDEEP KUMAR Vs. USHER AGRO LIMITED	04-11-19	Decided
128	NACT/115/2016	05-04-16	PARAS RAM PARDEEP KUMAR Vs. USHER AGRO LIMITED	04-11-19	Decided
129	NACT/113/2016	05-04-16	PARAS RAM PARDEEP KUMAR Vs. USHER AGRO LIMITED	02-05-20	APPEREANCE
130	NACT/115/2016	05-04-16	PARAS RAM PARDEEP KUMAR Vs. USHER AGRO LIMITED	02-05-20	APPEREANCE
131	CS/169/2016	12-04-16	GOPI Vs. PALI	17-04-20	APPEREANCE
132	CHI/78/2016	12-04-16	STATE OF HARYANA Vs. VICKY	10-05-19	Decided
133	NACT/121/2016	18-04-16	MOTI INSECTISIDE PVT. LTD Vs. GURJEET SINGH	26-10-19	Decided
134	NACT/128/2016	19-04-16	MALIK TRACTOR Vs. RAJBIR	17-10-19	Decided
135	CHI/90/2016	19-04-16	STATE OF HARYANA Vs. SANDEEP KUMAR	02-08-19	Decided
136	CHI/91/2016	19-04-16	STATE OF HARYANA Vs. DAYANAND	21-09-19	Decided
137	CS/177/2016	21-04-16	SUNIL KUMAR Vs. SUMITRA	04-02-20	Decided
138	CS/178/2016	21-04-16	MANJU Vs. SHAKTI SINGH	13-09-19	Decided
139	CS/180/2016	21-04-16	DARSHAN SINGH Vs. AMRIT AGROVET PVT.	09-12-19	Decided
140	CHI/100/2016	25-04-16	STATE OF HARYANA Vs. BHATERI DEVI	06-09-19	Decided
141	CS/183/2016	26-04-16	KAVITA Vs. RAJIV	22-04-20	REBUTAL
142	CS/193/2016	29-04-16	ANSHU KUMAR DIWAN Vs. SATENDER NATH DIWAN	07-02-20	Decided
143	CRM/12/2016	30-04-16	SULTAN V/S MUKHTIYAR SINGH ETC.	16-09-19	Decided
144	NACT/136/2016	02-05-16	MOTI INSECTISIDE PVT. LTD Vs. MAHIPAL	21-04-20	APPEREANCE
145	NACT/138/2016	02-05-16	THE PCARD BANK SAFIDON Vs. RAJENDER SINGH	06-05-19	Decided
146	NACT/141/2016	02-05-16	ARUNODHYA FEEDS Vs. MALIK POULTRY FARM	11-10-19	Decided
147	CS/204/2016	03-05-16	JOGINDER Vs. SUNITA	01-10-19	Decided
148	CM/13/2016	18-05-16	SURESH Vs. PARTAP	14-05-20	CONSIDERATION
149	NACT/151/2016	21-05-16	BHAGWAN PARSHUR BHATHA Vs. RAJ KUMAR.	02-05-19	Decided
150	NACT/152/2016	21-05-16	BHAGWAN PARSHUR BHATHA Vs. RAJ KUMAR.	02-05-19	Decided
151	NACT/153/2016	21-05-16	BHAGWAN PARSHURAM BHATHA Vs. RAJ KUMAR.	02-05-19	Decided
152	CS/249/2016	24-05-16	DHANNA Vs. BALJEET	03-07-19	Decided
153	CS/250/2016	24-05-16	RAM RATI Vs. SATYAWAN	07-05-19	Decided
154	CHI/120/2016	27-05-16	STATE OF HARYANA Vs. RAJESH KUMAR	04-05-19	Decided
155	CS/268/2016	30-05-16	KHAZANI DEVI Vs. KRISHANA	06-11-19	Decided
156	CS/273/2016	30-05-16	SATISH Vs. SHISH RAM	24-05-19	Decided

157	CS/274/2016	30-05-16	GURDEV Vs. LAKHWINDER KAUR	22-04-20	CONSIDERATION
158	NACT/157/2016	30-05-16	KARAN SINGH Vs. SHAMSHER SINGH	17-09-19	Decided
159	CS/280/2016	31-05-16	MANJEET KAUR Vs. DALER SINGH	07-05-19	Decided
160	CS/291/2016	31-05-16	VISHAL Vs. TEJBIR SINGH	07-08-19	Decided
161	NACT/162/2016	31-05-16	THE PCARD BANK SAFIDON Vs. KAPTAN SINGH	02-12-19	Decided
162	COMI/23/2016	31-05-16	JAGAT RAM. Vs. MAHABIR	09-09-19	Decided
163	CHI/159/2016	30-06-16	STATE OF HARYANA Vs. NIRMAL	05-04-19	Decided
164	CS/305/2016	01-07-16	SUNITA Vs. BADAN SINGH	22-04-20	REBUTAL
165	NACT/182/2016	01-07-16	SHAKTI BREEDING INDIA Vs. BALRAM PROP. MAXI MAX	11-09-19	Decided
166	CS/310/2016	02-07-16	NISHA Vs. RAMPHAL	16-04-20	REBUTAL
167	CS/311/2016	02-07-16	BALJEET SINGH Vs. RANBIR SINGH	20-11-19	Decided
168	CS/314/2016	02-07-16	VIJAY SINGH Vs. JAI BHAGWAN	01-08-19	Decided
169	CS/315/2016	02-07-16	RAJBALA Vs. KIMTI LAL	04-10-19	Decided
170	CHI/160/2016	02-07-16	STATE OF HARYANA Vs. RAVINDER	04-07-19	Decided
171	CS/320/2016	06-07-16	AJAY KUMAR Vs. HARYANA URBAN DEVLOPMENT	08-07-19	Decided
172	NACT/193/2016	06-07-16	RAJPAL Vs. SATBIR JAIN	24-04-20	EVIDENCE
173	CS/325/2016	08-07-16	GANGA DUTT Vs. SATBIR	09-05-19	Decided
174	CS/326/2016	08-07-16	RAKESH Vs. PARDEEP	22-04-19	Decided
175	NACT/198/2016	11-07-16	THE PCARD BANK SAFIDON Vs. BALKAR SINGH	21-05-19	Decided
176	CS/337/2016	13-07-16	SANT RAM Vs. KRISHAN KUMAR	29-04-20	PLAINTIFF EVIDENCE
177	CHI/170/2016	15-07-16	STATE OF HARYANA Vs. SOMI	02-08-19	Decided
178	CS/344/2016	16-07-16	KAUSHYLA Vs. RAJBIR	04-10-19	Decided
179	CS/346/2016	16-07-16	OMPARKASH Vs. KRISHAN	05-12-19	Decided
180	NACT/212/2016	18-07-16	THE PCARD BANK SAFIDON Vs. RAJESH	01-07-19	Decided
181	CS/356/2016	19-07-16	JAIPAL Vs. OMPATI DEVI	17-04-20	REBUTAL
182	NACT/216/2016	19-07-16	S.B.I Vs. MANJEET SINGH	09-08-19	Decided
183	CS/363/2016	21-07-16	OM PARKASH Vs. JAGDISH	01-05-19	Decided
184	CHI/181/2016	21-07-16	STATE OF HARYANA Vs. VIKAS	05-07-19	Decided
185	CS/365/2016	22-07-16	RISHIPAL Vs. DHBVNL	13-02-20	Decided
186	NACT/225/2016	25-07-16	SATNARAIN Vs. SHRI SHYAMJI AGRICO	07-05-19	Decided
187	NACT/226/2016	25-07-16	RAJBIR Vs. SATISH KUMAR	08-05-19	Decided
188	CM/18/2016	26-07-16	NISHA Vs. RAMPHAL	07-09-19	Decided
189	CS/381/2016	28-07-16	SAT NARAIN Vs. GRAM PANCHAYAT	09-10-19	Decided
190	CS/388/2016	30-07-16	BHATERI Vs. BALJEET AND OTHERS	30-05-20	APPEREANCE
191	NACT/229/2016	02-08-16	RAJPAL Vs. RAMESH KUMAR	23-04-20	APPEREANCE
192	NACT/231/2016	03-08-16	S.B.O.P Vs MUKESH DEVI	15-04-20	EVIDENCE
193	CS/395/2016	03-08-16	KRISHAN DEVI Vs. FAGU RAM	18-04-20	REBUTAL
194	NACT/231/2016	03-08-16	STATE BANK OF PATIALA Vs. MUKESH DEVI	11-10-19	Decided
195	CS/397/2016	04-08-16	BIJENDER SINGH Vs. KAPIL	07-08-19	Decided

196	NACT/262/2016	05-08-16	CHANDER PARKASH Vs. DEEPAK KUMAR	06-08-19	Decided
197	CS/398/2016	06-08-16	M/S TARA CHAND Vs. RAMESH	30-04-20	DEFENDANT EVIDENCE
198	CS/400/2016	06-08-16	JOGINDER SINGH Vs. GURCHARAN SINGH	03-07-19	Decided
199	NACT/249/2016	10-08-16	THE PCARD BANK SAFIDON Vs. INDER	11-07-19	Decided
200	CS/444/2016	29-08-16	ROSHAN LAL Vs. BHATERI	08-08-19	Decided